GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

National Company Law Tribunal

Application March To December 2020

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear-446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675,721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02-05-2020

4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18-05-2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05-06-2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21-03-2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06-03-2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13-06-2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13-06-2020

14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17-06-2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17-06-2020
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020

23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06-12-2020
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06-08-2020
25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
27	0710102/03481/2020	ACL Components Limited		Sub-section (l) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13-06-2020
30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12-06-2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06-12-2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020

33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09-06-2020
36	0710102/06047/2020	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86-88, not clear etc	14-05-2020
37	0710102/06029/2020	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED	11-05-2020
38	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14-04-2020
39	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19-06-2020
40	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer	11-03-2020
41	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23-06-2020
42	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE	02-06-2020

43	0710102/03534/2020	SATYADEVI ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED		Sec 12(2)	(IB) - 1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly	24-03-2020
44	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21-05-2020
45	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)–2054(MB)/2018	MISHA	case type wrong	
46	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)–2054(MB)/2018	MISHA	Wrong Section	15-05-2020
47	710102/06589/2020	precitech enclousures system pvt. ltd Vs. precitech enclousures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180	24/06/2020
48	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	06-03-2020
49	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020
50	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	16-04-2020
51	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
52	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020

53	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
54	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
55	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
56	0710102/06287/2020	Punjlloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
57	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
58	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20-06-2020
59	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24-06-2020
60	710102062742020	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited		Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE	
61	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06-04-2020
62	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020

63	710102/03485/2020	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service	19/03/2020
64	0710102/03282/2020	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd		Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear	29.06.2020
65	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
66	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
67	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17-03-2020
68	710102/03271/2020	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload	14-03-2020
69	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13-03-2020
70	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13-03-2020
71	710102/03152/2020	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA		Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur	12-03-2020
72	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020

73	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02-03-2020
74	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
75	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
76	710102/06678/2020	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors		Sec 241 (2)		Ashim Sood	Proof Of Service	29-06-2020
77	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28-06-2020
78	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
79	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
80	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
81	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07-01-2020
82	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020

83	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
84	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
85	710102/06796/2020	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	07-03-2020
86	710102/06861/2020	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors		Sec 241 (2)	NIL	Ashim Sood	Proof Of Service	07-06-2020
87	0710102/06891/2020	RP SUNIL KUMAR AGRAWAL Vs				Sunil Kumrar Agarwal	Case Type Wrong	07-07-2020
88	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07-08-2020
89	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35, 36,37	
90	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done & Index Missing & Proof of services	

91	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20-03-2020
92	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07-05-2020
93	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
94	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
95	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
96	0710102/03134/2020	KANHA BUILDERS Vs. ANIL MATTA		any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER	10.07.2020
97	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30-05-2020
98	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30-05-2020
99	0710102/02098/2020	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA		sec-33	cp/1525/nd/2019	nipun gautam	175 to 180 180 187 191 etc not	15/00/2020

100	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
101	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong formet	13/07/2020
102	0710102/07001/2020	VP SHARMA Vs		Rule 11 of NCLT	CA/CAA/12/ND/2020	VP SHARMA	Document not properly upload	13/07/2020
103	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
104	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
105	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020
106	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-	15/07/2020
107	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given	10-07-2020
108	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15-05-2020
109	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04-07-2020

110	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10-06-2020	88511 67622	debt amount less than 1 cr	08-06-2020
111	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15-07-2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06-07-2020
112	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14-07-2020
113	0710102/01591/2020	AGBRO FOODS & FMCG LIMITED Vs		Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire	04-02-2020
114	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20-07-2020
115	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
116	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
117	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
118	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
119	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020

120	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
121	0710102/03206/2020	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	1705/PB/2018		Document Not Properly Upload	22/07/2020
122	0710102/03333/2020	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi	22/07/2020
123	0710102/06442/2020	OM PRAKASH VIJAY-LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
124	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
125	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
126	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27-04-2020
127	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23-04-2020
128	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
129	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020

130	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/l747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
131	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
132	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07-09-2020
133	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15-07-2020
134	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21-07-2020
135	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153	16/07/2020
136	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
137	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06-08-2020
138	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
139	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020

140	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
141	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE	24/07/2020
142	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
143	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12-05-2020
144	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12-05-2020
145	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
146	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering PG-113-115 135-	27-07-2020
147	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
148	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2O19	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23-07-2020
149	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30-07-2020

150	710102/06738/2020	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing-208	07-01-2020
151	710102/06960/2020	Bharti Airtel Limited Vs		Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07-10-2020
152	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31-07-2020
153	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30-07-2020
154	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94, 98,101,106,109,110,111,115	30.07.2020
155	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103 ,104,105,106,108,109	31.07.2020
156	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
157	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31-07-2020
158	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
159	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020

160	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07-03-2020
161	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
162	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08-05-2020
163	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08-05-2020
164	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08-05-2020
165	0710102/07427/2020	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR	08-05-2020
166	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08-05-2020
167	0710102/07454/2020	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear	08-05-2020
168	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08-05-2020
169	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08-05-2020

170	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08-02-2020
171	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08-02-2020
172	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08-04-2020
173	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08-07-2020
174	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
175	0710102/07469/2020	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED		IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore	29/07/2020
176	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
177	710102017622020	Serious Fraud investigation office Vs. Sunair Hotels Limited		Sec. 241(1)		Ashim Sood	PG-78,98,116-119,128,132,139,176,177,183,185,186,191,193-195,197-222,224,226,228,229,233,234-237,240-242,244,245-	31-07-2020(Before Lockdwn period)
178	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Councel Detail / No Pagination /	08-10-2020
179	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08-11-2020

180	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54,57,63,101 to 103	08-07-2020
181	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10-Aug-20
182	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
183	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13-08-2020
184	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
185	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
186	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-	08-04-2020
187	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not	13-08-2020
188	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
189	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020

190	710000073862020	Radhika Sankaran		Caveat Application	Caveat-Application		No Index, No Vakaltnama, No Advance ServiceS	26/07/2020
191	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT	13/08/2020
192	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
193	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
194	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
195	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
196	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
197	0710102/07732/2020	ERICAN ENTERPRISE LIMITED Vs. SUPER SEAL FLEXIBLE HOSE LIMITED		IBC Under Sec 9		Gautam Kumar	page:38-39, 48-51, 74-80, (81-95 translate) and claim amount in rupee (contact to help center)	08-08-2020
198	0710102/07754/2020	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9		SHAILENDER KUMAR	claim amount less than 1 cr.	10-08-2020
199	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	

200	710102076522020	RP SUNIL KUMAR AGRAWAL		Application under any other provisions- IBC	C.P. (IB)/1896(ND)2019	9811347648	Translated pages-60 to 65 e-stamp paper wrong	
201	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
202	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020
203	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
204	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24-07-2020
205	710102033952020	Noida Power Company Limited		Sec 60(5)	C.P. (IB)/995(ND)2018	8505934646	Pgae Not Clear-12,16,43,50-53 and UP E-STAMP PAPER 100 RS.	refile
206	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
207	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	18/08/2020
208	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
209	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020

210	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
211	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
212	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
213	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
214	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
215	0710102/07604/2020	Rajesh Sabharwal Vs Desein Private Limited	Company Petition IB	IBC Under Sec 9		NITIN KUMAR KAUSHIK	objection-default amount less than 1 crore	
216	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
217	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
218	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
219	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020

220	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
221	0710102/08230/2020	SARIKA SOMVANSHI Vs. R S STONE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1788(ND)2018		PG-369,388,389,390,396-399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR	26-08-2020
222	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28	25-08-2020
223	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
224	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
225	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
226	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
227	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
228	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
229	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	

230	0710102/06056/2020	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		sachdev & associates	claim Less then 1 cR	
231	0710102/08234/2020	LM Landmark Private Limited Vs The Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		YOGITA BHATIA	Page Not Clear-33-53,96, / Translate-83	25/08/2020
232	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
233	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
234	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
235	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364 365 367 369 371 373 38	14-08-2020
236	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31-07-2020
237	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
238	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
239	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020

240	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08-05-2020
241	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10-08-2020
242	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07-08-2020
243	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
244	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
245	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
246	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign- 2 to 4	29/08/2020
247	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28-07-2020
248	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break	22-05-2020
249	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020

250	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
251	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21-08-2020
252	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-01-2020
253	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09-02-2020
254	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06-04-2020
255	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
256	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
257	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
258	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09-05-2020
259	0710102/03456/2020	SONIA KHOSLA Vs MONTREAUX RESORTS PVT. LTD.	Company Petition (Companies Act)	Sec. 243(1) (b)		deepak khosla	On Cover page wrong section mentioned, Memo of Parties Missed, List of dates missed, Brief Synopsis Missed, Page No.132,295,297,343,346,348	18-03-2020

260	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09-02-2020
261	0710102/08444/2020	SAWHNEY COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:42-48, 52-57, 90-103 not clear and page 68, 73, 74, 76, 84, 90 wrong arrange	01-09-2020
262	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
263	0710102/07974/2020	Arun Kumar Mittal Vs SPM PVC Industries Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9		Sargar Aggarwal	claim less than 1 cr	
264	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
265	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
266	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09-01-2020
267	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE
268	0710102/08425/2020	DARA SINGH ESTATES PVT LTD Vs THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule16(d),NCLT Rules,2016 IBC	Company Appeal----/2020	Prateek Gangwani	Main case no. not mention/Affidavit missing	09-01-2020
269	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07-09-2020

270	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09-02-2020
271	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09-02-2020
272	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application
273	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05-09-2020
274	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
275	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong...	09-09-2020
276	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	case type wrong AND DOCS NOT UPLOAD PROPERLY...	09-09-2020
277	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly upolad	09-09-2020
278	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09-09-2020
279	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09-09-2020

280	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	09-09-2020
281	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	09-09-2020
282	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	case type wrong	09-09-2020
283	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	petition fillied in companies act,Pg Not Clear-24-28,29-38,36,37 and case type wrong	09-09-2020
284	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	09-09-2020
285	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09-09-2020
286	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 ,7,11,12,13,15,19,20,21,22,24,26,27,30A,21,32,33,36,37, 39,48,49,51,51A,52,53A,56,57,58,59,61A,62,63A,64,67,69	09-09-2020
287	0710102/03028/2020	KAVYA TRADERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DOC NOT UPLOAD	09-09-2020
288	0710102/03128/2020	SINGH PROPERTIES AND CONSTRUCTIONS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IB	C.P. (IB)/995(ND)2018	animesh Rastogi	TRUE COPY SING MISSED PG 24,28, 29 ,31 44, 46,60 ,63 66, 71 BLURE AFTER 25 PAGE NOT CLEAR LAST 2 PAGE NOT UPLOAD	09-09-2020
289	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09-09-2020

290	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020
291	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	09-09-2020
292	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY	09-09-2020
293	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Wrong Section	09-09-2020
294	0710102/08700/2020	Hemant Kumar Kakati Representative of Workers and Employees Member	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/418(ND)2018	DHRUPAD DAS	TRUE COPY SING MISSED	09-07-2020
295	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekaran	worng main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	
296	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg-130,139 black,pg-131-133,203-210,432-434,461,465A,556,557,811n	
297	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		167-170,172-179 not clear page	refile
298	710102071432020	De Nora India Limited Vs. Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited	Interlocutory Application(IBC)	Sec 42	C.P. (IB)/418(ND)2018	AJAY BHARGAV	Wrong case type	
299	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08-11-2020

300	0710102/08539/2020	Rajiv Srivastava Vs Manish Kumar Gupta	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1718(PB)2018	Mukund Rawat	PG-102,147,148,152,153,155,156,157,159,160,162,164,246,257-260,359-363,393-397,398,401,462,464, NOT	09-04-2020
301	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	09-07-2020
302	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21-03-2020
303	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	
304	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear	
305	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	
306	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				FORM 3C MISSED	17-08-2020
307	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				FORM 3C MISSED	19-08-2020
308	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				FORM 3C MISSED	20-08-2020
309	710000085722020	1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd.					NCLT form 3c Missed	09-05-2020

310	710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	09-02-2020
311	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy	09-12-2020
312	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA,WRONG CASE TYPE	refile
313	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	refile
314	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		RANJAN KUMAR JHA	Page Cut-11,13,14,15-21,25,28 / list of date events / Board resoulation / Annexure every pages sign / Proof of service	09-09-2020
315	0710102/08686/2020	SHIV DAYAL SHARMA Vs THREE C PROJECTS PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	IB/1718/PB/2018	Jatin S Sethi	Pdf Uploaded 2 times and service is missing	09-09-2020
316	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	
317	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	09-09-2020
318	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	09-09-2020
319	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	09-11-2020

320	710102085812020	RITESH SPINNING MILLS LIMITED	CA(A) Merger & Amalgamation	Rule 11 of NCLT	no mention	SUJOY DATTA	Wrong case type	
321	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	Wrong case type	
322	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service	
323	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		aaryan sharma	Translate Page-161,164	08-07-2020
324	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	12-09-2020
325	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Case type wrong	11.09.2020
326	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG -17 NOT CLEAR	15-09-2020
327	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to	
328	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	refile
329	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	objection-claim amount less than 1 crore	14/09/2020

330	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020
331	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16-09-2020
332	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		pg-22 not clear,pg-41 overwriting	
333	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		true copy sign and stamp missed	
334	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		sign missed on reply,pg-42,43 cut,true copy stamp	
335	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020		Only one page in the file	
336	0710102/08898/2020	KMQ Engineering & Tools Private Limited Vs 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1) - By Government Body			Case type wrong, Service to Income Tax (DCIT) High court is missing, MOA and AOA misssing , NCLT form 12 memorandum of apperance is	16/09/2020
337	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16/09/2020
338	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020
339	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020

340	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	16-09-2020
341	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	
342	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	
343	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page Not Sign-13-44 and case type wrong ibc	
344	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17-09-2020
345	710102088932020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
346	710102088912020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
347	710102088892020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
348	710102088872020	Nandita Sharma		CAVEAT			NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
349	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				WRONG FILE	09-04-2020

350	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				Wrong File	09-10-2020
351	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				Incomplete documents.	09-12-2020
352	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	17/09/2020
353	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
354	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ ND/ 2019	PARTHO BHATTACHARYA	Unsign Page-2	17/09/2020
355	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing	
356	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	
357	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			Page 26, 72-74, 94-101,103, 134-135, 265-280, 300-301, 304 wrong arrange and font small, volume wise index missed	11-03-2020
358	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc	25-06-2020
359	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2020	Application under any other provisions- IBC			wrong e filed	16-09-2020

360	0710102015602020/1	SPJ CARGO PVT LTD Vs AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND)2020	IBC Under Sec 9			Page 35, 102-112, 143-144, 285-286, 313 not clear, Page 275-284, 308-310 font small Page 500 missed	16-09-2020
361	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
362	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Page no. 19-20 and 27-28 not clear and font small.	17-09-2020
363	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(ND)2020	Sec 60(5)			Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18-09-2020
364	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			two misscellanious no.	18-09-2020
365	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020	Sec 252 (1)			wrong e-filing	18-09-2020
366	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			page end signature,true copy	18-09-2020
367	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			Affidavit missed	18-09-2020
368	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			Affidavit missed	18-09-2020
369	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1			Page 18-19 not clear proof of service missed and 65-B certificate missed	18-09-2020

370	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			Page 94-123, 144 not clear and font small	18-09-2020
371	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			Page 29 and 38-39 not clear	18-09-2020
372	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18-09-2020
373	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/277(ND)2020	Sec 252 (3)			affidavit missed	18-09-2020
374	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	19/09/2020
375	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	19/09/2020
376	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020
377	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
378	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	18/09/2020
379	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	20/09/2020

380	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Document not upload / Case type wrong	18/09/2020
381	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	02-03-2020
382	0710102/02820/2020	Ahluwalia Marbles Private Limited Vs Chetanya Buildcon Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020
383	0710102/02812/2020	Ahluwalia Marbles Private Limited Vs Saluja Construction Company Limited	Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020
384	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed & payment recheck	04-03-2020
385	0710102/02895/2020	JSB Consultants Vs AL TABARAK FROZEN FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		vishal choudhary	brief of synopsis and list date and event missed, and court fee not received	04-03-2020
386	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	05-03-2020
387	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	07-03-2020
388	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13-03-2020
389	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	13-03-2020

390	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	18-09-2020
391	0710102/08987/2020	M/s M.M. Metacraft Pvt. Ltd. Vs M/s R.M. Controls Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		Raj karan sharma	claim amount less than 1 cr	18-09-2020
392	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020
393	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			Index page cut Main case no. not mentioned	16/09/2020
394	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion			True copy sign missed	27/07/2020
395	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234			Page 3,4 is missed	19/03/2020
396	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
397	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020
398	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			wrong filling	19/08/2020
399	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			True copy sign missed	07-10-2020

400	0710102032242018/4	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	27/08/2020
401	0710102032242018/5	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			True copy sign missed and index not signed	28/08/2020
402	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			page 3-4 missed	18-06-2020
403	0710200411492017/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC-7			SECTION WRONG	30-05-2020
404	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC-7			SECTION WRONG	12-06-2020
405	0710102432872018/2	HT MEDIA LIMITED Vs.		SUB SECTION 230			INCOMPLETE DOC PG 4-5 MISSED	15-06-2020
406	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 10			SECTION WRONG	13-06-2020
407	0710102165942019/6	AADHUNIK INFRA PROJECS PVT LDT Vs. AADHUNIK INFRA PROJECS PVT LDT		SECOND MOTION 230-232			PG 5-6 MISSED	27-06-2020
408	0710102159082019/7	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		252			PROOF OF SERVICE MISSED	02-03-2020
409	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)			INDEX WRONG	11-03-2020

410	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020
411	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			SECTION WRONG	20-03-2020
412	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			WRONG EFILE	19-08-2020
413	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253		page:139. 140 not clear and petitioner is single home buyer	18-09-2020
414	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Tecniks Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	AADITYA A PANDE		claim amount less then 1 crore	21-08-2020
415	0710102/07931/2020	Allied Alloys Vs URBANTECH INFRA SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	MOHD NAZIM KHAN		claim amount less then 1 crore	14-08-2020
416	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05-08-2020
417	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23-07-2020
418	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		case type wrong (file is application)	03-07-2020
419	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile:		case type wrong (file is application)	09-02-2020

420	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	17/09/2020
421	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09-10-2020
422	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				NCLT FORM 3C MISSED	
423	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	
424	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
425	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
426	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		Mohit Gulati	wrong case type	
427	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	
428	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
429	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	

430	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	
431	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
432	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong sectiion	
433	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong case type	
434	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	
435	0710102/09154/2020	MEDIPLUS (INDIA) LTD. Vs. SUNDER LAL GOEL	COMPANY APPLICATION	RULE 11 OF NCLT	CP/84(ND)2019	Shailen Bhatia	SIGN MISSED ON APPLICATION	23/09/2020
436	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020	Sec 60(5)			reply not sign on every pages	22/09/2020
437	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			document not found	22/09/2020
438	0710102013782020/2	SHASHI BHUSAN Vs. M/S. PERFACT COLOR DIGITAL PRINTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/940(ND)2020	Application under any other provisions- IBC			wrong e-file	23/09/2020
439	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			CASE TYPE WRONG	23/09/2020

440	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	23/09/2020
441	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	20/09/2020
442	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	22/09/2020
443	0710102/09152/2020 Fresh	UD INFRATECH PRIVATE LIMITED Vs The Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (3)		MOHIT SINGH KHARAYAT	No Sing In Appeal of every pages	23/09/2020
444	0710102/09167/2020	Mediplus (India) Ltd. Vs Sunder Lal Goel	Company Application(Companies Act)	Rule 11 of NCLT	CP/84/241-242/ND/2019	Shailen Bhatia	Application every pages sign-1 to 8, /Blur-54,55,103,106 / Page cut 68	22/09/2020
445	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	27/02/2020
446	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
447	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company formet Missing / index Page numbering wrong formet /Blur page-14 to 17, /Proof of service/ etc	23/09/2020
448	0710102/09175/2020	Sachin Gupta Vs union of india	Company Petition (Companies Act)	Sec 252 (1) - By Government Body		AMIT KUMAR SRIVASTAVA	Case Type Wrong / Format Wrong(appellate) / Stay Application-44 / STK-7 List Missing / Page Cut-58-66,69-73 / ROC & Income Tax	23/09/2020
449	0710102/07969/2020	PUMA REALTORS PRIVATE LIMITED Vs. AKILA CONSTRUC	Interlocutory Application(IBC)	Sec 60(5)	i/934/2018		13-14,16,17,24,25 not clear page and affdavit missing and proof service missing	AMIT

450	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020
451	0710102/09199/2020	RP SUNIL KUMAR AGRAWAL Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1896(ND)2019	Sunil Kumar Aggarwal	Page No 64 Hindi	24/09/2020
452	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			wrong e fill	21/09/2020
453	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong e fill	21/09/2020
454	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	22/09/2020
455	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			not found	24/09/2020
456	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			not found	25/09/2020
457	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			not found	25/09/2020
458	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			service missing and affidavit e-stamp missing	25/09/2020
459	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)			wrong efiling	25/09/2020

460	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486(PB)2018	IBC under Sec 7			service missing	25/09/2020
461	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9			document not properly upload	25/09/2020
462	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND)2020	IBC Under Sec 9			RJ	16/09/2020
463	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION(IBC)/665(ND)2020	Rule 11 of NCLT, 2016			NOT FOUND	23/09/2020
464	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)			document not properly upload	24/09/2020
465	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			wrong efiling	24/09/2020
466	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093()2020	Application under any other provisions- IBC			wrong e fill plz fill in ia	24/09/2020
467	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			RJ	25/09/2020
468	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			doument not in proper	25/09/2020
469	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			wrong efiling	25/09/2020

470	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong efiling	25/09/2020
471	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong efiling	25/09/2020
472	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			wrong e fill need to ia fill	25/09/2020
473	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB)2018	IBC under Sec 7			True copy sign missed	25/09/2020
474	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Councel Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama	
475	710102090842020	Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18 REPEATED	
476	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file seprately	
477	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	
478	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			sign missing	
479	710000092402020	Bank of Baroda VS					Form 3C missed, Proof of service missed	

480	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			incompelete document	
481	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	
482	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e fill	
483	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume	
484	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
485	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
486	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			not complete document	
487	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			No Pagination, No Index	
488	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill	
489	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	

490	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
491	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
492	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	
493	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				True copy sign missed	
494	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
495	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	
496	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	
497	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
498	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
499	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	

500	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	29-09-2020
501	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	
502	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	
503	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not mention	
504	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed(contact to registry)	09-02-2020
505	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	09-01-2020
506	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	09-02-2020
507	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of serivce missed	09-02-2020
508	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	09-02-2020
509	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	09-02-2020

510	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03-03-2020
511	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	20-09-2020
512	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG -41,42,46, NOT CLEAR	30/09/2020
513	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Blur page-53,90,110,153,154 /Merge into one PDF	29/09/2020
514	0710102/09348/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	CP/IB/1392/ND/2019	Jatin S Sethi	Unsign paper-1,14	29/09/2020
515	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020
516	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. lB-449(PBll2019	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	30/09/2020
517	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			page 59 60 67 not clear	
518	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	
519	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			page 17-40 translate	

520	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020	Sec 60(5)			true copy sign missing	
521	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			index missing	
522	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			proof of service missed	
523	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			index missing	
524	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			WRONG E FILING	
525	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			index missing	
526	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			true copy sign missing	
527	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			page-5 to 33 not clear & pg-12,34 translation	
528	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/4181()2020	Sec 60(5)			Wrong e-filed Doc. (application filed)	
529	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMPANIES ACT)/264(ND)2020	Sec 252 (3)			wrong filing	

530	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			wrong filing	
531	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			wrong filing	
532	0710102/09319/2020	TARA OVERSEAS PVT. LTD. Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		praveen chauhan	Prayer not signature / Income tax service DCIT Cell	22/09/2020
533	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	service missing roc and income tax	
534	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell /	07-03-2020
535	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			Wrong e-filed Doc. (application filed)	02.09.2020
536	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			202 249 true copy sign	02.09.2020
537	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)			wrong e fill need to IA fill	02.09.2020
538	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			true copy sign	02.09.2020
539	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			true copy sign missed	02.09.2020

540	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
541	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093()2020	19(2)			page 19 20 not clear	02.09.2020
542	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			wrong e fill need to IA fill	02.09.2020
543	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			document not in proper	08-01-2020
544	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			application file in addestional wrong filing	10-01-2020
545	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			INDEX MISSED	10-02-2020
546	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION	10-02-2020
547	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	10-02-2020
548	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			REJECTED	10-03-2020
549	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			True copy sign missing	10-03-2020

550	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			index missing	10-03-2020
551	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	01/010/2020
552	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	30-09-2020
553	0710102/09241/2020	Flight Lieutenant Rupa R. Gaur (Retd.) Vs Mode Advertising and Marketing Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		anuj tiwari	claim amount less than 1 cr. receipt not show	25/09/2020
554	0710102/09444/2020	VIVEK RAHEJA Vs.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	PAGE 155 NOT CLEAR	10-03-2020
555	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10-03-2020
556	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
557	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10-03-2020
558	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	Registered Office Mumbai Tamilnadu / Page Not Clear-146-152,181-182,185,189,190,225,233-236,238-242,251,255	28/02/2020
559	710102063812020	MANOHAR LAL VIJ	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019	CHANDRA SHEKHER GUPTA	pg-94,110 font small not clear,pg-141 not clear	online

560	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32-35,38,39,41-45,47-48,51-53,55-56,66-70 not clear page	online payment
561	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	true copy missing	online payment
562	0710102/09483/2020	Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs		Application under any other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020
563	0710102/09491/2020	Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs		Application under any other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020
564	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			Volume will be divided after 200 pages. true copy sign missing	
565	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			True Copy Sign Missing	
566	0710102006262020/2	MR. ANIL GARG &OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			page 12 to 18 true copy sign missing	
567	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			Proof of service not clear	
568	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			Index missing, No pagination	
569	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020	Application under any other provisions- IBC			page no. 1 - 23 Sign missing	

570	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			page no. 116, 132, not clear, page no. 138-143 page cut,	
571	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			Supporting Affidavit missing	
572	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			Documents not properly upload, sign missing	
573	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			Wrong e-filing	
574	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			index missing	06-10-2020
575	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
576	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			wrong e fill need to IA file	06-10-2020
577	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			wrong e fill need to IA file	06-10-2020
578	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020
579	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			wrong e fill need to IA fill	06-10-2020

580	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing,	15-09-2020
581	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Index missing	06/10/2020
582	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC			Sign Missing	06-10-2020
583	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Wrong e-filing	06-10-2020
584	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Index Missing	06-10-2020
585	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidevit missed	10-06-2020
586	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not clear/supporting affidevit missed	10-06-2020
587	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	Wrong Section	10-05-2020
588	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited, Future Coupons					proof of service	10-04-2020
589	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196(ND)2018		83,82,94,not clear page 74 translate page	

590	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			25,88 not clear 28 translate page	
591	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			wrong e file need to IA file	06-10-2020
592	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			Wrong e-filing	06/10/2020
593	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			Wrong e-filing	06-10-2020
594	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59			Index Missing	06-10-2020
595	0710102004022019/23	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/271(ND)2019	IBC Under Sec 9			Page no. 10 missing	06/10/2020
596	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	objection-volume wise index not upload pages cut and not clear, 4791-4802,4809,4813,4874,4910-4918,4925-4936 after	
597	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	PAGE END SIGNATURE MISSING	
598	0710102/09524/2020	SAKHSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs NFX DIGITAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	NA	sachdev & associates	claim less than 1 cr	10-02-2020
599	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Jurisdiction Haryana in Master Data	02-09-2020

600	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	24/09/2020
601	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Payment Issue By NIC	25/09/2020
602	0710102/09571/2020	TFM fashion and Entertainment India Private Limited Vs	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		RAKESH KUMAR	Annexure Every Pages Sign / Page Not Clear-54-55,59-60,63,66,68,73 / Missing-85 / Master Data	10-07-2020
603	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)-1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	10-07-2020
604	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tex/supporting Affidavit missed	10-07-2020
605	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			page no. 8, 9 not clear	10-05-2020
606	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9			page no. 20 to 33 True Copy sign missing	10-06-2020
607	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020	Sec 60(5)			Page no. 26 not clear, Index missing in vakalatnama	10-06-2020
608	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			Sign Missing	10-06-2020
609	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong Pagination, Index missing in vakalatnama	10-06-2020

610	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Index missing	10-06-2020
611	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. 31, 32, 35, 36 are not clear	10-06-2020
612	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			page no. missing in some pages,	10-06-2020
613	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192() 2020	22(3)(b)			pages wrong arrange	10-07-2020
614	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Sec 60(5)			OC NOT UPLOAD	10-07-2020
615	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			Sign Missing	10-07-2020
616	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/316(ND)2020	Sec 252 (3)			Page no. 7 translator missing	10-07-2020
617	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
618	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			wrong e fill need TO IA file	10-07-2020
619	0710102086662020/1	ROHIT SEHGHAL Vs. AJIT MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2020	Sec 43(1) r/w Sec 44 (1)			Page no. 20 not clear	10-07-2020

620	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			No Pagination	10-07-2020
621	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			NO Pagination,	10-07-2020
622	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			No Docs Uploaded	10-07-2020
623	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			tue copy sign missing	08-10-2020
624	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-08-2020
625	710000096042020	Pradeep Arora VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
626	710000096032020	Piya Puri VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
627	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
628	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
629	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020

630	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10-08-2020
631	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Application under any other provisions- IBC			WRONG E-FILL NEED TO IA file	08-10-2020
632	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			pg 1 not clear	08-10-2020
633	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9			WRONG E-FILL NEED TO IA file	08-10-2020
634	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	07-03-2020
635	0710102/07003/2020	NARESH BASIA Vs		Section 94(1)		SATISH RAI	objection-pages not clear & cut -56-65,67,84,124-127,144,160,162,217,226,229,255,264,270,299-307,327,328,340,342,375-	13/07/2020
636	0710102034072020/1	HULAS RAHUL GUPTA Vs. UNION BANK OF INDIA	COMPANY PETITION IB (IBC)/985(ND)2020	Section 94(1)			true copy sign missed	07-10-2020
637	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207()2020	Application under any other provisions- IBC			wrong e-fill need to IA file	08-10-2020
638	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e-fill need to IA file	08-10-2020
639	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	APPEAL HEADING WRONG.	

640	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	10-07-2020
641	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to 75,etc	10-07-2020
642	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	10-08-2020
643	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			true copy sign missing	08-10-2020
644	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
645	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
646	0710102/09598/2020 Fresh	MAHENDRA ROLLING MILLS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (1)		Himanshu Alagh	Wrong Section Select, Page No. 164, 163 Wrong Arrange, P 228 Cut	07-03-2020
647	0710102/03628/2020	M/s Gupta Exim (India) Private Limited Vs M/s Knitcraft Apparels International Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	NA	ULKIT GOYAL	claim amount less than 1 cr	28-04-2020
648	0710102/06624/2020	Tiger Logistics India Ltd. Vs Jaguar Overseas Limited	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij Mudgal	claim amount less than 1 cr	25-06-2020
649	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing-159-161	OFFLINE PAYMENT DD NOT SUBMIT

650	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	OFFLINE PAYMENT
651	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	10-01-2020
652	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
653	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			True copy sign missing	10-08-2020
654	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	10-08-2020
655	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			INDEX MISSING	10-09-2020
656	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG DOCUMENT NEED TO IA FILE	10-09-2020
657	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Docs exceeding page limit of 200,	10-09-2020
658	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			No Pagination, Page cut	10-09-2020
659	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			WRONG EFILL NEED TO IA FILE	10-09-2020

660	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			wrong filing	10-09-2020
661	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-09-2020
662	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			Wrong e-filing	10-09-2020
663	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			No Pagination	10-09-2020
664	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			Sign missing in whole document	10-09-2020
665	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10-08-2020
666	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
667	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong (contempt petition is under sec 425) matter is companies act but filled in IBC	09-09-2020
668	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in apllication	11-10-2020
669	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			Wrong e-filing	15/06/2020

670	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Wrong E-filing, page no. 1-16 sign missing,	19/09/2020
671	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	10-05-2020
672	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong e-filing	10-08-2020
673	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(PB)2020	Application under any other provisions- IBC			Wrong e-filing	10-09-2020
674	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			page no. 2, 3 sign missing, page no. 10 to 29 cheque details not clear	10-09-2020
675	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			Wrong e-filing	10-09-2020
676	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	10-09-2020
677	0710102060732020/1	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020	Sec 66(1)			Volume wise index missing, Page no. 1 - 8, page no. 221 - 273, 275 - 307 true copy sign missing	10-10-2020
678	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	Sub-section (l) of section 230			Page no. 7 to 8 true copy sign missing	10-10-2020
679	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020	Sec 425			Wrong e-filing	10-10-2020

680	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711()2020	19(2)			Index missing, pagination missing,	10-10-2020
681	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			Documents not upload properly	10-10-2020
682	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			index missing, true copy sign missing	10-10-2020
683	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357()2020	Application under any other provisions- IBC			Wrong e-filing	10-10-2020
684	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			True copy sign missing	10-10-2020
685	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			True copy sign missing	10-10-2020
686	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020	Sec. 230-232 - Second Motion			Wrong e-filing	10-10-2020
687	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(ND)2019	IBC Under Sec 9			True Copy sign missing	10-11-2020
688	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120()2020	Sec. 59			Wrong e-filing	10-11-2020
689	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Wrong e-filing	10-12-2020

690	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			Index missing	10-12-2020
691	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7			wrong filing	10-12-2020
692	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			WRONG E-FILL NEED TO IA FILE	10-12-2020
693	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/181(PB)2018	Application under any other provisions			index missing	10-12-2020
694	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missing, no pagination, True copy sign missing	10-12-2020
695	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/306(ND)2020	Sec 252 (3)			INDEX MISSING	10-12-2020
696	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			page end signature missing,True copy sign missing	10-12-2020
697	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature	10-12-2020
698	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			page end signatures missing	10-12-2020
699	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)			57 59 61-64 73 not clear	10-12-2020

700	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			wrong e fill need to IA FILE	10-12-2020
701	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96	03-11-2020
702	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear-67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-	03-05-2020
703	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	03-03-2020
704	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,	03-12-2020
705	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	10-05-2020
706	0710102/09063/2020	DYNACON PROJECTS PVT LTD. Vs. M/S TODAY HOMES& INFRASTRUCTURE PVT LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2130(ND)2019	NA	Blur page-31,32,34,36-43	13.10.2020
707	0710102/09067/2020	RANJEET RAMKRISHNA YADAV Vs. M/S JNC CONSTRUCTION PVT LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/272(PB)2019	NA	23-26 blur page	13.10.2020
708	0710102/09069/2020	M/S NISUS FINACE & INVESTMENT MANAGER LLP & ANR. Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	NA	Blur page-24-26 not clear	13.10.2020
709	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13-10-2020

710	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Restoration Application	Application under any other provisions- IBC	C.P. (IB)/1820(ND)2019	MOHIT GOLYAN	Wrong section and 151,,86-87 not clear page	online
711	710102081652020	Rabindra Kumar Mintri Vs. ajay sood	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/923(PB)2018	APOORV AGARWAL	break the file in volume and volume is not more than 200 pages	online
712	0710102/09263/2020	Fateh Bahadur Singh Proprietor of Maa Sharda Traders Vs APS HYDRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		9873579804	claim less than 1 cr	26/09/2020
713	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419()2020	Sec 12(2)			WRONG E FILE NEED TO IA FILE	13/10/2020
714	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			need to upload in one volume or one pdf	13/10/2020
715	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			NEED TO FILE IN ONE PDF ONE VOLUME	09-12-2020
716	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)			INDEX MISSING	13/10/2020
717	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
718	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
719	0710200418112018/11	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			true copy sign missed	13/10/2020

720	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	10-10-2020
721	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14/10/2020
722	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear & payment not received	14/10/2020
723	0710102/09810/2020	InterGlobe Technology Quotient Pvt Ltd Vs Business Travels Private Limited	Company Petition IB (IBC)	IBC under Sec 7		D. Kishore Kumaar	petition sign missed on every pages, proof of serviced missed , irp detail missed, form 2 missed, claim amount less than 1 Cr. page: 31-35	14/10/2020
724	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	PLS DOC UPLOAD PROPERLY	10-05-2020
725	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	case type check PLEASE FILE IN SEC 42	10-12-2020
726	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			section wrong and case type wrong main case not mantion	online pay
727	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020
728	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020
729	0710102/09862/2020	RITA GUPTA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/479/ND/2019	SUMIT KUMAR BATRA	After 54 Page numbering missing in index	15/10/2020

730	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
731	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020	Rule 11 of NCLT, 2016			wrong file attach petition also attach	10-09-2020
732	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1996()2020	Application under any other provisions- IBC			index missed	13/10/2020
733	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)			true copy sign missed	13/10/2020
734	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			INDEX MISSING	13/10/2020
735	0710102410822018/16	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			index missing	13/10/2020
736	0710102410822018/17	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			index missing	13/10/2020
737	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			wrong filing	13/10/2020
738	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			WRONG E FILE NEED TO IA FILE	13/10/2020
739	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			wrong filing	14/10/2020

740	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)			true copy sign missed	14/10/2020
741	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions- IBC			wrong e file need to IA file	14/10/2020
742	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong e fill need to IA file	14/10/2020
743	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	05-06-2020
744	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16-Oct-20
745	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
746	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15-Oct-20
747	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavait	15-Oct-20
748	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15-Oct-20
749	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	Do Separate rule 11 application not in Petition	05 Aug 2020

750	0710102/09878/2020	Amit Bakiwala Proprietor of M/s Asha Paints and Decorators Vs SPML Infra Limited		IBC Under Sec 9		Aditya vijay	objection- claim amount less then 1 crore	fresh
751	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	19-Oct-20
752	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure	19-Oct-20
753	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	19-Oct-20
754	0710102/09080/2020	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (1)			Company Master Data Missed, Page 188 Missed	19-Oct-20
755	0710102/09287/2020	super residency private limited Vs registrar of companies	Company Petition (Companies Act)	Sec 252 (1)		SHIKHAR GARG	Wrong case type, Page no 188 missed, mentioned page no 205 in index	28-09-2020
756	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	17-Oct-20
757	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	Blur Page-186,276,277/small font-234	17-Oct-20
758	0710102/09962/2020	IDBI BANK LIMITED Vs M/S SANTOSH OVERSEAS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Sign mis-1 to 14/small font-56,75,76/Blur Page-60,63,67,70	17-Oct-20
759	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	17-Oct-20

760	0710102/09975/2020	DEBASHIS NANDA Vs.	Interlocutory Application(IBC	Application under any other provisions- IBC	CP/452(ND)2017	Debashis Nanda	Case type, section wrong and volume break after 200 pages	18-Oct-2020
761	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missed	17-Oct-2020
762	0710102/09660/2020	LAXMI STEELS THROUGH RAHUL SINGHAL Vs VIJAY KUMAR GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1551/ND/2019	Aditya Saurabh	Small font page-13 to 67 & not clear	10-09-2020
763	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	19-Oct-20
764	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19-Oct-20
765	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one pdf	19-Oct-20
766	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(PB)2019	Sec 60(5)			TRUE COPY SIGN MISSING	22-09-2020
767	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			pg- 12 13 16 not clear	14-10-2020
768	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
769	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	15-10-2020

770	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2020	Application under any other provisions- IBC			WRONG E FILE NEED TO IA FILE	15-10-2020
771	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB)2020	Sec 60(5)			no index document not in proper	15-10-2020
772	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			pg-24 25 26 not clear	15-10-2020
773	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			PAGE-17 18 21 NOT CLEAR	15-10-2020
774	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			INDEX MISSING	15-10-2020
775	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234			page end signatures missing	15-10-2020
776	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020	Sec 60(5)			wrong document need to IA file	15-10-2020
777	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280()2020	Sec 60(5)			WRONG E FILE NEED TO IA FILE	15-10-2020
778	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			wrong document need to IA file	15-10-2020
779	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FIE	15-10-2020

780	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			wrong document need to IA file	15-10-2020
781	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			WRONG E FILE NEED TO IA FILE	15-10-2020
782	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9			TWO AFFIDAVIT FILE IN ONE FILLING	15-10-2020
783	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
784	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
785	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
786	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND)2017	IBC under Sec 7			WRONG FILING	15-10-2020
787	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
788	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			WRONG DOCUMENT NEED TO IA FILE	15-10-2020
789	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			WRONG FILING	15-10-2020

790	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			WRONG E FILE NEED TO IA FILE	16-10-2020
791	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/153()2020	Application under any other provisions			incomplete documents	16-10-2020
792	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			wrong e file need to IA file	16-10-2020
793	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			WRONG E FILE NEED TO IA FILE	16-10-2020
794	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			WRONG FILLING NEED TO IA FILE	16-10-2020
795	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			wrong filing	16-10-2020
796	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FILE	16-10-2020
797	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	page no 44-45	17-Oct-2020
798	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20-Oct-20
799	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				NCLT form 3C missed	

800	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				NCLT form 3C missed/proof of service missed	
801	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Judication Haryana according to Company Master Data	10-12-2020
802	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis & List of Dates missed	29-07-2020
803	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	29-07-2020
804	0710102/09774/2020	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		VISHAL AGARWAL	Pls Mentioned 302 pages in Index and Advance service to Roc, Make Separate index of 2nd Volume	13-10-2020
805	0710102/09200/2020	SANJEEV AHUJA V	Interlocutory Application(IBC)	Application under any other provisions- IBC		KARAN MALHOTRA	20-31,53 not clear page	online pay
806	0710102/07622/2020	DONRIVER INDIA PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/121/ND/2019	MOHD NAZIM KHAN	Delay Application	08-04-2020
807	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data	28/08/2020

808	0710102/08476/2020	Krishan Pal Singh Vs M/s Bulland Buildtech Pvt Ltd.	Company Petition (Companies Act)	Sec. 241(1)		Anurag Ojha	Blur Pages-113-119,157-159,164,176,178-180,188-191,208, / Missing-160,199, / Annexure Every Pages Sign / Page Numbering Cut	09-01-2020
809	0710102/08747/2020	Trivir Hotels & Resorts Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3) - By Government Body		Divesh Goyal	Case Type Wrong / Wrong Section / Income Tax Service Wrong(DCIT Cell) / Annexure & Petition Every Pages Sign	09-11-2020
810	0710102/09683/2020	KRISHAN PAL Vs S.D.ENGINEERSTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Vishweshwar Mishra	objection-pages not clear 38,39-47	10-09-2020
811	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	24/06/2020
812	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	objection-claim amount less than 1 crore	20/10/2020
813	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		KARAN MALHOTRA	ONE PAGE NOT CLEAR	06-08-2020
814	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		95,298-305 not clear page	offline pay
815	0710102/09306/2020	BHANSALI CABLES & CONDUCTORS PVT. LTD Vs. FIBCOM INDIA LIMITED	Company Petition	Rule 11 of NCLT			Wrong Case Type	online pay
816	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE	24/09/2020

817	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			need to upload in one volume	28/09/2020
818	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			page end signature missingneed to IA file	16/10/2020
819	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			PAGE LIMIT 200	19/10/2020
820	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			PAGE LIMIT 200	19/10/2020
821	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020	Rule 32			TRUE COPY SIGN MISSING	20/10/2020
822	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			DOCUMENT INCOMPLETE/Index Missing/Pagination	20/10/2020
823	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	20/10/2020
824	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			need to IA file	20/10/2020
825	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097()2020	#NAME?			NEED TO IA FILE	21/10/2020
826	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020

827	0710102092052020/1	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/142()2020	Sec. 73(4)			DOCUMENT UPLOAD	21/10/2020
828	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
829	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	21/10/2020
830	0710102410352017/11	ICICI BANK LIMITED Vs. SR FOILS & TISSUE LIMITED	COMPANY PETITION IB (IBC)/144(PB)2017	IBC under Sec 7			PAGE NO NOT MENTION	20/10/2020
831	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	20/10/2020
832	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			WRONG DOCUMENT	21/10/2020
833	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			NEED TO IA FILE	21/10/2020
834	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
835	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT	20-Oct-20
836	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavid date missmatch	20-Oct-2020

837	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21-Oct-2020
838	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	page no 47 , 115 page cut	20-Oct-2020
839	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR	main case not showing and affidavit not verified	13-Oct-2020
840	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	19-June-2020
841	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	10-Mar-2020
842	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	
843	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	
844	0710102/10032/2020	DEBASHIS NANDA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	CP/452(ND)2017	NA	case type and section wrong	
845	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	marge in to file one pdf	online pay
846	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.	online pay

847	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
848	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
849	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20-10-2020
850	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	20-10-2020
851	0710102/10049/2020	Manish Garg Vs Arsh Associates Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		Akshay Dhawan	claim amount less than 1 cr	21/10/2020
852	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
853	0710102/08929/2020	RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	page cut- 54,55,61,158,174 not clear	17/09/2020
854	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020
855	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020
856	0710102/09358/2020	Union Of India Through SFIO Vs Peeyush Aggarwal And Comp.	Company Petition (Companies Act)	Sec. 140(5)		Amit Mahajan	Page Not Clear-636-637,641,670,707 / Volume Repeated	30/09/2020

857	0710102/08749/2020	Trivir Blessing Developers Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3)		Divesh Goyal	Case Type Wrong	09-11-2020
858	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD..		IBC Under Sec 9			Wrong case type/Wrong Doc.	15-10-2020
859	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR-VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			Wrong case type/Wrong e-filed	12-10-2020
860	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC			Wrong case type/Wrong e-filed	14-10-2020
861	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			Wrong case type/Wrong e-filed	12-10-2020
862	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Wrong case type/Wrong e-filed	10-10-2020
863	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	After-462 Not Pagination In Index	08-06-2020
864	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	wrong section & case type wrong	28/02/2020
865	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	page: 34, 88-95 blur (all pdf blur), demand notice not as Performa	23/10/2020
866	0710102/09080/2020	super residency private limited Vs registrar of companies	Company Appeal(Companies Act)	Sec 252 (1)		SHIKHAR GARG	Company Master Data Missed,	22-09-2020

867	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	20/10/2020
868	0710102/10040/2020	Rabindra Kumar Mintri Vs ajay sood	Interlocutory Application (I.B.C)	Sec 66(1)	(IB)/923(PB)2018	APOORV AGARWAL	PG-147 to 155/ 185 to 188/230 to 232/266 not clear/ not uploaded in single pdf	20/10/2020
869	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidevit/ No payment	21/10/2020
870	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	83-84,35-40,149-159,227 not clear page	online pay
871	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			pg 33 not clear	22/10/2020
872	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			PAGE 18 TRANSLATE	22/10/2020
873	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			INDEX MISSING	22/10/2020
874	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	22/10/2020
875	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	22/10/2020
876	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			NEED TO IA FILE	22/10/2020

877	0710102/10202/2020	YES BANK LIMITED Vs Durha Vitrak Private Limited	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/470(ND)2019	RAJAT KATYAL	page no 31 - 41 not clear.	25-Oct-2020
878	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	main case not link TO Application.	26-Oct-2020
879	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/ true copy sign missed	21/10/2020
880	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	Wrong document (wrong e-filed)	22/10/2020
881	0710102/09420/2020	MUKUL JAIN Vs. B NAGA BHUSA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/893(ND)2018	Shashwat Anand	PG 20,29,30 NOT CLEAR	online pay
882	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	45,46,47,48 NOT CLEAR	online pay
883	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	section wrong	online pay
884	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	157-174 not clear page 275 TRANSLATE	online pay
885	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	pg-13 not clear	online
886	710102100362020	TECHNICO STRIPS AND TUBES PRIVATE LIMITED Vs. EMKAY AUTOMOBILE INDUSTRIES LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/912(ND)2020	RAJESH KUMAR LOOMBA	true copy stamp missed	online

887	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	page 59 cut page	online
888	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	service to all respondent	online
889	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhushan	WRONG SECTION	online
890	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	23-10-2020
891	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	NO pagination	23-10-2020
892	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Application under any other		Suchinto Chatterji	Hindi Page no 173 to 175, Not clear page 354 to 358	23/10/2020
893	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	online pay
894	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	24/10/2020
895	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1,2	online pa
896	0710102/10121/2020	GAURAV KUMAR Vs PARSVNATH DEVELOPERS LTD	Cross Application (IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/65(ND)2019	Nithin Chandran	Sign is missing on application and true copy missing on annexures, Case Type is wrong	1 to 33

897	0710102/10128/2020	Rabindra Kumar Mintri Vs ajay sood	Interlocutory Application (I.B.C)	Sec 50(1)	C.P. (IB)/923(PB)2018	APOORV AGARWAL	application need to merge in one pdf	1-224
898	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			NEED TO FILE SAPERATE ADDITIONAL FILE	17/08/2020
899	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			true copy sign missed	10-06-2020
900	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			NEED TO FILE SAPERATE FILE	16/10/2020
901	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/10/2020
902	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	26/10/2020
903	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	26/10/2020
904	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD	COMPANY PETITION IB (IBC)/268(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSED	27/10/2020
905	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			INDEX MISSED	27/10/2020
906	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020

907	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/10/2020
908	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			10 26 29 31 32 34 NOT CLEAR	27/10/2020
909	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)			NEED TO IA FILE	27/10/2020
910	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			TRUE COPY SIGN MISSED	27/10/2020
911	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			23 91 93-138 NOT CLEAR	27/10/2020
912	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			INDEX MISSED	27/10/2020
913	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/4682()2020	Sec 60(5)			INDEX MISSING	27/10/2020
914	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554()2020	Sec 60(5)			INDEX MISSED	27/10/2020
915	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020
916	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020

917	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			NEED TO IA FILE	27/10/2020
918	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
919	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
920	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			ONLY PROOF OF SERVICE	28/10/2020
921	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			INDEX MISSING	28/10/2020
922	0710102/10278/2020	RGTL INDUSTRIES LIMITED Vs. COMMISSIONER OF INCOME TAX	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/431(ND)2019	RISHI KAPOOR	79,83,78,26,29,41,43-46 not clear page and 28 page translate	02-Nov-20
923	0710102/03045/2020	DEPUTY COMMISSIONER OF INCOME TAX Vs REGISTRAR OF COMPANIES DOUBLE STAR BUILDERS PVT LTD	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		LAKSHMI GURUNG	Kindly replace your old petition and upload only corrected petition	03-07-2020
924	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	No proper pagination, Form 11 missed, Brief Synopsis and list of dates missed	29/07/2020
925	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	mearge into one pdf	online pay
926	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			NEED TO APPLICATION FILE	25/10/2020

927	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			INDEX MISSED	11-02-2020
928	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			NEED TO SAPERATE FILE	11-02-2020
929	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			PAGE-97 98 NOT CLEAR	11-02-2020
930	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			PAGE 27 TRANSLATE	11-02-2020
931	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSED	11-02-2020
932	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485()2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSED	11-02-2020
933	0710102139542019/9	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			54-62 PAGE CUT	11-02-2020
934	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			NEED TO APPLICATION FILE	11-02-2020
935	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11-02-2020
936	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/922(ND)2020	Application under any other provisions- IBC			NEED TO APPLICATION FILE	11-02-2020

937	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			NEED TO APPLICATION FILE	11-02-2020
938	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Main case no. pertains to NCLT Mumbai (Wrong e-filed)	27/10/2020
939	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Execution Petition	Application under any other provisions			Many section found in application but fees paid only 1 section. and please choose correct section .	10-12-2020
940	710102102762020	B9 BEVERAGES PRIVATE LIMITED VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 131(1)			List of dates, Brief Synopsis missed, No sign in every page of petition, No true copy sign in every page of annexures, page not clear 166,181,182,184,194,no clear pagination, RoC advance service missed	27/10/2020
941	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear 36,43,47,111, page Hindi 122,124,136, Roc and Income Tax advance service missed	28/10/2020
942	710102102862020	MD WIRELESS INDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong Case and Wrong Section select, Council Detail missed in index, Master index missed, Page not clear 57,154,158,162,166,182,186 ,221,222,227,228	28/10/2020

943	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	11-03-2020
944	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	11-03-2020
945	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			Wrong section,Wrongly upload additional document in application	29/10/2020
946	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			pg-105-107 not clear	11-01-2020
947	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			PLEASE LINK YOUR APPLICATION WITH MAIN CASE	11-02-2020
948	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application(Companies Act)	Rule 11 of NCLT			PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1349,1350/1352 to 1565/1567 to 1576/1590 to 1594,1596/1598 to 1628 pages missed and volume break	29/10/2020
949	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application(Companies Act)	Sec 60-62 LLP Act 2008			WRONG SECTION	31/10/2020
950	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Pg-15 to 18,47/56 to 58 not clear	29/10/2020

951	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	58-72 not clear page	
952	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(Companies Act)	Rule 11 of NCLT	Company Appeal-727/2018	ASHISH MIDDHA	Sign miss-1,2/Merge into one PDF	05-Nov-20
953	710102092662020	SANDEEP GOEL Vs. M/S. ARINITS SALES PVT. LTD.	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/728(ND)2018	RISHABH TRIPATHI	pg-82 cut,volume wise index missed	
954	710102078432020	Chandra Prakash Vs. Saurabh Vinayak	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	
955	710102078572020	Chandra Prakash Vs. Dr. Lori Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68 not clear,volume 1 repeated	
956	710102078512020	Chandra Prakash Vs. Gaurav Issar	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	
957	710102078942020	Chandra Prakash Vs. Savita Yadav	Interlocutory Application(IBC)	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clear	
958	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED		IBC under Sec 7			NEED TO IA FILE	11-03-2020
959	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED	IBC under Sec 7				true copy sign missing, Index missing in proof of service	24-10-2020
960	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC				NEED TO IA FILE	29-10-2020

961	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)				INDEX MISSING	29-10-2020
962	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)				No Index	29-10-2020
963	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10				Index missing in proof of service	29-10-2020
964	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9				mention proof of service in index with page no.	29-10-2020
965	0710102018582020/5	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	IBC Under Sec 9				page no. missing on Proof of service	30-10-2020
966	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234				file need to IA	30-10-2020
967	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED	Sec 60(5)				No index, no pagination, truecopy sign missing	30-10-2020
968	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)				page no. 28,85,92,128,236,308,412 page cut, page no. 153,166,319,321,not clear, vol. 2 have more than 200 pages, proof of service not mention in master index	30-10-2020
969	0710102070952020/1	YOGESH KUMAR GUPTA Vs.	Application under any other provisions- IBC				file need to IA	30-10-2020

970	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD	Sec 42				Vakalatnama not clear	30-10-2020
971	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (l) of section 230				Wrong document (petition filed)	30-10-2020
972	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				Index missing	31-10-2020
973	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				page no. 55- 61 not clear , no pagination on vakalatnama	03-11-2020
974	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				Index missing in proof of service	04-11-2020
975	0710102096322020/1	HIGH WINGS SOLUTIONS PRIVATE LIMITED Vs. CMYK PRINTECH LIMITED	IBC Section 59				page no. 5 -11, 13, 14, 29-35,38,39 truecopy sign missing, index missing in proof of service	04-11-2020
976	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				Index missing	04-11-2020
977	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES	Sec 252 (1)				page no. 4 page cut	04-11-2020
978	0710102100922020/2	GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Sec 12(2)				volume break after 200 pages, page no. 78E,89, 90, 154, not clear, page no. 155-156 type copy missing, page no. 164A - 213 wrong arranged	04-11-2020

979	7.10102E+14	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT				index missing	04-11-2020
980	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	IBC Under Sec 9				NEED TO SAPERATE FILLING	04-11-2020
981	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			PAGE NO 1 NOT UPLOAD	05-11-2020
982	0710102063842020/13	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)			NEED TO IA FILE	05-11-2020
983	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7			PETITION UPLOAD IN DOCUMENT	05-11-2020
984	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE	05-11-2020
985	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			NEED TO UPLOAD	05-11-2020
986	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			TRUE COPY SIGN MISSED	05-11-2020
987	0710102/10104/2020	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	Company Application	Rule 11 of NCLT		Prashant Gupta	page number missing	
988	0710102/10469/2020	ARCHANA DWIVEDI Vs. EARTH GRACIA BUILDCON PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/448(PB)2017	MIMANSA LAW OFFICES	16-22,52-54 not clear	

989	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	sign missing application	
990	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	sign missing on every pagr of application, file need to merge into one pdf	10-09-2020
991	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	Sign is missing on application , true copy and sign is missing on annexures and file need to merge into one pdf	10-12-2020
992	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, kindly upload all pdf pages in same size, no true copy sign in annexures	19/10/2020
993	0710102/09763/2020	M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		meenakshi jhosi	9(3)b affidavit missed, and reply not in sequence	
994	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			document not uploaded	21/02/2020
995	0710102/08017/2020	NIRMAL TRADING CO. Vs PRINTLAND DIGITAL (INDIA)PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		geetesh meena	wrong document type . (old objection)pages not clear-37,83,90,91,96,98,99,101,page cut-58, translation missing-330,336, pages missing-508, upload volume wise don't break the volume in between {delete all document and upload fresh volume }	18/08/2020

996	710102086462020	Shitesh Sachan and Others Vs. SUPERTECH LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	pg-217,288-297,300,314,385,526-535,538,604,661-663,670,671,838,956,958,962,963,965,970 not clear,after page 322 page numbering missed and after pg-373,pg-359,388 cut,pg-412 blur,page number missed after page 954	
997	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	sign missed on application,pg-50,89,90,106,107 not clear,pg-61-63 cut	
998	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	pg-25,26 not clear,pg-60,64,65 cut,volume break after 200 pages	
999	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	only one pdf need to upload	
1000	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			NO index	31-10-2020
1001	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			NO index	31-10-2020
1002	0710102028702020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1772(PB)2020			Blank index/No pagination	01-11-2020
1003	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019			Wrong document (status report filed)	01-11-2020

1004	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			Wrong document (application filed)	02-11-2020
1005	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			Wrong document (application filed)	02-11-2020
1006	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)2018			Wrong document (application filed)	02-11-2020
1007	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			Wrong document (application filed)	02-11-2020
1008	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019			Wrong document (progress report filed)	02-11-2020
1009	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020			INDEX MISSING	03-11-2020
1010	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020			PG-27 34 38 39 40 NOT CLEAR	03-11-2020
1011	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020			PG-16 17 18 22 NOT CLEAR	03-11-2020
1012	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			PROOF OF SERVICE MISSED	03-11-2020
1013	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/342(ND)2020			ONLY PROOF OF SERVICE	03-11-2020

1014	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/345(ND)2020			ALL PAGES CUT	03-11-2020
1015	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4100()2020			DOCUMENT INCOMPLETE	03-11-2020
1016	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020			DOCUMENT INCOMPLETE	03-11-2020
1017	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020			ONLY PROOF OF SERVICE	03-11-2020
1018	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC under Sec 7	COMPANY PETITION IB (IBC)/3164(ND)2019			NEED TO IA FILE	03-11-2020
1019	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCATORY APPLICATION (IBC)/69(ND)2019			NEED TO SEPARATE FILLING	03-11-2020
1020	0710102158162019/1	UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2744(PB)2019			NEED TO IA FILE	03-11-2020
1021	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2877(PB)2019			INDEX MISSING	03-11-2020
1022	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/227(ND)2020			NEED TO APPLICATION FILE	04-11-2020
1023	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020			TRUE COPY SIGN MISSED	04-11-2020

1024	0710102075542019/4	NITIN KHANDELWAL Vs. MAINI CONSTRUCTIONN PVT LTD	Sec 425	COMPANY APPLICATION(IBC) /633(PB)2019			NEED TO IA FILE	04-11-2020
1025	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/907(ND)2020			DOCUMENT INCOMPLETE	04-11-2020
1026	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			INDEX MISSING	04-11-2020
1027	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2 020			DOCUMENT INCOMPLETE	04-11-2020
1028	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2 020			DOCUMENT INCOMPLETE	04-11-2020
1029	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Rule 11 of NCLT			Please link your application with main petition.	11-02-2020
1030	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			JURIDICTION WRONG	11-05-2020
1031	710102105882020	DAMONT DEVELOPERS PRIVATE LIMITED VS BRYS HOTEL PRIVATE LIMITED THROUGH SANDEEP GOEL		Sec 60(5)			pg-19,20,52,71,92,95,96,105-140 not clear	11-06-2020
1032	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCUTIONS PRIVATE LIMITED		Application under any other provisions- IBC			case type in companies act and wrong section	18/03/2020
1033	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		IBC Under Sec 9			jurisdiction Chandigarh	18/05/2020

1034	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			jurisdiction punjabpunjab	05-11-2020
1035	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9			payment	03-06-2020
1036	710102077802020	SUNIEL VIRRMAANI & ORS VS SARE GURUGRAM PRIVATE LIMITED		IBC under Sec 7			counsil sign missed in index, page: 229, 235, 236, 320, 345, 346, 347, 348, 349-358, 362, 364, 365, 590-591, 613, 675, 741, 750, 819, 827-846, 951, 956-959, 961-962, 964, 965, 967, 977-978, 1046, 1054, 1057, 1066, 1068, 1072-1073, 1075, 1076, 1094, 1104-1107, 1173, 1175-1179, 1256, 1261-1777, 1280, 1366, 1402, 1435, 1437, 1739, 1447, 1457-1463 cut , 1500-1512, 1560, 1577, 1620, 1690, 1704-1707, 1709, 1768, 1813-1816, 1926, pages not clear and form 1 repeated , true copy sign missed, etc page not clear	08-10-2020
1037	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED		IBC Under Sec 9			claim less than 1 cr	30/09/2020
1038	710102103922020	SUMA HOLDING PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (1)			Page 31 not clear, page translate in English from 104 to 201, advance service missed Roc and Income tax	30/10/2020

1039	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to index no page in annexures page no. 118,119,120	29/10/2020
1040	710102103822020	YAMINI APPEARALS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1) - By Government Body			Wrong section select, Page 59 to 69 Hindi Translate to English	30/10/2020
1041	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD		Sec. 241(1)			242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed	30/10/2020
1042	710102104322020	SOMOTO LTD. VS XAPADS MEDIA PVT. LTD.		IBC Under Sec 9			proof of service not upload	24/09/2019
1043	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong section select	31/10/2020
1044	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)2020		page numbering missed	29/10/2020
1045	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020		Wrong doxument(Petition in additional document)	11-02-2020

1046	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-05-2020
1047	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-05-2020
1048	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-06-2020
1049	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		true copy sign missed	11-06-2020
1050	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		page 4 5 6 not clear	11-06-2020
1051	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		Supporting affidavit missed	11-02-2020
1052	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019		affidavit wrongly upload before index,Wrong paginatiion	11-02-2020
1053	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020		Wrongly document(application in additional document)	11-02-2020
1054	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		ALL PAGES CUT	11-05-2020
1055	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		NEED TO IA FILE	11-05-2020

1056	710102096702020	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4884()2020		NA	11-05-2020
1057	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020		File both the document separately	11-02-2020
1058	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		PAGE 16 17 NOT CLEAR	11-05-2020
1059	710102024802020	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		NEED TO UPLOAD ONE TIME ONLY	11-05-2020
1060	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		UPLOAD IN ONE PDF	11-05-2020
1061	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			case type wrong	14/10/2020
1062	710102106022020	CENTRAL BANK OF INDIA VS RS INGOT AND BILLET PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Blur page-73,79	11-06-2020
1063	710102106272020	SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 60(5)			SIGN MISS-1,4 TO 18,WELFARE FEES MISSED/COURT FEES MISSED	11-07-2020
1064	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body			wrong section/merge into one PDF/Proof of service	11-07-2020

1065	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			wrong document type upload (delete old document and merge into separate volume of 200 pages)	24/01/2020
1066	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			PG-52 & 53 not clear	11-02-2020
1067	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			NO Pagination	10-09-2020
1068	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020	Sec 60(5)			No Supporting affidavit	25/10/2020
1069	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Wrong Document (application filed)	27/10/2020
1070	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Wrong Document (application filed)	11-06-2020
1071	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036(ND)2019	IBC Under Sec 9			Pg- 1 to 5,7,18 to 22 is cut/pg 12 not clear	11-09-2020
1072	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other provisions- IBC			NEED TO IA FILE	27/10/2020
1073	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			True copy sign missed	11-09-2020

1074	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9			Wrong Document (application filed)	11-09-2020
1075	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			Wrong Document (application filed)	11-05-2020
1076	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			Dument not matching with index or wrong index	11-09-2020
1077	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			True copy sign missed	11-09-2020
1078	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020
1079	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7			No court fee/No welfare	11-10-2020
1080	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			Pg-39,40,72,79,80 translation	11-10-2020
1081	0710102022462020/8	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7			Pg-133 to 136 is cut	11-10-2020
1082	0710102030052020/3	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Pagination not clear	11-10-2020
1083	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020

1084	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			NF	11-10-2020
1085	710102105492020	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		Sec 60(5)			NF	11-10-2020
1086	710102065782020	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.		Sec 60(5),Rule 11 of NCLT, 2016			NF	11-10-2020
1087	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)			PG 8 NOT CLEAR	11-10-2020
1088	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			54-57 NOT CLEAR	11-10-2020
1089	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other			NEED TO IA FILE	11-10-2020
1090	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	11-10-2020
1091	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS		Rule 11 of NCLT			TRUE COPY SIGN MISSED	11-10-2020
1092	0710102166522019/2	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions- IBC			wrong efiling	11-09-2020
1093	0710102016252018/25	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9			145 155 not clear	11-10-2020

1094	0710102076882020/2	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			COURT FEE MISSED	11-10-2020
1095	0710200434452018/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Application under any other provisions			NEED TO IA FILE	11-10-2020
1096	710102103312020	SANDEEP KUMAR BHATT VS GANDHARV GOYAL		Application under any other provisions- IBC			pg-29-32,34,35,39 not clear	29/10/2020
1097	710102105062020	RAKESH KUMAR GUPTA VS LOTUS POND CONSTRUCTION PVT LTD		Sec 25(j)			136-143,150-153,92 not clear page	11-03-2020
1098	710102106202020	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions- IBC			Pages not clear-6 to 8/Wrong Pagination before page no-1	11-07-2020
1099	710102106262020	MR. ANUP KUMAR VS BANK OF BARODA		Sec 60(5)			Sign miss-2 to 5/Blur Page-43 to 45	11-07-2020
1100	710102104622020	NEERAJ AGGARWALA VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec. 241(1)			Memo of parties, List of dates, Synopsis missed, AoA & MoA missed, No sign in every page of petition, Pages not clear 141,143,144,155,152,222 to 224, Company master data missed	11-02-2020
1101	710102104472020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec 252 (3)			Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High court, STK 07 Missed	11-02-2020
1102	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/304(ND)2020		Pg-6 to 10,17 to 20 is cut/ Proof of service	11-06-2020

1103	0710102153232019/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019		TRUE COPY SIGN MISSED	11-07-2020
1104	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		INDEX MISSING	11-07-2020
1105	0710102089732020/1	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/970(PB)2020		TRUE COPY SIGN MISSED	11-08-2020
1106	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		UPLOAED ONLY ONE TIME/BACK DATE FILE DELETE	11-09-2020
1107	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-09-2020
1108	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	11-09-2020
1109	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Court fee & welfare fee missed on vakalatnama	11-06-2020
1110	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		PG-5 & 6 not clear	11-06-2020
1111	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		NO index/no pagination/No service	11-06-2020
1112	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7()2020		Wrong Document (application filed) No Supporting affidavit	11-06-2020

1113	0710102416142018/7	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		pg 1 not clear	11-10-2020
1114	0710120004002018/12	CORPORATION BANK Vs. M/S UNITECH MACHINES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/937(PB)2018		NEED TO IA FILE	11-10-2020
1115	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907()2020		NEED TO IA FILE	11-11-2020
1116	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	25/08/2020
1117	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Companies Act)	Sec. 59			section wrong	29/10/2020
1118	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Companies Act)				Party name miss/section miss	11-09-2020
1119	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 30			297-298 NOT CLEAR PAGE	11-07-2020
1120	710102106922020	NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Small font-27 to 44,page cut-45 to 48	11-09-2020
1121	710102063612020	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Company Appeal(Companies Act)	Sec 252 (3)			50 rupees e stamp missed in PoA and income tax service to delhi dcit cell high court, kindly file in Sequences make one pdf	06-09-2020

1122	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Company Appeal(Companies Act)	Sec 252 (3)			Memo of parties, List of dates & events, and Brief synopsis missed, index missed, MoA & AoA missed, Company Master data missed, Roc, all documents are merged in pdf	07-10-2020
1123	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			Councel Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Annexure Evry Pages Signature / proof of services missed/ Numbering missed in all document	28/09/2020
1124	710102105602020	PANKAJ SABHARWAL & ORS. VS SUPERTECH LIMITED & ORS.	Company Petition (Companies Act)	Sec. 213			Total 204 petitioner and 204 affidavit missed, Pages not clear 183,185,186 to 200, 201 to 222, MoA and AoA missed, Total 4 respondent advance service missed, Welfare and court fees missed	11-05-2020
1125	0710102/10726/2020	Shivalik Exim Pvt. Ltd. Vs Elixir Trading Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anup Jain	Main Case Missing & Main Case Link with main petition	11-11-2020
1126	0710102/10760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	pg 9-11 sign missed and pg 9,11 not clear	11-11-2020
1127	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	pg 34-37 not clear	11-11-2020
1128	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC			CASE TYPE WRONG	25/02/2020

1129	710102035912020	TODAY HOMES NOIDA PRIVATE LIMITED VS SONI REALTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30			pdf need to merge into one volume until page exceed 200, after 200 volume need to divide	18/04/2020
1130	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03-09-2020
1131	710102031192020	JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03-11-2020
1132	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Company Application(Companies Act)	Sec 425			Case type wrong	31/07/2020
1133	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company	15/09/2020
1134	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Upload document in one pdf.	30/09/2020
1135	710102094922020	ASSAM POWER DISTRIBUTION COMPANY LIMITED VS HINDUSTAN PAPER CORPORATION LIMITED	Interlocutory Application (I.B.C)	Regulation 33			Wrong Index section,	10-05-2020
1136	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9			Wrong Section	11-10-2020
1137	710102107992020	JALESH KUMAR GROVER VS M/S ANG LIFE SCIENCES INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Black page after page no-95/not clear page-104	13/11/2020
1138	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			Sign miss Page-32 to 38,48 to 52,67,69,71,73,75,96,98/Page cut-64,66,68,70,72,74,76,91,95	11-12-2020

1139	710102108712020	DEEPIKA BHUGRA PRASAD VS PARIVARTAN SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 66(1)			191,192,198 not clear page	18/11/2020
1140	710102108352020	IRP SUNIL KUMAR AGRAWAL VS PARIVARTAN SINGH & ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Memo of party	17/11/2020
1141	710102108422020	PANKAJ NARANG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 12(2)			Sign miss-1 to 7,9,14 to 19,21,22	17/11/2020
1142	710102108562020	M/S STRAIGHT EDGE CONTRACTS PRIVATE LIMITED VS ANIL KOHLI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			service missing	18/11/2020
1143	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19/11/2020
1144	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Company Appeal (IBC)	Sec 43(1) r/w Sec 44 (1)			Blur Page-34,36,56,66	17/11/2020
1145	710102108362020	YOGESHWAR SHARMA VS ANS APARTMENTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			SIGN MISSING	17/11/2020
1146	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	03-02-2020
1147	710102028662020	LALIT GROVER VS M/S CVC OPTICALS (OPC) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			payment	03-04-2020
1148	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03-07-2020

1149	710102030162020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS MMR METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			file ok but payment not received	03-07-2020
1150	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03-07-2020
1151	710102083832020	SUPER RESIDENCY PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)			only upload proof of service	31/08/2020
1152	710102087422020	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			72,139 not clear	09-11-2020
1153	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			Docs not uploadproperly	18/09/2020
1154	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI	Company Appeal(Companies Act)	Sec 252 (3)			Jurdiction is Haryana according to master data	30/06/2020
1155	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	27/10/2020
1156	710102105382020	VARDEX TOOLING PRIVATE LIMITED VS ARORA TOOLS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			some entries missed in index above serial no 713-730. (like demand notice)	11-04-2020
1157	710102106552020	BVG INDIA LIMITED VS THREE C FACILITY MANAGEMENT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			BR missed	11-09-2020
1158	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	11-09-2020

1159	710102106732020	NATIONAL ELECTRIC & CONSTRUCTION CO. VS UNILEC ENGINEERS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr	11-09-2020
1160	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and form 5 part 4 sub section 2 missed	11-11-2020
1161	710102107432020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR	Company Petition IB (IBC)	Section 95(1)			page:26 not clear , vakalatnama missed	11-11-2020
1162	710102108832020	RAHEJA TOWERS PVT VS RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016			case type wrong	19/11/2020
1163	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Doc Not Upload properly	10-09-2020
1164	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Vol-1,2 missing	24-09-2020
1165	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/230(ND)2020		WRONG DOCUMENT	12-11-2020
1166	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020		TRUE COPY SIGN MISSED	12-11-2020
1167	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018		need to upload saperate files	12-11-2020
1168	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	12-11-2020

1169	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/371(ND)2020		DOCUMENT INCOMPLETE	11-11-2020
1170	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020		true copy sign missed	12-11-2020
1171	0710102076782019/15	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/997(ND)2019		true copy sign missed	12-11-2020
1172	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		Wrong pagination/No index	12-11-2020
1173	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862()2020		DOCUMENT INCOMPLETE	12-11-2020
1174	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017		NEED TO IA FILE	12-11-2020
1175	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	12-11-2020
1176	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	12-11-2020
1177	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020		INDEX MISSED	12-11-2020
1178	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	22-10-2020

1179	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019		Wrong filing	13-11-2020
1180	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/1175(ND)2019		Wrong filing	13-11-2020
1181	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020		PROOF OF SERVICE MISSED	17-11-2020
1182	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020		TWO SAME CASES FILE IN /4	17-11-2020
1183	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		NOT found	10-11-2020
1184	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		NEED TO IA FILE	18-11-2020
1185	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019		Pagination missed	17-11-2020
1186	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17-11-2020
1187	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17-11-2020
1188	0710102013472020/2	GAURAV TANEJA Vs. BRYS INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1036(PB)2020		Index missing	18-11-2020

1189	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Page no 7 misse as proof of service	17-11-2020
1190	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Index Missing	18-11-2020
1191	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		E STAMP DATE NOT VALID	18-11-2020
1192	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020		Page 13,32,33,34 cut	18-11-2020
1193	0710102079222020/2	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020		Paging missed	18-11-2020
1194	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020		NOT found	18-11-2020
1195	0710102401402016/13	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016		True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17-11-2020
1196	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17-11-2020
1197	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17-11-2020
1198	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020		Uncomplete file upload	18-11-2020

1199	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020		Index Missing	18-11-2020
1200	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION(IBC)/1617(ND)2019		NEED TO IA FILE	18-11-2020
1201	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020		194 195 196 197 198 200 201 202 203 NOT CLEAR	11-11-2020
1202	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		ONLY PROOF OF SERVICE UPLOAD	02-09-2020
1203	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		TRUE COPY SIGN MISSED	19-11-2020
1204	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020		TRUE COPY SIGN MISSED	19-11-2020
1205	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		page-39 missed	19-11-2020
1206	0710102061132020/3	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/874(PB)2020		need to upload in one pdf	19-11-2020
1207	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		NEED TO IA FILE	19-11-2020
1208	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		E- STAMP MISSED	19-11-2020

1209	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL		Sec 25(j)	COMPANY APPLICATION(IBC)/ 1135(ND)2020		PG 11-15 17-18 19 NOT CLEAR	19-11-2020
1210	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19-11-2020
1211	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19-11-2020
1212	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)20 20		PAGE- 17 18 152 NOT CLEAR	19-11-2020
1213	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		18 19 22 23 NEED TO TRANSLATE	19-11-2020
1214	0710102073962020/4	ISHWAR CHAND JINDAL Vs. MAGNUM STEEL AND POWER LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/95(ND)2020		19 20 24 NEED TO TRANSLATE	19-11-2020
1215	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIE S ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19-11-2020
1216	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIE S ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19-11-2020
1217	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)201 9		INDEX MISSING	19-11-2020
1218	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			wrong section and main case no is wrong	26/08/2020

1219	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT			Page -18 not clear /Wrong section/case type	11-09-2020
1220	710102108502020	VISOULIA ELECTRONICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA	Restoration Application (Companies Act)	Sec 252 (3)			Wrong section choose/Merge into one PDF/Blur page-43,85 to 92/All Pages cut/no Index/etc	18/11/2020
1221	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Translated page-2/Page not clear-11 to 14,28	18/11/2020
1222	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)			Page not clear-21	18/11/2020
1223	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32			Proof of service	18/11/2020
1224	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020
1225	710102109172020	M/S IMPRESSIONS SERVICES PRIVATE LIMITED VS PICCADILY HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Sign miss-2/Page not clear-8 to 10	20/11/2020
1226	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC,Regulation 44(2), Liquidation process Regulation, 2016			MAIN CASE NUMBER WRONG	19/11/2020
1227	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act)	Rule 11 of NCLT			Page not clear-17	19/11/2020

1228	710102032262020	DINESH KUMAR GOEL VS NICE PROJECTS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:30-33 not clear	13/03/2020
1229	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9			page:95, 98, 117-119, 133, 136, 137, 161 not clear	17/03/2020
1230	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:64, 88, 91, 94, 97, 100, 103, 106, 118, 124, 127, 133, 154, 162, 165, 168, 175, 181, 184, 187, 190, 192, 196, 199, 202, 205, 208, 211, 214, 217, 220, 222, 227, 231, 261, 308-326, 342-343, etc page not clear	09-02-2020
1231	710102087862020	TECHCORAL SOLUTIONS VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			page: 33-39,44,45,52-66,68-70 etc not clear	09-12-2020
1232	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in application	11-09-2020
1233	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,upload only one file	11-10-2020
1234	0710102077862020/6	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			227 229 230 235 244 255 369 370 550 553 554 555 803 804 807 815 NOT CLEAR PAGE-277 283 287 634 NEED TO TYPE COPY	11-12-2020
1235	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9			Only proof of service uploaded	18/11/2020

1236	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
1237	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			Index not match with file	19/11/2020
1238	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1239	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1240	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear	19/11/2020
1241	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	19/11/2020
1242	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020
1243	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASCTUTRE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
1244	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020

1245	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			Index missed	19/11/2020
1246	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			INDEX MISSING	19/11/2020
1247	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
1248	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	20/11/2020
1249	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020
1250	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7			page numbering missed in file	20/11/2020
1251	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
1252	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
1253	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)			pg-4 cut	20/11/2020
1254	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)			true copy sign missed	20/11/2020

1255	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
1256	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
1257	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020
1258	710102109412020	M/S NATIONAL PRODUCTS VS M/S DELHI CONTROL DEVICES PRIVATE LIMITED		Sec 60(5)		ISHAAN MUKHERJEE	Document Not Upload	21/11/2020
1259	710102109512020	RAJ KUMAR RAHLAN VS STATE BANK OF INDIA		Sec 60(5)		GOPAL LAL BASER	Document Not Upload	21/11/2020
1260	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	Document Not Upload	21/11/2020
1261	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		Application under any other provisions- IBC		ASHOK	Document Not Upload	21/11/2020
1262	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	Document Not Upload	23/11/2020
1263	710102096222020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synompis and list of date missed and proper index and petition not proper uploaded	10-08-2020

1264	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)			Document Not Upload	29/10/2020
1265	710102103712020	RAKESH BHATIA VS REGISTRAR OF COMPANIES		Regulation 44(2), Liquidation process Regulation, 2016			Document Not Upload	30/10/2020
1266	710102103662020	RAKESH BHATIA VS REGISTRAR OF COMPANIES		Regulation 44(2), Liquidation process Regulation, 2016			Document Not Upload	30/10/2020
1267	710102103702020	RAKESH BHATIA VS REGISTRAR OF COMPANIES		Regulation 44(2), Liquidation process Regulation, 2016			Document Not Upload	30/10/2020
1268	0710102011882020/1	ABW INFRASTRUCTURE LIMITED Vs. ABW INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/844(PB)2020	Sec 12(2)			INDEX MISSING	20/11/2020
1269	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) 0f Section 66.			NEED TO APPLICATION FILE	20/11/2020
1270	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			PAGE-17 152 NOT CLEAR	20/11/2020
1271	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	20/11/2020
1272	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59			page-37 38 39 not clear	20/11/2020
1273	0710102030042020/1	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/60(ND)2020	Sec. 131(1)			PG-2 3 4 5 NOT CLEAR	21/11/2020

1274	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
1275	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
1276	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	21/11/2020
1277	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
1278	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020
1279	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			INDEX MISSING	22/11/2020
1280	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020
1281	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961()2020	IBC Under Sec 9			need to ia file	23/11/2020
1282	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020

1283	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	Sec 47 (1)			E-STAMP	23/11/2020
1284	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1285	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1286	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
1287	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
1288	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020
1289	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
1290	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
1291	0710102028982018/6	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	COMPANY PETITION IB (IBC)/1700(ND)2018	IBC Under Sec 9			only proof of service upload	23/11/2020
1292	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/824(ND)2020	IBC Under Sec 9			only proof of service upload	23/11/2020

1293	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	23/11/2020
1294	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9			index missing	23/11/2020
1295	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	23/11/2020
1296	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
1297	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020
1298	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			true copy missing 20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663-16782365-2375,2617-2629,296,2966,3073-3078,3119,3169,3240,3242,3279-3283 not clear page 2236-2239 cut page	25/10/2020
1299	710102107282020	VISHAL SETHI VS COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			sign missed on annxure and page 8-12 not clear	11-11-2020

1300	710102110042020	VANDANA MOTORS VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	22(3)a			PAGE 13,19,20,22,26,28,29,33,35 NOT CLEAR	23/11/2020
1301	710102109622020	MUKESH GUPTA VS PARESH RASTOGI	Interlocutory Application (I.B.C)	Sec 66(1)			(60,62,64,118,122,124,184,186,188,204,206,208,229,231,233,272,274,278,294,296,298,299,301,315,317,329,331,333,347,349,351,367,369,371,394,413,415,437,439,460-462 translate page) (66,128-133,156-159234,236,238,242,244,248,250,252,254,466.467) not clear page	22/11/2020
1302	710102076552020	DALHOUSIE HOLDINGS LIMITED VS SNOWTEMP ENGINEERING COMPANY LIMITED	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT			Pages Missed 406,407,432,and Article of association missed of Respondent, Delete exemption application from dms	08-05-2020
1303	0710102/11033/2020	Abhishek Garg & Ors Vs lreo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/11/2020
1304	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANY	Company Appeal	Sec 252 (3)		Shivani Jain	pg-60 not clear,pg-66 cut,pg-115,183 blur,volume wise index missed,welfare missed in vakaltnama	
1305	710102100252020	Mukesh Kumar Gupta Vs. Registrar of Companies Delhi & Haryana	Company Appeal	Sec 252 (3)		Dimple Fatehpuria	Page not clear 81,175, Page in hindi 190,222,Prayer missed	
1306	0710102090492020/2	ASHOK KRIPLANI (RP) Vs. NIBULA PRINT & PACK PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4016(ND)2020	Sec 60(5)			pg 206-209 not clear	24/11/2020

1307	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed	24/11/2020
1308	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			PG-181/481,814 to 816 not clear /PG-657 translation	25/11/2020
1309	0710102033012020/1	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED		IBC Under Sec 9			page 21-33 pages cut	11-11-2020
1310	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	24/11/2020
1311	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020
1312	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
1313	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1314	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020
1315	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	24/11/2020
1316	0710102/10376/2020	Alankit Associates Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Rekha Mittal	Condonation delay application, MoA and AoA missed	30/10/2020

1317	0710102/10981/2020	PARUL GUPTA Vs. C.A. SIVARAMAN K.V.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/470(ND)2017	Sonali Anand	PAGE NUMBER 10,39 NOT CLEAR	
1318	0710102/10952/2020	VRD ASSOCIATES Vs. M/S ABW INFRASTRUCTURE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RAHUL MALHOTRA	sign missing on application and true copy missing	
1319	0710102085972020/1	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to upload in additional document type	
1320	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed	
1321	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			PG-181/481,814 to 816 not clear /PG-657 translation	
1322	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057()2020	Sec 60(5)			Wrong Document (Application filed)	
1323	710102097212020	M/S. LATIKA HOTELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		priyadarshi chaitanyashil	pg-92.1 cut,wrong page numbering after page 19	10-12-2020
1324	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	Company Petition IB (IBC)	Application under any other provisions- IBC		Manish	wrong section , case type wrong	25/10/2020

1325	710102103902020	PANI CONSTRUCTIONS PRIVATE LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Rajeev K Goel	NCLT heading missed on cover page, Pages missed 196,197,247,248, Pages cut 198,200,201,202,203,204,205 to 212, 214,215,218,219, Pages not clear 237,238,239,and certified copy order missed	30/10/2020
1326	710102107202020	MR. KULDEEP KUMAR VS FAIRWOOD INFRA& SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KESHAV SAINI	page:18 cut. page 113, 114, 121, 128, 13, 132, etc page not clear & payment not received.	11-10-2020
1327	710102107322020	CHANDANA VERMA VS IDIN ESTATE MANAGEMENT SERVICES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Modern Credit Pvt. Ltd.	claim amount less than 1 Cr	11-11-2020
1328	710102110142020	TREND FLOORING PRIVATE LIMITED VS VASISHT AGENCIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	page:64-17 not clear. (discuss with sir about nclt order)	24/11/2020
1329	710102110572020	INTEC CAPITAL LIMITED VS SHRI KISHAN JAIN	Company Petition IB (IBC)	Rule 11 of NCLT, 2016,Section 95(1)			sec95 and application will be separately filled. page:61-11 , 174-179, 186 translation to 188 not clear, page 190 translation to 192 not clear	25/11/2020
1330	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)	Intervention Application		Nishi	section wrong	17/07/2020
1331	710102102822020	SANJEEV AHUJA VS RISE PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		KARAN MALHOTRA	23 to 28 not cleAR PAGE	27/10/2020

1332	710102105292020	ICICI BANK LTD VS RAKESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 42		ADVOCATE GAUTAM SINGHAL	pg. no. 25-28,37-39 not clear	11-04-2020
1333	710102108312020	UNIQUE ENERGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT		Sujit	25 not clear page	17/11/2020
1334	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020
1335	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11-03-2020
1336	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			index missing	11-12-2020
1337	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			Page-17 18 not clear	19/11/2020
1338	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020
1339	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			EVERY PAGES SIGN	23/11/2020
1340	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020
1341	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020

1342	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
1343	0710102080262020/1	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion			E-STAMP RUPEES	23/11/2020
1344	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			E STAMP DATE MISSMATCH	23/11/2020
1345	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702()2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020
1346	0710102090112020/1	SURESH KUMAR JAIN Vs. YES BANK & ORS	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020	Sec 60(5)			AFFIDAVIT E STAMP MISSING	23/11/2020
1347	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020
1348	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
1349	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/11/2020
1350	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	23/11/2020
1351	0710102102462020/1	SHRI BALAJI BETEL NUTS PRIVATE LIMITED Vs. M/S BASIT SUPARI TRADERS	INTERLOCUTORY APPLICATION (I.B.C)/4767(PB)2020	Sec 60(5)			NEED TO IA FILE	23/11/2020

1352	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1353	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1354	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1355	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1356	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1357	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1358	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019	Sec 60(5)			INDEX MISSING	24/11/2020
1359	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1360	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/375(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1361	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020

1362	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1363	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1364	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
1365	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1366	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1367	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1368	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCATORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020
1369	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1370	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			E-STAMP FEE	24/11/2020
1371	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020

1372	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1373	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020
1374	0710102091142020/2	MR VIKRAM BAKSHI Vs. MONTEREAUX RESORTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/553(ND)2020	Rule 11 of NCLT			TRUE COPY SIGN MISING	25/11/2020
1375	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	26/11/2020
1376	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.(status report filed)	26/11/2020
1377	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
1378	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			Supporting Affidavit missed	26/11/2020
1379	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03-04-2020

1380	710102033102020	BIZLIFE PROPERTY BUYERS WELFARE ASSOCIATION VS M/S HSL SOFTWARE PRIVATE LIMITED &ANR.	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	old files delete and upload fresh volume . , application of 60(5)(page:3105) and fresh petition will be separately filled. Page: 213 missed, 252 hindi translation , pages:355, 476, 562, 734, 785-801, 1224, 1228, 1837, 1838, 2186, 2401, 2763-2765, not clear etc	16/03/2020
1381	710102107662020	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DHIREN R DAVE	claim amount less than 1 Cr	11-12-2020
1382	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11-05-2020
1383	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
1384	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main cese no. not mention/Small font & Blur Page-23 to 128,142 to 145,155	26/11/2020
1385	710102092072020	POOJA BAHRY VS NTL ELECTRONICS INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/814(ND)2019	Chandhiok&mahajan	201,226,228,230,235-237,253-254,258-260,265,267,1141,1173 not clear page	24/09/2020
1386	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	31/10/2020
1387	710102105872020	BLUE STAR LIMITED VS HEAVEN ENGINEERS & CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec. 12A		SHASHI	affidavit date does not verfiy	11-06-2020

1388	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	23/11/2020
1389	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	28/11/2020
1390	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239	29/11/2020
1391	710102111142020	M/S CHUNMUN STORES PRIVATE LIMITED VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	animesh Rastogi	sign miss-2 to 5,10,11	27/11/2020
1392	710102111372020	PUMA REALTORS PRIVATE LIMITED VS AXIS BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	28/11/2020
1393	710102110932020	NEERAJ BHATIA VS XECUTE HR SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2460(ND)2019	RUDRA KAHLON	Unsign Page-2,3	26/11/2020
1394	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
1395	710102111392020	INDO WORLD INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Sec 252 (3)		RAJESH KUMAR JHA	Main case no. not mention/Wrong section choose/Blur Page-179 to 195	28/11/2020
1396	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Small font-47/blur Pge-56 to 58,147,148	29/11/2020
1397	710102111442020	DEEPALI DESIGNS & EXBIHITS PVT LTD VS PICO EVENT MARKETING (INDIA) PVT LTD	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/100(ND)2019	ADITYA VERMA	Sign miss-1,2,7 to 11 Proof of service	28/11/2020

1398	710102111162020	SANDEEP KUMAR BHATT VS PICO EVENT MARKETING (INDIA) PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/742(ND)2018	Sandeep	Blur Page-3	27/11/2020
1399	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
1400	710102111192020	SANDEEP KUMAR BHATT VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1644(PB)2018	Sandeep	Blur Page-13 to 16	27/11/2020
1401	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counscel detail missed in index,pg-1,6,8 and 11 double page numbering	08-07-2020
1402	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	28/10/2020
1403	710102105992020	ASAS TEC PRIVATE LIMITED VS ROADGODS AUTOGEAR PRIVATE LIMITED & ORS.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Nithin	Wrong case type select, kindly file condo nation delay application, account treatment certificate section 133 missed, auditor report missed and MoA and AoA missed	11-06-2020
1404	710102107852020	TLS AGROS INDIA PVT. LTD. VS SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Rekha Mittal	Brief synopsis missed, no index of 2nd volume, no welfare in vakaltnama, no sign in every page of petition	11-12-2020

1405	710102108592020	AOV EXPORTS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRADEEP K MITTAL	No main case no. on petition, No chairperson report file within 7 days/ original NCLT certified order copy missed, no account treatment certificate, No MoA and AoA of 2nd company according to index	18/11/2020
1406	710102109202020	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		MUKESH SUKHIJA	Vol 1st, 2nd , 3rd divide after 200 pages and make separate index of each volume, Pages not clear 138 to 140,143,168,195,231,284,285,334,342,356,360 to 367,405 to 410,412,414 to 417,439 to 442,509,512,528,529,535,579,580,582 to 584,586,651 to 658,665 to 667,674,701 to 706,722 to 724, affidavit missed 230 (2) (a)	20/11/2020
1407	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		MANISH GUPTA	Wrong case type select	23/11/2020
1408	710102109732020	BRACEIT INTERNATIONAL LLP VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Application under any other provisions		DHRITIMAN	Wrong section select, pages not clear 50 to 52, 58,60 to 63, 67 to 69, 71 to 72, MoA and AoA missed	23/11/2020
1409	710102109562020	ANKIT KUMAR VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		SAKET BILLA	No index volume wise kindly make index volume wise, Pages not clear 397,398,412,413,436,437,448,449, Page cut 446, Pages Hindi 469,470	21/11/2020

1410	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakaltnama missed,	21/11/2020
1411	710102109382020	M/S. EDEX TECHNOLOGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		Sougat Sinha	Pages not clear 36,38 to 50, 57,58,70 pages cut and not clear 69, 79	21/11/2020
1412	710102109442020	PARINDA BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		HIMANSHU	Kindly make one pdf in sequence, wrong case type select, Brief synopsis and List of dates & events missed, Page translated 109 to 112, Income tax advance service missed	21/11/2020
1413	0710102/08250/2020	PARVESH KUMAR Vs. NILESH SHARMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	23-25,37 cut page nad 68,69,51,70-79 not clear page	
1414	0710102/11173/2020	S.M MILKOSE LIMITED & ANR. Vs ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/334/2017	MANISH KAUSHIK	Blur page-135	30-Nov-20
1415	0710102/11164/2020	ASHU GUPTA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	Insolvency Application/IB/984/ ND/2019	Ashu Gupta	Blur Page-8 to 16,38	30-Nov-20
1416	0710102/11165/2020	NAVNEET KUMAR GPUTA Vs EMERALD LANDS (INDIA) PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1466/ND/201 9	CHANDHIOK AND MAHAJAN ADVOCATES AND SOLICITORS	Small font-16 to 22	30-Nov-20

1417	0710102/11197/2020	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD	Interlocutory Application(IBC)	RULE 11 NCLT 2016	C.P. (IB)/696(ND)2020	Vriti Anand	PROOF OF SERVICE MISSED	01.12.2020
1418	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	15-09-2020
1419	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02-10-2020
1420	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24-11-2020
1421	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	25-11-2020
1422	0710102085052020/1	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26-11-2020
1423	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			NEED TO IA FILE	26-11-2020
1424	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	26-11-2020
1425	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26-11-2020
1426	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26-11-2020

1427	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26-11-2020
1428	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9			E STAMP MISSING	27-11-2020
1429	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)			E STAMP MISSING	27-11-2020
1430	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (l) of section 230			NEED TO CA FILE	27-11-2020
1431	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27-11-2020
1432	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27-11-2020
1433	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27-11-2020
1434	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	27-11-2020
1435	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			PG-21 TRANSLATE	28-11-2020
1436	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			21 TYPE COPY	28-11-2020

1437	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28-11-2020
1438	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28-11-2020
1439	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28-11-2020
1440	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28-11-2020
1441	0710102107582020/1	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1061(ND)2020	IBC under Sec 7			NEED TO IA FILE	28-11-2020
1442	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)			NEED TO IA FILE	29-11-2020
1443	0710102085972020/4	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	29-11-2020
1444	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7			NEED TO IA FILE	30-11-2020
1445	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	30-11-2020
1446	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	30-11-2020

1447	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30-11-2020
1448	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			INDEX MISSING	01-12-2020
1449	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	01-12-2020
1450	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9			AFFIDAVIT STAMP	01-12-2020
1451	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01-12-2020
1452	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01-12-2020
1453	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01-12-2020
1454	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)			NEED TO IA FILE	01-12-2020
1455	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)			NEED TO IA FILE	01-12-2020
1456	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			INDEX MISSING	01-12-2020

1457	0710102030072020/3	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sub-section (l) of section 230			NEED TO IA FILE	01-12-2020
1458	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	01-12-2020
1459	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT			index is missing	01-12-2020
1460	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01-12-2020
1461	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02-12-2020
1462	0710102/11062/2020	HOLEON TRADERS PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Kangan Jain	NCLT Heading missed on cover pages, Pages wrong arrange after page no. 32, Pge not clear 59, Pages missed 89 to 96, 148 to 181, Pages cut, file not upload properly many document are missed	25-11-2020
1463	0710102/11041/2020	NITYA FACILITIES SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (1)		SHUBHICA AGRAWAL	NCLT Heading missed on cover page, council detail missed in index, Page not Clear 81,103,104 , NCLT form 12 missed, after page 128 two pages upload without serial no.	25-11-2020

1464	0710102/11100/2020	Adarsh CNC Services Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU HARBOLA	Pages not clear 226,227,296,297,299 to 305,307,311 to 316,320,321 to 326,329	26-11-2020
1465	0710102/11106/2020	EXXIM EASTERN PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (1)		SHANTANU KUMAR	Wrong case type select, kindly file separate rule 11 application, index missed, memo of parties, brief synopsis, list of dates missed, supporting affidavit missed, valatnama missed, roc and income tax advance service missed, no pagination on pages	27-11-2020
1466	0710102/11155/2020	ADITY THAKRAN Vs CHD DEVELOPERS	Company Petition (Companies Act)	Sec. 73(4)		Aneesh Mittal	No brief synopsis, no list of date & events, No welfare and no court fees in vakaltnama, affidavit no notarize	29-11-2020
1467	710102073662020	Harjeet Singh Chadha Vs. Chadha Motor Transport Company Private Limited	Company Petition	Sec. 241(1),Sec. 242(4)		Nahush Jain	MOA and AOA overwriting pg-73-78,MOA and AOA repeated,volume wise index missed,pg-121 translate,pg-295-297 cut and not clear,service missed of inderjit kaur chadha	
1468	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	

1469	710102068642020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council detail missed in index,In proof of service column pg-J and K not mention in index	
1470	0710102/11195/202	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC)	RULE 11 NCLT 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	PROOF SERVICE MISSED	12-01-2020
1471	0710102/11205/2020	VA REALCON PRIVATE LIMITED Vs AVAIL HOLDING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		mr. kamal ahuja	BR, page numbering missed, etc	27/11/2025
1472	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	01-12-2020
1473	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01-12-2020
1474	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02-12-2020
1475	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02-12-2020
1476	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02-12-2020
1477	0710102/11236/2020	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	Interlocutory Application(IBC)	60(5)	C.P. (IB)/343(ND)2017	MANJULA BANSAL	PAGE 98 IN HINDI	12-02-2020

1478	0710102/11228/2020	umesh kumar Vs INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1397/PB/2019	NATTASHA GARG	Page cut-41 to 45/Translated page-47 to to 49/Blur Page-99	02-Dec-20
1479	0710102/11238/2020	M/s Renu Proptech Pvt Ltd Vs hdfc bank ltd	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/667/ND/2019	Prasouk Jain	Pages not clear-129 to 132,142 to 182/Proof of service	02-Dec-20
1480	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02-Dec-20
1481	0710102/11171/2020	ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MANISH GUPTA	Wrong case type select, Original NCLT certified order copy missed, List of dates & events missed	30-11-2020
1482	0710102/11192/2020	Fleishchhacker LLP Singapore Vs Fleishchhacker Manufacturing Company India Private Limited	Company Petition (Companies Act)	Sec. 241(1)		VIPUL MAHESHWARI	Pages not clear 78,90,91,109 to 111,116,117,124,371 to 374,383,384,385,395 to 397,401,402,405,408,411,415,426,474,475 Pages cut 147 to 175,219 to 249,274 to 277,279,280,285 to 287,289,291,294,295,297 to 306,310 to 314,325,376	01-12-2020
1483	0710102/11189/2020	sachin upadhaya Vs m/s pine & peak developers limited	Company Petition (Companies Act)	Sec. 241(1)		NALINI	Section 242 mentioned in petition and fees missed, Wrong Company AoA attached, Page cut 109,110, Pages wrong arrange 167, 176	01-12-2020
1484	0710102/11178/2020	KESHAV MADHAV HOMES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU HARBOLA	Pages not clear 45,54,59,192 Page cut 107	01-12-2020

1485	710102008512020	Tirupati Venkateshwar Rasayan Private Limited Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal	Sec 252 (1)		RAJENDER HANDA	Wrong page numbering 808 and 81,pg-86,91,118 blur,pg-145-154,156-167,172,175-178,180-182,184-189,195-220 translate,pg-241,257,258 cut,Index cut from bottom,divide file in 2 volume	
1486	0710102/11254/2020 (R)	DASHMESH IMPEX PRIVATE LIMITED Vs Registrar Of Companies	Restoration Application (Companies Act)	Rule 11 of NCLT	Company Appeal-171/252/ND/2020	Rahul Bhardawaj	Case type wrong/Page no.5 wrong arrange/sign miss page-11/,Page miss-14,15	03-Dec-20
1487	0710102/11248/2020	SANEESA CHEMICALS AND EQUIPMENTS PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL	COMPANY APPEAL	IBC-9	FRESH FILE	Gulshan kr sachdev	WRONG EFILE	12-03-2020
1488	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
1489	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1693(ND)2019	IBC under Sec 7			PAGE-59-100,101-106 NOT CLEAR	12-01-2020
1490	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12-02-2020
1491	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			NO INDEX	12-02-2020
1492	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12-02-2020
1493	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	12-02-2020

1494	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12-02-2020
1495	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020	Application under any other provisions			FONT SIZE	12-02-2020
1496	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	12-02-2020
1497	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12-02-2020
1498	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			NEED TO APPLICATION FILE	10-09-2020
1499	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	02-12-2020
1500	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Pagination and true copy on annexure is missing	02-12-2020
1501	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	02-12-2020
1502	0710102101002020/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)			pagination is missing	02-12-2020
1503	0710102101302020/1	STATE BANK OF INDIA Vs. ARVIND DHAM	COMPANY PETITION IB (IBC)/1038(ND)2020	Section 95(1)			Docs not opening	02-12-2020

1504	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10			wrong e-filing	02-12-2020
1505	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			wrong e-filing	03-12-2020
1506	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			sign ,index and pagination is missing	03-12-2020
1507	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1508	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1509	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1510	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1511	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1512	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1513	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	

1514	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1515	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	12-03-2020
1516	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12-03-2020
1517	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12-03-2020
1518	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12-04-2020
1519	0710102062532020/2	PATANJALI BUILCON PVT LTD Vs.	COMPANY APPEAL(COMPANIES ACT)/248(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	12-04-2020
1520	0710102075982020/1	JAZZ ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/307(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	12-04-2020
1521	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPA NIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12-04-2020
1522	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC			TRUE COPY MISED	12-04-2020
1523	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	12-04-2020

1524	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	12-04-2020
1525	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12-04-2020
1526	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12-04-2020
1527	710102112002020	TICKWELL MARKETING & IMPEX PVT. LTD. VS	COMPANY PETITION (COMPANIES ACT)/382(ND)2018	Rule 11 of NCLT		Ashutosh Gupta	proof service missing	12-04-2020
1528	710102112742020	SUJIT DATTA BHAUMIK VS M/S TEAM1 CONSULTING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/137(PB)2020	Application under any other provisions		A.K ASSOCIATES law offices	Sign miss-3,4	12-04-2020
1529	710102112782020	JALESH KUMAR GROVER VS M/S TEAM1 CONSULTING PVT. LTD.	COMPANY PETITION IB (IBC)/55(ND)2018	Sec 12(2)		ABHISHEK	Blur Page-138	12-04-2020
1530	710102112762020	COMMISSIONER VS TWENTY FIRST CENTURY WIRE RODS LIMITED	COMPANY PETITION IB (IBC)/737(PB)2018	Sec 60(5)		SHREYAS	Blur Page-11,22 to 24	12-04-2020
1531	710102112792020	SUNRISE MINING COMPANY PRIVATE LIMITED VS TWENTY FIRST CENTURY WIRE RODS LIMITED	COMPANY PETITION IB (IBC)/737(PB)2018	Sec 60(5)		Prasouk	PAGE 24,25,41,54,55,58,59,62,63 NOT CLEAR	12-04-2020
1532	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12-04-2020

1533	710102093842020	NIRJARA ENTERPRISE LIMITED VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED		Sec. 230-232, Sec 234		Ashutosh Gupta	Pages not clear 183 to 186, 329,331,357 to 360, Company master data missed	12-04-2020
1534	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	12-04-2020
1535	710102112262020	MR. SHYAM PRAKASH SINGH PROPRIETOR OF M/S. MAA SHARDA ELECTRONICS SYSTEM VS UM GREEN LIGHTING PRIVATE LIMITED		IBC Under Sec 9		ANUJ	claim less than 1 cr	12-04-2020
1536	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	04-12-2020
1537	0710102003422020/2	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	04-12-2020
1538	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			TRUE COPY SIGN MISSING	04-12-2020
1539	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	04-12-2020
1540	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7			Reply is OK (but along-with application also filed)	05-12-2020
1541	0710102060822020/4	FOCUS BUILDWELL PVT LTD Vs. NITIN BHARAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2020	Sec. 230-232 - Second Motion			pg no 4 and 5 translation	06-12-2020

1542	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06-12-2020
1543	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1.REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)			PG-8,16,17 translation/Supporting affidavit missed	07-12-2020
1544	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273			affidavit missing	07-12-2020
1545	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7			index missing	07-12-2020
1546	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			service missing	07-12-2020
1547	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			affidavit missing	07-12-2020
1548	710102031072020	BANK OF INDIA VS M/S SWADESHI ALUMINIUM CO. (P) LTD	Company Petition IB (IBC)	IBC under Sec 7		Kumar Jwala	brief of synopsis missed, page 140-187 dim annexures , page:195-1196, 248-249 Hindi translation	11-03-2020
1549	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	document not upload only proof of service uploaded	17-03-2020
1550	710102069572020	INDIAN DUROBUILD PVT. LTD. VS M-CITY INFRASTRUCTURE PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 131(1)		ASHISH	pg-19,22,25,26,29,32,35,37,,39,41,43,47,51,55,56,service to roc missed,volume 2 index missed,separately file the additional affidavit,brief synopsis	10-07-2020

1551	710102101542020	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED VS XPANDR VENTURES INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Debopriyo Moulik	brief of synopsis missed	23-10-2020
1552	710102102072020	ANUJ PARASHAR VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		K GAURAV & CO.	,pg-83,95-99,105 not clear	26-10-2020
1553	710102102212020	GSJ ENVO LIMITED VS GOODWILL APARTMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Jitesh	Original NCLT certified order copy missed, Wrong case type select, No sign in every page of petition, Pages not clear 111,113,120, Pages cut 506,510,519, annex chairperson e filing receipt for date showing	26-10-2020
1554	710102101922020	TAURUS PACKAGING PRIVATE LIMITED VS GOODWILL APARTMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		TILAK RAJ	List of dates & events missed, Account treatment certificate (133) missed, Pages not clear 384,387,393,397, kindly divide vol1 after 200 pages	24-10-2020
1555	710102102932020	DR. LAL PATHLABS LIMITED VS GOODWILL APARTMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		HARKESH	kindly delete 1st five petition	28-10-2020
1556	710102105122020	K M GOYAL VS CHD DEVELOPERS LIMITED	Company Petition (Companies Act)	Sec. 73(4)		K M GOYAL	please send the file in mail or other mode in opposite party and kindly make one pdf	04-11-2020
1557	710102105132020	BRIJ MOHAN AGARWAL VS CHD DEVELOPERS LTD	Company Petition (Companies Act)	Sec. 73(4)		Brij Mohan Agarwal	kindly make one pdf	04-11-2020
1558	710102106102020	MAHAMAYA FINANCIAL CONSULTANTS PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		DHIREN R DAVE	Memo of parties missed, and income tax advance service missed,COUNSCEL DETAIL MISSED IN INDEX.	06-11-2020

1559	710102108292020	CAPARO ENGINEERING INDIA LTD. VS CAPARO PROCAM INFRASTRUCTURE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1)		Shraddha	pg-250,252,254,255,273, overwriting,double page numbering from pg-126,In Index it is mention Section 24(1),Exemption application not allowed in petition	17-11-2020
1560	710102107612020	V G TELECOMMUNICATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sandeep	page numbering 65,66,97,98 not clear,pg-31 cutting in pages	12-11-2020
1561	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	pg-40 cutting,pg-61-63 not clear,pg-64A,64B,65A,65B,66A-66C,67A,67B,68A,69,70,136, 141,156,170, cut	16-11-2020
1562	710102109112020	ANU NIVASAM PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MUKESH SUKHIJA	kindly annex original NCLT certified order copy and annex e filing of chairperson receipt in annexures before chairperson report	20-11-2020
1563	710102108912020	PRAVEEN CHOPRA VS WINGROW GRAVURES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1)		eMinds	pg-139-141,146-151 font small,pg-236 cut and font small,true copy staamp missed,MOA and AOA missed,index not match with the file,section 242,243 not mention and fees not paid,service to all respondent	19-11-2020
1564	710102110482020	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED VS BLUE BIRD LOGISTICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	page:33 not clear	25-11-2020
1565	710102112222020	MAJ VIVEK PASRICHA VS AXISS DENTAL PVT LTD AND ORS	Contempt Petition(Companies Act)	Application under any other provisions		Iggu Chitttiappa	Wrong section select, synopsis missed, welfare and court fees missed on vakaltnama	02-12-2020

1566	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AXISS DENTAL PVT LTD AND ORS	Company Petition (Companies Act)	Sec. 441		MOHIT	Memo of parties, List of dates & events, Brief synopsis missed, Page 38 missed, Roc advance service missed, Roc report missed, 2 extra petition upload delete one	02-12-2020
1567	710102112162020	SANTOSH KUMAR (SHAREHOLDER OF MOONVISION INFOTECH PVT. LTD.) VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mukund Rawat	Page not clear 71, welfare and court fees missed in vakaltnama	02-12-2020
1568	710102112492020	ONLINE MICRO SERVICES PRIVATE LIMITED VS SLMG BEVERAGES PVT LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ROHIT	Original NCLT certified order copy missed, Pages not clear 89,91 to 96, 98,211,214,219	03-12-2020
1569	710102113012020	SKILLSTECH SERVICES PRIVATE LIMITED VS MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Swaroop George	claim amount less than 1 CR	04-12-2020
1570	710102113312020	NOOR ISLAM VS M/S. ZUBERI FIBRES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		KARMA LAW	page:94-104, 133-143, not clear	05-12-2020
1571	710102112992020	ESSBERT FASHION PRIVATE LIMITED AND ORS VS PYTEX JEWELLERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Abhishek Nahta	page:37, 54, 62, 146-155, 166, 168, 208-218, 231 not clear etc	04-12-2020
1572	710102113032020	MINTKART INDIA PVT. LTD. VS PYTEX JEWELLERS PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Wrong section select, in petition rule 11 select, Brief synopsis missed, Pages not clear 2 to 4 13,14, 10 rupees welfare missed and 3 rupee court fees missed, advance service missed	04-12-2020

1573	710102113042020	JADE E SERVICES PRIVATE LIMITED VS PYTEX JEWELLERS PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Brier synopsis missed, Rule 11 mentioned in petition, 10 rupees welfare and 3 rupees court fees missed, advance service missed	04-12-2020
1574	710102108862020	ALMET CASTINGS PRIVATE LIMITED VS AMZEN MACHINES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2059(ND)2019	IBC Under Sec 9		CS.K. Gaurav Kumar	section wrong	19-11-2020
1575	710102111692020	UTSAV SECURITIES PRIVATE LIMITED VS VOGUE CLOTHIERS PRIVATE LIMITED		Application under any other provisions		RAKTIM GOGOI	MATTER IS IB YOU FILED IN COMPANY APPLICATION PLEASE FILE IN IA	30-11-2020
1576	710102112912020	SURINDER KAUR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	Sec 60(5)		Astha	Blur Page-68 to 83	04-12-2020
1577	710102112982020	M/S BRYS INTERNATIONAL PVT. LTD VS M/S BRYS INTERNATIONAL PVT. LTD	COMPANY PETITION IB (IBC)/892(PB)2018	Sec 60(5)		PANKHURI	Blur Page-10,32	04-12-2020
1578	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72, 74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-	04-12-2020
1579	710102113162020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Rule 11 of NCLT		Nakul	Supporting affidavit is missing	05-12-2020
1580	710102113262020	KNS HOMES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Rule 11 of NCLT		Nakul	supporting affidavit is missing AND MAIN CASE NOT LINK WITH APPLICATION	05-12-2020

1581	710102113382020	NIMITAYA INFOTECH PVT. LTD VS AIRCON ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/884(PB)2020	Rule 11 of NCLT, 2016		R K GUPTA	PAGE \\\\9-10 NOT CLEAR	05-12-2020
1582	710102113292020	M/S A.V. COMPUTERS PRIVATE LIMITED VS M/S MERCURY FABRICS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion		ISWAR	WRONG EFILE AND NO PAYMENT	05-12-2020
1583	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Pagination not done	05-12-2020
1584	710102113462020	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	Application under any other provisions- IBC		Shweta Dubey	PAGE NO-2 IS BLURE	06-12-2020
1585	710102113112020	ANKUR GUPTA VS SHREE RAJ MAHAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions- IBC		Arun Saxena	Sign miss-1,2,9 to 25,27 to 42,45 to 56 /Blue page-49 to 59,62 to 83,86 to 91,93,95,96,102,103,107,108,112,113,116,117,122 to 125,128,140,147,152,154,157,161,169,173,178,196 to 202/etc	04-12-2020
1586	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21-11-2020
1587	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			Sign missing on reply	07-12-2020
1588	0710102065672020/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs. HOSPITECH MANAGEMENT CONSULTANTS PVT LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(PB)2020	Sub-section (l) of section 230			1st page is not clear and true copy is missing	07-12-2020

1589	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			Index is missing	07-12-2020
1590	0710102093782020/1	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)			wrong e-filing	07-12-2020
1591	0710102085972020/3	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08-12-2020
1592	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7			Index is missing	08-12-2020
1593	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	05-12-2020
1594	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07-12-2020
1595	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05-12-2020

1596	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05-12-2020
1597	710102084992020	CHETAN KAPOOR AND OTHERS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAREESH	268 blur page	09-02-2020
1598	710102095062020	SATISH KUMAR RUSTAGI VS RISE PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		ARUNAV PATNAIK	sign missing on application,pg no. 62 is missing, pg no. 206,213,216-220 are not clear, only two volume need to upload	10-05-2020
1599	710102095532020	AGRANTE DEVELOPERS PVT. LTD. VS M/S EARTH BUILDPROP PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ALOK	74-103 not clear page	10-07-2020
1600	710102096192020	AGRANTE DEVELOPERS PVT. LTD. VS M/S EARTH BUILDPROP PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)		ALOK	60-86 not clear page	10-08-2020
1601	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		ALOK	pg no. 196 is cut, all pages of pdf are dim	22/10/2020
1602	710102110052020	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Nivedita R. Sarda	marge file into one pdf /mention section in index	23/11/2020
1603	710102111502020	SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND OTHERS	Interlocutory Application (I.B.C)	Sec 60(5)		Sajeve Bhushan Deora	Blur Page-29 to 31,38,39	29/11/2020
1604	710102112062020	SMS PARYAVARAN LIMITED VS ICICI BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Sajeve Bhushan Deora	PG,29,148,152,161-170 NOT CLEAR AND VOL NOY BREAK Document uncomplete	12-01-2020

1605	710102113432020	SP BUILDERS VS ADORE REALTECH PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SANDEEP	29-35 not clear page	12-05-2020
1606	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	Main case number not match in link and pdf	12-05-2020
1607	710102113322020	M/S AIMS CONCEPT CLOTHING PVT. LTD. VS M/S PRAGMATIC CONSULTANTS & SERVICES PRIVATE LIMITED	Company Application(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Wrong case type	12-05-2020
1608	710102113522020	SUNIL KUMAR GUPTA VS GREENWORLD INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		KISLAYA	Index miss/Sign miss-2 to10/Page not clear-26 to 34,50,61 to 115/etc	12-07-2020
1609	710102113272020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	Main case number not match in link and pdf	12-05-2020
1610	710102113542020	ANJU JAIN VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Sec 60(5)		NEHA GUPTA	Page not clear-39/line cut-45,56/Page miss-50/Translated Page-59,63	12-07-2020
1611	710102113672020	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT. LTD. VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Sec 60(5)		RISHI KUMAR SINGHAL	PAGE 66-68 ,73-77 NOT CLEAR	12-07-2020
1612	710102113762020	RAJNEESH AGRAWAL VS IDEA BUILDERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		August Attorneys LLP	PAGE 23,27,73-79,141-149 NOT CLEAR	12-07-2020
1613	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12-07-2020

1614	710102113302020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF JAMVANT ESTATES PRIVATE LIMITED VS JAMVANT ESTATES PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	Main case number wrong in pdf	12-05-2020
1615	710102113222020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF MEHAK REALTECH PRIVATE LIMITED VS MEHAK REALTECH PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	Main case number not match in link and pdf	12-05-2020
1616	710102113512020	JATIN MADAN VS RAJINDER KASHYAP	Interlocutory Application (I.B.C)	Sec 60(5)		Asiya Khan	Blur Page-18,65,86/small font-28/Translated page-62 to 64,67 to 71,86/Page not clear-72 to 85,87/etc	12-07-2020
1617	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12-05-2020
1618	710102113802020	DEEPAK MAINI VS AMUL GABRANI	Interlocutory Application (I.B.C)	Sec 66(1)		APOORV AGARWAL	PLEASE MERGE DOCUMENTS IN 1 PDF	12-07-2020
1619	710102113982020	SUNFLAG IRON AND STEEL COMPANY VS LD. LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Gulshan Gaba	SIGN MISSED	12-08-2020
1620	710102114002020	ASHU GUPTA VS SUNIL TANGRI	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		ASHU GUPTA	page not clear-65,68,72 to 81,84,86 to 88,117 to 120/150,165 to 168,257 to 263,319,373 to 388/Line cut-183,188,222/Translated	12-08-2020
1621	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhay Singh	Proof of service	12-08-2020
1622	710102113332020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED VS SUPERLATIVE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	main case no not matched with written on application	12-05-2020
1623	710102081282020	PRAKASH DEV VS ROC DELHI	Company Appeal(Companies Act)	Sec 252 (1)		CA RITESH	file are not sequences please file in sequences properly	21/08/2020

1624	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Document Not Upload	21/10/2020
1625	710102102592020	JACHANA ESTATE PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		AJIT	Kindly annex original NCLT certified order copy	27/10/2020
1626	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		ROHIT GOEL	Wrong case type select,Section 248 mention in petition	11-06-2020
1627	710102108062020	NEWWAVE COMMERCIAL PRIVATE LIMITED VS SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		Rekha Mittal	Kindly mention page no 261 &262 in index	15/11/2020
1628	710102112662020	Sec. 230-232, Sec 234	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		GOVIND RISHI	List of dates & events missed, Volume wise index missed, pages not clear 356 to 361,364 to 366,514,515,617,618,625,62	12-03-2020
1629	710102112802020	Sec 252 (1)	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Page not clear 53,220,221,242 page missed 69, volume divide after 200 pages and make separate index	12-04-2020
1630	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08-12-2020
1631	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08-12-2020
1632	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08-12-2020
1633	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08-12-2020

1634	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1635	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly	08.12.2020
1636	0710102018582020/7	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1637	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	08.12.2020
1638	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
1639	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND)2019	IBC Under Sec 9			sign is missing on reply, asign and true copy is missing on annexures	08.12.2020
1640	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1641	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
1642	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	08.12.2020
1643	0710102099762020/1	KAPIL SHARMA Vs. REGISTRAR OF COMPANIES & ANR.	COMPANY APPEAL(COMPANIES ACT)/411(ND)2020	Sec 252 (3)			service is missing	08.12.2020

1644	0710102099762020/2	KAPIL SHARMA Vs. REGISTRAR OF COMPANIES & ANR.	COMPANY APPEAL(COMPANIES ACT)/411(ND)2020	Sec 252 (3)			index is missing	08.12.2020
1645	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	Document Not Upload	14-09-2020
1646	710102100672020	SMT. MADHU BHASKAR VS TNB INVESTEMENT PVT LTD	Contempt Petition(Companies Act)	Sec 425		aaryan sharma	DD expire	21-10-2020
1647	710102101102020	RBS BUILDTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Anil	pg-313,332,350,353,354 cut,pg-317,335,336,369,370 not clear,pg-57 translate	22-10-2020
1648	710102106442020	GEETAK D. BHALLA VS INDIANA TRAVELS PVT. LTD	Company Petition (Companies Act)	Sec. 59		MANISH GUPTA	True copy missed in all annexure	07-11-2020
1649	710102106412020	GEETAK D. BHALLA VS WESTERN HOTELS PVT. LTD.	Company Petition (Companies Act)	Sec. 59		MANISH GUPTA	True copy missed in all annexure	07-11-2020
1650	710102107532020	MODERN CREDIT PRIVATE LIMITED VS SHIVI JAIN	Company Petition IB (IBC)	Section 95(1)		Modern Credit Pvt. Ltd.	claim amount less than 1 Cr	11-11-2020
1651	710102107492020	MODERN CREDIT PRIVATE LIMITED VS SHACHI JAIN	Company Petition IB (IBC)	Section 95(1)		Modern Credit Pvt. Ltd.	claim amount less than 1 Cr	11-11-2020
1652	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18-11-2020
1653	710102111322020	ENCOMPASS EVENTS PRIVATE LIMITED VS PICTURE TIME DIGIPLEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	claim amount less than 1 cr	27-11-2020

1654	710102113772020	INTEC CAPITAL LIMITED VS JAGDISH P SHARMA	Company Petition IB (IBC)	Section 95(1)		Aabhas	page:64, 74-82, 132, 193, 222, 224-230, 240, 242, 251, not clear page 65-66 missed and form 2 irp missed etc	07-12-2020
1655	710102114032020	SITA DEVI VS JAGDISH P SHARMA	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	index not fill, proof of service missed, brief of synopsis missed , advocate welfare & court fee missed, debtor details missed	08-12-2020
1656	710102114042020	JYOTI SONI VS JAGDISH P SHARMA	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	index not fill, proof of services, advocate welfare and court fee missed, debtor details missed, page 49-51, 54-83, 114-118, 120-122	08-12-2020
1657	710102114022020	MUKESH SONI VS JAGDISH P SHARMA	Company Petition IB (IBC)	Section 94(1)		VIDEH VAISH	page numbering not mention, index not fill, proof of service missed	08-12-2020
1658	710102114232020	VINOD SHANKER SHRINGI VS MCONVERGE SERVICES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		ROHIT CHOUDHRY	No sign in every page of petition, Pages not clear 129,133,134,135 to 138,145,151 to 164,178,180,184 to 189,191	09-12-2020
1659	710102106492020	MAMRAM PRIVATE LIMITED VS YUMA PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2020	Application under any other provisions		Anil	DD expire	08-11-2020
1660	710102106522020	JPC INFO SYSTEM PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018	Application under any other provisions		Anil	DD EXPIRE	08-11-2020
1661	710102106852020	ALIND BHATIA VS DREAM PROCON PVT. LTD.	COMPANY PETITION IB (IBC)/1771(ND)2018	Rule 11 of NCLT, 2016		Anshul Gupta	marge into one pdf only vol-1	09-11-2020
1662	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24-11-2020
1663	710102110922020	RAKESH KUMAR GUPTA VS MOHAN LAL JAIN	COMPANY PETITION IB (IBC)/228(PB)2018	Section 42 - Submitted by Government Body		NAVEEN KUMAR	technically wrong section choose(sec 42 company appeal ibc)	26-11-2020

1664	710102113232020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF MAGAD REALTORS PRIVATE LIMITED VS MAGAD REALTORS PRIVATE	COMPANY PETITION IB (IBC)/169(PB)2019	Application under any other provisions- IBC		UDAYRAJ	case no. wrong	05-12-2020
1665	710102114262020	DAKSHIN HARYANA BIJLI VITRAN NIGAM VS MAGAD REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/397(PB)2018	Sec 60(5)		Vishal Garg	Blur Page-10,19	09-12-2020
1666	710102114182020	JITENDER ARORA VS NISUS FINANCE & INVESTMENT MANAGERS LLP	COMPANY PETITION IB (IBC)/1348(ND)2019	Application under any other provisions- IBC		Shweta Saini	SIGN MISSED AFTER PAGE 35	08-12-2020
1667	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	08-12-2020
1668	710102114212020	ASHMEET SINGH VS MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Application under any other provisions		Vishal Ganda	Blur Page-191,198,200 to89,102 to 106, 204,217 to 225,270,283 to 291,366,390 to 395,473,474,480,482,492 to 494,499,554,560/Page not	08-12-2020
1669	710102114112020	MOSER BAER KARAMCHARI UNION VS LIQUIDATOR		Application under any other provisions		Fidel Sebastian	17,20,21,23,60,61,62 NOT CLEAR AND SOIGN MISSED ON ANNXURES case type wrong	08-12-2020
1670	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09-12-2020
1671	710102114272020	SANDEEP KUMAR BHATT VS STATE BANK OF INDIA	COMPANY PETITION IB (IBC)/742(ND)2018	Sec 30		Sandeep	small font-96 to 98	09-12-2020
1672	0710102/11464/2020	PRIYANKA SAHAY & ORS. Vs. ANIL MATTA	Interlocutory Application(IBC)	60(5)	C.P. (IB)/995(ND)2018	Aditya Saurabh	PAGE 40,41,43-46 NOT CLEAR	10-12-2020
1673	0710102/11465/2020	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application(IBC)	66	C.P. (IB)/1665(PB)2018	Shweta Dubey	2ND VOL BLURE	10-12-2020

1674	0710102/11458/2020	SURESH KUMAR JAIN Vs. VENUS INDIA ASSET FINANCE PVT. LTD	Interlocutory Application(IBC)	30	C.P. (IB)/1731(ND)2019	ANOOP PRAKASH	PAGE 128,140,141,146-154,169,170,235,240-245 NOT CLEAR	10-12-2020
1675	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09-Dec-20
1676	0710102/11443/2020	Anurag Nirbhaya Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1799(ND)2019	Akash Srivastava	Blur Page-87,89,16,124	09-Dec-20
1677	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09-Dec-20
1678	0710102/11449/2020	lalit mohan agarwal Vs FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2375(ND)2019	RAKESH KUMAR	Blur Page-28,29	09-Dec-20
1679	0710102/11456/2020	ATUL KANSAL Vs SURENDER VASUDEVA	Interlocutory Application (I.B.C)	Sec. 45 (1)	C.P. (IB)/1565(PB)2018	RKG LAW	Blur Page-114,119,120,123,127,130,136 to 178,181,184,191,208 to 211,218,222,225,232,239,242,245,249,252,262,267,271	09-Dec-20
1680	0710102/11447/2020	Rishabh Chand Lodha Vs	Interlocutory Application (I.B.C)	Rule 154 (1)	C.P. (IB)/2976(ND)2019	Rishabh chanda	Wrong Section	09-Dec-20
1681	0710102/11460/2020	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 50(1)	C.P. (IB)/1665(PB)2018	Shweta Dubey	Small font-106 to 113	10-Dec-20
1682	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prpoper upload/Pagination not done	10-Dec-20
1683	0710102/11379/2020	G. Rathinam Vs ONCALL MEDICARE PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		ROHIT CHAUDHARY	Section 242 & 244 mentioned in petition and fees also missed, MoA & AoA missed	07-12-2020

1684	0710102/11355/2020	Rohit Kumar Garg Vs Surinder Kumar Singal	Intervention Petition(Companies Act)	Rule 11 of NCLT		MAST RAM	Wrong case type and wrong section select	07-12-2020
1685	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange	07-12-2020
1686	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07	07-12-2020
1687	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193	24-11-2020
1688	0710102/06207/2020	Kalyankari Suppliers Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Original ceritified order copy missed	29-05-2020
1689	0710102/06208/2020	RITESH SPINNING MILLS LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		SAHEB SINGH CHADHA	Pages not clear 134 to 136, 147 to 170,185,186,203,311 to 327, 437,439, 460,462,464,466 to 479,707 Pages wrong arrange 311 to	29-05-2020
1690	0710102/07191/2020	PRINCIPAL INFOTECH LIMITED Vs PRINCIPAL INSYS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Prerna Arora	Accounting treatment certificate 133, consent affidavit missed, and Company master data missed	18-07-2020
1691	710102106162020	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Company Appeal	Sec 252 (3)		PRATEEK KEDAWAT	pg-13,77,79 overwriting,write true copy in full not tc	
1692	0710102/11045/2020	NIKHIL NAGPAL Vs. GOLDSTAR REALTORS PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1481(PB)2019		93-95 97,104,114,118,152-155	
1693	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	

1694	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efiling	27-06-2020
1695	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			document not in proper	10-07-2020
1696	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			application not acceptable in document	02-11-2020
1697	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	23-11-2020
1698	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NO INDEX	28-11-2020
1699	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDTIONAL document	04-12-2020
1700	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08-12-2020
1701	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020	Sec. 230-232, Sec 234			INDEX MISSING	08-12-2020
1702	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	08-12-2020
1703	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09-12-2020

1704	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			NEED TO IA FILE	09-12-2020
1705	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09-12-2020
1706	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09-12-2020
1707	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			NEED TO APPEAL FILE	09-12-2020
1708	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020	Sec 252 (3)			NEED TO PETITION FILE	09-12-2020
1709	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY ONE PAGE UPLOAD	09-12-2020
1710	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			DOCUMENT NOT COMPLETED	09-12-2020
1711	0710102085052020/2	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	09-12-2020
1712	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			PAGE 9 10 CUT	09-12-2020
1713	0710102111092020/1	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			NO INDEX	09-12-2020

1714	0710102111092020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			NO INDEX	09-12-2020
1715	0710102111122020/1	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			NO INDEX	09-12-2020
1716	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2158(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	09-12-2020
1717	0710102111182019/7	RANISATI SURAJGARH INFRASTRUCTURE LIMITED Vs. EMINENT INFRADEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4),Sec 241 (2)			pg no. 65-69 is cut, 69-75 typed copy	10-12-2020
1718	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	10-12-2020
1719	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION(IBC)/621(ND)2019	Application under any other provisions- IBC			21 27 not clear page	10-12-2020
1720	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7			8, 6 translate page	10-12-2020
1721	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			second volume double page numbering	10-12-2020
1722	0710200001942016/7	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			proof service missing	10-12-2020
1723	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			proof service missing	10-12-2020

1724	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1725	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10-12-2020
1726	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1727	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1728	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1729	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1730	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1731	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1732	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1733	0710200413922017/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020

1734	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1735	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10-12-2020
1736	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1737	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1738	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1739	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1740	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1741	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1742	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			affidavit missing	10-12-2020
1743	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020

1744	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1745	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1746	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10-12-2020
1747	0710102070012020/1	VP SHARMA Vs. NA	COMPANY APPLICATION(COMPANIES ACT)/319()2020	Rule 11 of NCLT			page number 15 after missing	11-12-2020
1748	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			page number 15 after missing	11-12-2020
1749	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/397(ND)2020	Sec 252 (1)			page number missing	11-12-2020
1750	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)			sign Missing	11-12-2020
1751	0710102110312020/1	KALIBER ASSOCIATES PVT. LTD. Vs. M/S AADHAR INFRAHOLDING PVT LTD & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/5199(ND)2020	Sec 30			service missing	11-12-2020
1752	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong efiling	11-12-2020
1753	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong efiling	11-12-2020

1754	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12-08-2020
1755	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT			Sign missing on report	12-09-2020
1756	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index is missing	12-09-2020
1757	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12-09-2020
1758	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			sign on reply and true copy and sign on annexureses are missing	12-09-2020
1759	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			handwritten is not allowed,type copy of index	12-09-2020
1760	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 tanslation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divde after	12-09-2020
1761	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408()2020	Sec 60(5)			Index is missing	12-09-2020
1762	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			volume need to divide after pg no. 200	12-09-2020
1763	710102103552020	DEVVART RANA VS FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	Rule 11 of NCLT, 2016		Devvart	supporting affidavit cut	29/10/2020

1764	710102104552020	NILESH SHARMA VS PRAMOD GOEL	COMPANY PETITION IB (IBC)/1771(ND)2018	Sec 43(1) r/w Sec 44 (1)		MILAN	Section not match according pdf please correct chose section	11-02-2020
1765	710102105342020	KASHI VISWANATHAN SIVARAMAN VS MEHTRA SALES & ORS.	COMPANY PETITION IB (IBC)/564(ND)2019	Sec. 45 (1)		Prateek Kushwaha	Payment not complete according selected sections by you need to pay 1000	11-04-2020
1766	710102110922020	RAKESH KUMAR GUPTA VS MOHAN LAL JAIN	COMPANY PETITION IB (IBC)/228(PB)2018	Section 42 - Submitted by Government Body		NAVEEN KUMAR	wrong section choose(Please sec 42 company appeal ibc) you cant choose govt body	26/11/2020
1767	710102112152020	NK ASSOCIATES VS NARENDER KUMAR SHARMA	COMPANY PETITION IB (IBC)/1397(PB)2019	Sec 60(5)		gandharv anand	Page 87-88 not clear	12-02-2020
1768	710102112132020	AKSHAY SACHDEV VS NARENDER KUMAR SHARMA	COMPANY PETITION IB (IBC)/1397(PB)2019	Sec 60(5)		gandharv anand	PAGE86,87,88 NOT CLEAR	12-02-2020
1769	710102112142020	SUNITA SACHDEV VS NARENDER KUMAR SHARMA	COMPANY PETITION IB (IBC)/1397(PB)2019	Sec 60(5)		gandharv anand	Page 92 not clear	12-02-2020
1770	710102112962020	GE-MAX INFRASTRUCTURE PVT. LTD. VS KST INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/1757(PB)2018	Sec 60(5)		G.P.	page 41 not clear	12-04-2020
1771	710102113412020	AXIS BANK LTD. VS PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	Rule 11 of NCLT, 2016		GARIMA BAJAJ	wrong section, NOT MATCH IN PDF , YOU CHOOSE DIFFRENT SECTION IN SOFTWERE	12-05-2020
1772	710102113502020	SUMAN CHADHA VS LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	Sec 42		NEERAJ YADAV	memo of parties , brief of synopsis missed,, and list date of events missed	12-06-2020
1773	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	12-05-2020

1774	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE	COMPANY PETITION IB (IBC)/190(ND)2019	Application under any other provisions- IBC		UDAYRAJ	Main case number not match please check the case number	12-05-2020
1775	710102113912020	GYAN SINGH VS LD. LIQUIDATOR	COMPANY PETITION IB (IBC)/323(ND)2019	Sec 42		Vaibhav	page:112-114 not clear brief of synopsis & list date of events missed	12-08-2020
1776	710102114532020	SANTOSH KUMAR CHODHARY VS ROC		Rule 11 of NCLT		Anjaneya	Income Tax service miss	12-09-2020
1777	710102113992020	M/S UNIVERSAL POWER TRANSFORMERS PVT LTD VS ROC	COMPANY PETITION IB (IBC)/202(PB)2017	Application under any other provisions- IBC		BALAJI SRINIVASAN	wrong section Please check section according to soft copy	12-08-2020
1778	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12-10-2020
1779	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12-10-2020
1780	710102114812020	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	Application under any other provisions- IBC		RUDRA KAHLON	Blur Page-8 to 10	12-10-2020
1781	710102114752020	RITA GUPTA VS MR. INDER PAL SINGH	COMPANY PETITION IB (IBC)/479(ND)2019	Sec 60(5)		SUMIT KUMAR BATRA	Page not clear-92 to 99	12-10-2020
1782	710102114762020	COMMERCIAL TAX DEPARTMENT VS MR. INDER PAL SINGH	COMPANY PETITION IB (IBC)/1138(ND)2018	Sec 60(5)		Ritesh Khare	Vkalatnama court fees miss	12-10-2020
1783	710102114742020	OM DRISHIAN INTERNATIONAL LIMITED & CONSORTIUM (B R KOHLI CONSTRUCTION PVT. LTD.) VS AKASH SINGHAL RESOLUTION PROFESSIONAL OF	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Section 420		GITANJALI N. SHARMA	Sign miss-1 to 7,9 to 24 /Blur Page-10,19,20,33,53,55	12-10-2020

1784	710102114782020	RAKESH KUMAR GUPTA VS AKASH SINGHAL RESOLUTION PROFESSIONAL OF EARTH INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/2488(PB)2019	Application under any other provisions- IBC		ABHAY KAUSHIK	sign miss-22,23	12-10-2020
1785	710102114932020	AMALENDU MUKHERJEE VS POOJA BAHRY	COMPANY PETITION IB (IBC)/1232(ND)2019	Rule 11 of NCLT, 2016		Dinesh Kumar Sabharwal	Sign miss-1,6 to 45	12-11-2020
1786	710102114712020	PRUDENT ARC LTD. VS STATE BANK OF INDIA	COMPANY PETITION IB (IBC)/1693(ND)2019	Rule 11 of NCLT, 2016		Ankit	Blur Page-16	12-10-2020
1787	710102114892020	KALIBER ASSOCIATES PVT. LTD. VS MS AADHAR INFRAHOLDING LTD.	COMPANY PETITION IB (IBC)/228(PB)2018	Sec 60(5)		Anirban	Merge into PDF	12-11-2020
1788	710102114732020	SH. NIRAJ JHA VS SH. RAJIV MALIK		Sec 42		Monika Katyal	Main case no. not mention/Sign miss-2 to 8/blur page-14 to 78	12-10-2020
1789	710102114872020	PUNJAB NATIONAL BANK VS ANIL KUMAR	COMPANY PETITION IB (IBC)/1251(ND)2018	Sec 60(5)		ANKIT RAJ	Small font-33 to 35/Blur Page-46	12-10-2020
1790	710102114802020	ANIL SYAL VS ANIL KUMAR	COMPANY PETITION IB (IBC)/589(PB)2020	Application under any other provisions- IBC		ANVEESH	Pagination not done before page no.30	12-10-2020
1791	710102114902020	MOHAN PRASAD RUNGTA VS ATUL KUMAR KANSAL	COMPANY PETITION IB (IBC)/1565(PB)2018	Sec 60(5)		PARMOD	Blur Page-15	12-11-2020
1792	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53	12-11-2020
1793	710102115002020	MEDEOR HOSPITAL LIMITED VS INDERJIT MONGIA PROP : ASHENDER ENTERPRISES	COMPANY PETITION IB (IBC)/952(ND)2020	Rule 11 of NCLT, 2016		Prateek	Notary date & stamp date not match	12-11-2020

1794	710102034112020	LAANZA WATERS PRIVATE LIMITED VS G.K MOTEL PRIVATE LIMITED	IBC Under Sec 9			VINEET MALHOTRA	2000 offline payment not received	18/03/2020
1795	710102095442020	SRIKALAHASTHI PIPES LIMITED VS G.K MOTEL PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			TRIVIKRAM KHAITAN	main case no not mention in petition, File separate rule 11 application	10-06-2020
1796	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Sec. 245			SHIVRAM	Council detail missed in index, Page 61 & 62 repeated, English Translation 67 to 69, 996 to 1003, 1006	10-09-2020
1797	710102102772020	INFO SKY TECHNOLOGIES PRIVATE LIMITED VS JITEN AMRUTLAL DESAI	Sec. 230-232, Sec 234			PREM LAL MALIK	Master index missed in first volume, page not clear 637, list of dates & events missed, kindly delete all old petition of dated	27/10/2020
1798	710102104222020	RELIGARE COMTRADE LIMITED VS JITEN AMRUTLAL DESAI	Sec. 230-232, Sec 234			Abhishek Nahta	Company master data missed, NCLT form 12 (MoA) not in format	31/10/2020
1799	710102104532020	COMPAREX INDIA PRIVATE LIMITED VS JITEN AMRUTLAL DESAI	Sec. 230-232, Sec 234			Abhishek Nahta	Company master data missed , page repeated 466	11-02-2020
1800	710102106642020	AGERSON TELECOMMUNICATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)			AMAN	pg-55 translate,pg-156,157 cut	11-09-2020
1801	710102106752020	WBT-INDIA PRIVATE LIMITED VS ANNALAKSHMI TRADELINKS PRIVATE LIMITED	Sec. 230-232 - Second Motion			VIJAY	Kindly file condo nation delay application,	11-09-2020
1802	710102107732020	ASHOK MITTAL VS SINGLA INFRABUILD PVT. LTD.	Sec. 241(1),Sec. 242(4)			Tariq Khan	Article of Association missed, 3 rupees court fees missed in valkaltnama	11-12-2020
1803	710102107672020	NATH PAPER PVT. LTD. VS GREY TRUNK PACKAGING PVT. LTD.	IBC Under Sec 9			Tarun	claim amount less than 1 CR	11-12-2020

1804	710102107442020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS SMT. PAVAN KAPOOR	Section 95(1)			Tarun	vakalatnama missed:	11-11-2020
1805	710102108202020	ORBIT MANUFACTURING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)			Santosh Pandey	second volume index separately income tax service wrong please service to dcit cell	17/11/2020
1806	710102108432020	EXHICON WORLD EXHIBIT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYAN	Sec 252 (3)			Rahul	Separate Index in volume 2,3,4 and 5 page no. 81,113,114,115,116 given two times	17/11/2020
1807	710102108852020	PATRAM MINES & MINERALS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Sec 252 (3)			RAKESH KUMAR	pg-47 written with pen,pg-48,59 translate	19/11/2020
1808	710102110632020	G.R. LUBRICANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)			Hitesh	Kindly upload volume vise pdf and 110 after page numbering wrong 50rs stamp paper or power of attroney missed please upload proper	26/11/2020
1809	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	25/11/2020
1810	710102111402020	M/S EVERSHINE BUILDWELL PVT. LTD. VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)			Harish	Page : 24,27,30,32-41,44-46,48- no t clear etc pdf not clear, and sum pages repeated please upload correct file wrong section	28/11/2020
1811	710102111072020	BYR INSURANCE BROKERS PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL	Sub-Section (1) 0f Section 66.			TEENA RANI	Memo of parties /Brief synopsis/ list of dates & events missed, after page no 52 two pages are blank, no welfare	27/11/2020
1812	710102111872020	INTERARCH BUILDING PRODUCTS PVT LTD VS SLMG BEVERAGES PVT LTD	IBC Under Sec 9			Charu Sangwan	page:108, 110, 313, not clear page 277-278 missed 279-282 wrong arrange etc	12-01-2020
1813	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	IBC under Sec 7			SAIKRISHNA ASSOCIATES	jurisdiction not in delhi	12-03-2020

1814	710102112672020	CLIMATE CHANGE ASSOCIATION INDIA VS PATEL ENGINEERING LIMITED	IBC Section 59			RAJNEESH SOOD	page:128-131 not clear page: 137, 136, 164, cut etc	12-03-2020
1815	710102112392020	NAINA RAJKUMAR BANSAL VS FASHION FLARE INTERNATIONAL PVT. LTD.	IBC Under Sec 9			Abhigya	claim less than 1 cr (contact registry)	12-02-2020
1816	710102113692020	VIPIN KUMAR VS DAULAT INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (3)			Narender	Pages not clear 86,87,89 to 93	12-07-2020
1817	710102113602020	CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR VS DAULAT INFRASTRUCTURE PRIVATE LIMITED	IBC Section 59			Manoj Kumar	final report missing	12-07-2020
1818	710102113632020	SOHNA BUILDCON RESORTS PRIVATE LIMITED VS DAULAT INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC			PRABHJIT	wrong section, case type wrong (contact registry 24361890)	12-07-2020
1819	710102113402020	ARMOUR SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT			Sheetal	Wrong section select, Brief synopsis/ list of dates & events missed, STK 07 missed, Company master data	12-05-2020
1820	710102112992020	ESSBERT FASHION PRIVATE LIMITED AND ORS VS PYTEX JEWELLERS PRIVATE LIMITED	IBC under Sec 7			Abhishek Nahta	page:37, 54, 62, 146-155, 166, 168, 208-218, 231 not clear etc	12-04-2020
1821	710102113612020	ALPHA HEALTHSCIENCES PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR VS PYTEX JEWELLERS PRIVATE LIMITED	IBC Section 59			Manoj Kumar	page: 64-65, 111, not clear and final report missing etc	12-07-2020
1822	710102113582020	DEEPAK GUPTA VS ELIXIR BUILDCON PRIVATE LIMITED	IBC under Sec 7			Milind Garg	irp detail missed on petition and irp certificate missed, page 19, 27 not clear,	12-07-2020
1823	710102113742020	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED VS ELIXIR BUILDCON PRIVATE LIMITED	Sub-section (l) of section 230			Shashank Agarwal	Account treatment certificate 133 missed, pages not clear 110,119,122,141,142,195 to 197,218,220	12-07-2020

1824	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS ELIXIR BUILDCON PRIVATE LIMITED	Sec. 441			MOHIT	RoC advance service missed, Roc report missed, Memo of parties/List of dates & events/ Brief synopsis missed, 2nd	12-05-2020
1825	710102114292020	MR. MANU VERMA VS M/S. SPLENDOR BUILDWELL PRIVATE LIMITED	IBC under Sec 7			SUMIT KUMAR BATRA	claim amount less than 1 Cr	12-09-2020
1826	710102114302020	HARSH SONI VS M/S. SPLENDOR BUILDWELL PRIVATE LIMITED	Section 94(1)			VIDEH VAISH	brief of synopsis missed, index not fill, proof of services missed, advocate welfare and court fee missed, page 31, 50, 51, 54-92, 100	12-09-2020
1827	710102113532020	PRADEEP KUMAR MATHUR VS RISE PROJECTS PVT. LTD.	Application under any other provisions- IBC			ARUNAV PATNAIK	wrong section/ you need to file IA with Rule 11	12-07-2020
1828	710102114422020	INTEC CAPITAL LIMITED VS TRAK ONLINE NET INDIA PRIVATE LIMITED	IBC under Sec 7			VINOD KUMAR CHAURASIA	page:223, 301, 394, 406-407, not clear	12-09-2020
1829	710102114242020	INDIAN SOURCES VS M/S VAS DATA SERVICES PVT. LTD	Application under any other provisions- IBC			ROHIT OBEROI	wrong section	12-09-2020
1830	710102114592020	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	IBC Under Sec 9			Abhishek Parmar	advocate welfare and court fee missed, and brief of synopsis missed	12-10-2020
1831	710102114702020	M/S KALIBER ASSOCIATES PVT. LTD. VS M/S DIAMOND IT INFRACON PVT. LTD.	IBC under Sec 7			Anirban	page:51-53 not clear and BR Missing	12-10-2020
1832	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
1833	710102114312020	MURARI LAL SONI VS MAINI CONSTRUCTION EQUIPMENTS	Section 94(1)			VIDEH VAISH	brief of synopsis missed, index not fill, proof of services missed, advocate welfare and court fee missed, page numbering not mention	12-09-2020

1834	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			true copy sign missed in all pages	
1835	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			incompelete document	
1836	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			true copy missed in all pages	
1837	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			wrong e fill	
1838	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			need to file in one volume	
1839	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
1840	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			wrong e fill	
1841	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			not complete document	
1842	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			No Pagination, No Index	
1843	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			wrong e fill	

1844	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed in all pages	
1845	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			true copy missed	
1846	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			wrong e fill	
1847	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			index missed	
1848	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg 5 need to translate	
1849	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				True copy sign missed	
1850	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				True copy sign missed	
1851	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				Wrong e-filed Document (Application filed)	
1852	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				Wrong e-filed Document (Application filed)	
1853	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	

1854	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				True copy sign missed	
1855	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				No Pagination, No Index	
1856	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/465(ND)2020	IBC Under Sec 9			Pg: 69,72,not clear ,true copy signe missed	
1857	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			Index, paging ,sign missed true copy	
1858	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3108(ND)2019	IBC Under Sec 9			Pg: 16 not clear , some true copy sign missed	
1859	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/63(ND)2012	Application under any other provisions			Wrong doc (IA)	
1860	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/548(ND)2020	IBC Under Sec 9			Index missed paging missed	
1861	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(ND)2018	IBC under Sec 7			Wrong file Application	
1862	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2734(ND)2019	IBC under Sec 7			Pg 165 small font	
1863	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND)2020	IBC under Sec 7			Wrong file Application	

1864	0710102012792020/1	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2020	Application under any other provisions- IBC			incomplete document	
1865	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED	COMPANY APPLICATION(IBC)/118(ND)2019	Application under any other provisions- IBC			wrong file consent letter form filed By Irp	
1866	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	COMPANY APPLICATION(IBC)/2483(PB)2019	Application under any other provisions- IBC			Wrong Doc Upload	
1867	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
1868	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
1869	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	COMPANY PETITION IB (IBC)/2924(ND)2019	IBC Under Sec 9			Wrong file Application	
1870	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	
1871	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
1872	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			Wrong file Application	
1873	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong file Application	

1874	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			Wrong file Application	
1875	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/2584(ND)2019	IBC under Sec 7			Index Missing Etc	
1876	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			Wrong File	
1877	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	
1878	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019	Sec 60(5)			wrong File	
1879	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	COMPANY PETITION IB (IBC)/2932(ND)2019	IBC Under Sec 9			Wrong file Application	
1880	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED	EXECUTION PETITION/144(ND)2019	Application under any other provisions			Wrong file Application	
1881	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7			Wrong file Application	
1882	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			Wrong file Application	
1883	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			Wrong file Application	

1884	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Uncomplete doc	
1885	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			Wrong file Application	
1886	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019	Sec. 230-232 - Second Motion			Wrong file Application	
1887	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020	Sec 252 (1)			Uncomplete doc	
1888	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	
1889	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			sign,true copy missed	
1890	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9			Wrong Doc Upload	
1891	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9			Wrong Doc Upload	
1892	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
1893	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	

1894	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			Wrong file Application	
1895	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			Wrong file Application	
1896	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
1897	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020	Sec. 230-232 - Second Motion			Paging true copy sign missed, index missed	
1898	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
1899	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50()2020	Sec. 230-232, Sec 234			Paging true copy sign missed, index missed	
1900	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.	COMPANY PETITION IB (IBC)/2484(ND)2019	IBC Under Sec 9			inedx missed	
1901	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
1902	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			Wrong file Application	
1903	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Some pages true copy sing missed	

1904	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(ND)2019	Sec 30			Paging true copy sign missed	
1905	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Some pages true copy sing missed	
1906	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020	Sec. 230-232, Sec 234			POS not upload	
1907	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2157(ND)2019	IBC Under Sec 9			Wrong file Application	
1908	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019	Sec 60(5)			Uncomplete doc	
1909	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND)2019	IBC under Sec 7			Uncomplete doc	
1910	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			index and pagination is missing	
1911	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			index and pagination is missing	
1912	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			index is missing	
1913	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			documents are not completed and index is missing	

1914	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019	Sec. 230-232 - Second Motion			index and pagination is missing	
1915	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36 (PB)2020	Sec 60(5)			index missing	
1916	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/189(ND)2017	IBC under Sec 7			pg no. 13,15,17,19,21,23,25,27 are not clear	
1917	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED	COMPANY PETITION IB (IBC)/564(ND)2020	IBC Section 59			pagination is missing on index and as well as every page of service	
1918	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/223(ND)2020	IBC Under Sec 9			pagination is missing	
1919	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019	Sec. 230-232 - Second Motion			all pages are not clear	
1920	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			translation 747,75,76,77,82	
1921	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019	Sub-section (l) of section 230			pg no. 1-3 are not clear	
1922	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			index and pagination is missing	
1923	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020	Sec 25(j)			index is missing	

1924	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			Volume need to divide after page 200	
1925	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Sec. 241(1)			pg no 8,9,10 are missing and pg no 18-25 are not clear	
1926	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge into one	
1927	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong efiling	
1928	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong efiling	
1929	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			pdf need to merge in one	
1930	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1909()2020	Application under any other provisions- IBC			index is missing	
1931	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019	Sub-section (l) of section 230			wrong efiling	
1932	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			index missing	
1933	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND)2020	IBC under Sec 7			wrong efiling	

1934	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)			Index missing	
1935	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/93(ND)2020	IBC under Sec 7			wrong efiling	
1936	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1093(ND)2018	IBC Under Sec 9			rejected wrong file	
1937	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10			wrong index,file not according toindex	
1938	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			written submission sign missed,true copy sign and stamp missed,serivce to all respodent	
1939	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)			wrong document	
1940	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)			true copy sign and stamp missed,Income tax service missed	
1941	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			Only proof of service	
1942	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2580(PB)2019	IBC Under Sec 9			Wrong filing	
1943	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	

1944	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
1945	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020	Application under any other provisions- IBC			wrong document,Index missed,document not properly uploaded.	
1946	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020	Sec 60(5)			Only vakalatnama	
1947	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/709(ND)2019	Sec 252 (1) - By Government Body			Pg-5,7,9 not clear,service missed	
1948	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			wrong document	
1949	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	
1950	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	Sec. 241(1),Sec. 242(4)			wrong page numbering	
1951	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	Sec. 241(1),Sec. 242(4)			service missed	
1952	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650(ND)2018	IBC under Sec 7			wrong file application	
1953	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			document not upload properly	

1954	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
1955	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
1956	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
1957	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
1958	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/548(PB)2020	Application under any other provisions- IBC			wrong file application	
1959	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/434(ND)2020	IBC Under Sec 9			pg-31,38,119-121,125 not clear,true copy sign missed in some pages	
1960	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020	Application under any other provisions- IBC			wrong file application	
1961	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58()2020	Sub-section (l) of section 230			wrong document	
1962	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020	Sec 60(5)			document not properly uploaded	
1963	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.	COMPANY PETITION IB (IBC)/2095(ND)2019	IBC under Sec 7			Wrong file applcation	

1964	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			roc service missed	
1965	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2017	IBC Under Sec 10			wrong file application	
1966	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7			Wrong document	
1967	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018	Sec 252 (1) - By Government Body			service missed	
1968	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.	COMPANY APPLICATION(IBC)/209(ND)2020	Application under any other provisions- IBC			True copy stamp missed	
1969	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	Sec 60(5)			true copy sign and stamp missed	
1970	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019	Sec. 230-232, Sec 234			Wrong file application	
1971	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019	Sec. 230-232 - Second Motion			wrong document case type.	
1972	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019	Sec. 230-232 - Second Motion			Document not properly uploaded,Index missed	
1973	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2083(PB)2019	Sec 30			Wrong file application	

1974	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			wrong documnet	
1975	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020	Sec. 230-232 - Second Motion			wrong document type	
1976	0710102173502019/2	MUFIN FINANCE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020	Sec. 230-232 - Second Motion			Wrong file application	
1977	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong file application	
1978	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020	Sec. 230-232 - Second Motion			uncomplete document	
1979	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	Sec. 241(1),Sec. 244(1)			pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	
1980	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY PETITION (COMPANIES ACT)/61(ND)2020	Sec. 241(1),Sec. 244(1)			pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	
1981	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1651(ND)2019	IBC Under Sec 9			page numbering not mention,document not properly uploaded	
1982	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND)2019	IBC Under Sec 9			Wrong file application	
1983	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019	Rule 11 of NCLT			Wrong file application	

1984	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			Sign missed on reply,Proof of service missed	
1985	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)			Only proof of service	
1986	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Sub-section (l) of section 230			Wrong document	
1987	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			Wrong file application	
1988	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019	Sec. 230-232, Sec 234			true copy sign and stamp missed	
1989	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019	Sub-section (l) of section 230			page numbering missed	
1990	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	Sec. 230-232, Sec 234			Only index	
1991	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019	Sec. 230-232, Sec 234			pg-3 not clear	
1992	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019	Sec 252 (1) - By Government Body			service missed of roc	
1993	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD	COMPANY APPLICATION(IBC)/1672(ND)2019	Sec 12(2)			Wrong document	

1994	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70()2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			pg-4,proof of service roc missed	
1995	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Proof of service missed of roc	
1996	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			proof of service missed	
1997	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8	
1998	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	Sec. 230-232 - Second Motion			page numbering missed after pg-8,pg-9,10,11 not clear	
1999	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			Proof of service to income tax	
2000	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	COMPANY APPLICATION(IBC)/418(PB)2020	Sec 60(5)			Wrong document	
2001	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	Sub-section (l) of section 230			pg-6 not clear	
2002	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	Sec 252 (3)			page numbering missed,income tax service missed	
2003	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020	Sec 252 (1)			Proof of service missed	

2004	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1528(PB)2018	IBC under Sec 7			Wrong file application	
2005	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020	Sec 252 (3)			page numbering missed,service missed of income tax	
2006	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	COMPANY APPLICATION(IBC)/1151(PB)2019	Sec 60(5)			Index missed,wrong file	
2007	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION(IBC)/1526(ND)2019	Sec 30			sign on reply,pg-7,8 wrong arrange	
2008	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	COMPANY APPLICATION(IBC)/1526(ND)2019	Sec 30			sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
2009	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020	Sec 252 (3)			page numbering missed,income tax service	
2010	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/645(ND)2018	IBC Under Sec 9			Wrong file application	
2011	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT	COMPANY APPLICATION(IBC)/700(ND)2019	Sec 60(5)			Sign missed in index of advocate,True copy sign and stamp missed,wrong index	
2012	0710102151642019/1	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY APPLICATION(IBC)/545(ND)2019	Application under any other provisions- IBC			Wrong file application	
2013	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	COMPANY PETITION IB (IBC)/940(ND)2018	IBC Under Sec 10			TRUE COPY SING MISSED	

2014	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			PG 151-153 NOT CLEAR	
2015	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/363(ND)2020	IBC under Sec 7			wrong filing	
2016	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020	19(2)			INDEX MISSING PAGE NUMBER NOT MENTION	
2017	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019	Sec 252 (1) - By Government Body			Pg 5,7,8,10,11 cut 15-20 not clear	
2018	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/176(ND)2019	Sub-Section (1) 0f Section 66.			wrong filing	
2019	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP	COMPANY APPLICATION(IBC)/2857(PB)2019	Application under any other provisions- IBC			wrong filing	
2020	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2693(ND)2019	IBC Under Sec 9			UPLOAD AGAIN CLEARLY	
2021	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/76(ND)2019	Application under any other provisions- IBC			NCOMPLETE DOC	
2022	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	Application under any other provisions ,Sub-section (I) of section 230			PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
2023	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020	Sec 252 (1)			page numbering not mention and all pages cut	

2024	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	Sec 252 (1)			page 6,7 cut	
2025	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020	Sec. 230-232 - Second Motion			TRUE COPY SING MISSED	
2026	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Sec 252 (3)			PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	
2027	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3369(ND)2019	IBC Under Sec 9			WRONG DOCS	
2028	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	Sec 60(5)			TRUE COPY SING MISSED	
2029	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/1799(ND)2019	IBC Under Sec 9			WRONG FILING	
2030	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			UPLOAD PROPERLY	
2031	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			WRONG FILING	
2032	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413(ND)2020	IBC Under Sec 9			DOCS UPLOAD PROPERLY	
2033	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S R. R. AVIATION PVT.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			TRUE COPY MISSED	

2034	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
2035	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020	Sec. 230-232 - Second Motion			page numbering not mention and INDEX MISSED	
2036	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			WRONG FILING	
2037	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	Regulation 30, CIRP Regulations, 2016			TRUE COPY SING MISSED	
2038	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			WRONG FILING	
2039	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020	Sec 252 (1)			PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
2040	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018	Sub-section (l) of section 230			STAMP PAPER AND VERIFICATION DATE MISSED	
2041	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	COMPANY PETITION IB (IBC)/1136(ND)2019	IBC Under Sec 9			WRONG FILING	
2042	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	COMPANY PETITION (COMPANIES ACT)/84(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG FILING	
2043	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020	Sec 252 (3)			PAGES CUT	

2044	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018	Application under any other provisions ,Sub-section (I) of section 230			PROOF OF SERVICE MISSED	
2045	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	COMPANY APPLICATION(IBC)/624(ND)2020	Application under any other provisions- IBC			PAGE 21 CUT	
2046	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019	Sec. 230-232, Sec 234			AFFIDAVIT MISSED	
2047	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PG-29 CUT PG 32-41 NOT CLEAR	
2048	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
2049	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			WRONG FILING	
2050	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	
2051	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			DOCS UPLOAD PROPERLY	
2052	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			TRUE COPY SING MISSED & AFFIDAVIT MISSED	
2053	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	Regulation 30, CIRP Regulations, 2016			UPLOAD IN ONE FOLDER	

2054	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019	Rule 11 of NCLT			APPLICATION FILED IN ADDESTIONAL	
2055	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019	Sec. 230-232, Sec 234			document properly not upload	
2056	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(PB)2019	Section 74			wrong document upload	
2057	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(PB)2019	Section 74			wrong doc upload	
2058	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234			index missing	
2059	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7			sign missing and affidavit missing	
2060	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/240()2020	Sec 252 (3)			wrong doc upload	
2061	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			sign missing	
2062	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			document properly not upload	
2063	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			document properly not upload	

2064	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020	Sec. 242(4)			sign missing	
2065	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			doc incomplete	
2066	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	COMPANY APPLICATION(IBC)/2576(PB)2019	Sec 60(5)			SIGN MISSED	
2067	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING ON EVERY PAGE	
2068	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING	
2069	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			SIGN MISSING	
2070	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234			WRONG EFILE	
2071	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/382(ND)2020	----IBC under Sec 7			INDEX AND SIGNMISSED	
2072	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	COMPANY PETITION IB (IBC)/410(ND)2020	IBC under Sec 7			INDEX AND SIGNMISSED	
2073	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	COMPANY APPLICATION(IBC)/919(ND)2020	Application under any other provisions- IBC			WRONG EFILE	

2074	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020	Sec 60(5)			SIGN MISSED	
2075	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	COMPANY PETITION IB (IBC)/3059(ND)2019	IBC under Sec 7			INDEX , PAGE NUMBER, SIGN MISSED	
2076	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			INCORRECT DOC	
2077	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
2078	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/84()2020	Sec. 230-232 - Second Motion			incomplete doc	
2079	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020	Sec. 230-232, Sec 234			WRONG EFILE	
2080	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			sign missed	
2081	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND)2019	IBC Under Sec 9			SIGN MISSED	
2082	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020	Sec. 230-232, Sec 234			vol break	
2083	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020	Sec 60(5)			index missed	

2084	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			index missed and incomplete doc	
2085	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND)2020	IBC Under Sec 9			index missed	
2086	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/3231(ND)2019	IBC Under Sec 9			sign miss in rejoinder	
2087	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB)2018	IBC under Sec 7			sign missing in reply	
2088	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446(PB)2018	IBC under Sec 7			sign missing in reply	
2089	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
2090	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			true copy missing page 12 not clear and page 21 cut	
2091	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			progress report wrong document upoad	
2092	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			progress report wrong doc upload	
2093	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			sign missing every page	

2094	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	Sec 60(5)			application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	
2095	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	COMPANY PETITION IB (IBC)/2414(ND)2019	IBC Under Sec 9			sign missing in reply and affdavit missing	
2096	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			89-100, 107-180 ,405 not clear page	
2097	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			wrong doc upload	
2098	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1599()2020	Application under any other provisions- IBC			application file wrong doc upload	
2099	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020	Sec 25(j)			application wrong doc upload	
2100	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			wrong doc upload	
2101	0710102064702020/1	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			wrong doc upload	
2102	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020	Sec 60(5)			wrong doc upload	
2103	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020	Sec 60(5)			wrong doc upload	

2104	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			wrong doc upload	
2105	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10			wrong doc upload	
2106	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			affidavit and estamp paper missiing	
2107	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			wrong document upload	
2108	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	Application under any other provisions			service missing	
2109	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020	Sec 252 (1)			numer missing and cut page	
2110	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			in annexure true copy missing	
2111	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019	Sec. 230-232 - Second Motion			1-6 not clear page	
2112	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2020	IBC Under Sec 9			service and e-stamp missing	
2113	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			1-20 page missing and properly document upload	

2114	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020	Application under any other provisions			1-5 page missing	
2115	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	Sec 30			wrong document upload	
2116	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Sec 252 (3)			index missing	
2117	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	Sec 60(5)			wrong document upload	
2118	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			true copy missing	
2119	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			true copy and affidavit missng	
2120	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020	Sec 60(5)			true copy and sign missing	
2121	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020	Sec 60(5)			sign missing	
2122	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019	Sub-section (l) of section 230			sign and true copy missing and index missing	
2123	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			index missing	

2124	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			service missing	
2125	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413(ND)2020	IBC Under Sec 9			wrong document upload	
2126	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	Sec. 241(1)			24 25 26 27 NOT CLEAR	
2127	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	COMPANY PETITION IB (IBC)/17(ND)2019	IBC under Sec 7			PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
2128	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			PAGE 14 15 NOT CLEAR	
2129	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1721(PB)2019	IBC Under Sec 9			NEED TO VOLUME PARTITION AFTER 200 PAGES	
2130	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSED	
2131	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND)2020	IBC Under Sec 10			13 14 15 16 17 18 19 not clear	
2132	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/786(PB)2018	IBC under Sec 7			page 19 24 25 30 not clear	
2133	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			all pages cut	

2134	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			all pages cut	
2135	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	COMPANY PETITION IB (IBC)/385(ND)2019	IBC Under Sec 9			PROOF OF SERVICE MISSED	
2136	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	Sec 252 (3)			PROOF OF SERVICE MISSED	
2137	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2138	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020	Sec 252 (3)			ALL PAGES CUT	
2139	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2140	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1164(ND)2020	19(2)			52 53 54 55 NOT CLEAR	
2141	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020	Sec 252 (1)			ALL PAGE CUT	
2142	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020	Sec 252 (3)			ALLPAGES CUT AND LINE	
2143	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			PAGINATION NOT MENTION	

2144	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/110(PB)2019	Sec 60(5)			PAGE 1 TRANSLATION	
2145	0710102012792020/2	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2020	Application under any other provisions- IBC			INDEX MISSING	
2146	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2147	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020	Sec 252 (3)			ALL PAGES CUT	
2148	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2149	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2150	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
2151	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
2152	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			WRONG E FILL	
2153	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	Sec 252 (3)			ALL PAGES CUT	

2154	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	Application under any other provisions			ALL PAGES CUT	
2155	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			PG-56-65 NOT CLEAR	
2156	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			TRUE COPY MISSED	
2157	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			PG-56-65 NOT CLEAR	
2158	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			FILE NOT IN PROPER INDEX ETC	
2159	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			FILE NOT UPLOAD IN PROPER	
2160	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			E FILL WRONG	
2161	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			DOCUMENT NOT UPLOADED PROPER	
2162	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			WRONG E FILL	
2163	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			WRONG E FILL	

2164	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			WRONG E FILL	
2165	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/581(ND)2020	IBC under Sec 7			WRONG E FILL	
2166	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			INDEX MISSED	
2167	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1270(ND)2019	IBC Under Sec 9			TRUE COPY MISSED	
2168	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			WRONG E FILL	
2169	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			PAGE 3 TO 9 IN HINDI	
2170	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE 31 32 35 NOT CLEAR	
2171	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/3055(ND)2019	IBC Under Sec 10			TRUE COPY MISSED	
2172	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Sec. 230-232, Sec 234			NEED TO VOLUME BREAK AFER PAGES200	
2173	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			INDEX MISSED	

2174	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020	Sec 60(5)			PAGE NUMBER NOT MENTION IN INDEX.	
2175	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020	Sec 252 (1)			DOCUMENT NOT clear and index not mentioned	
2176	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020	19(2)			index not mention	
2177	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	Sec 60(5)			index not mention	
2178	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020	Sec. 213			document incomplete	
2179	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020	Sec. 213			document incomplete	
2180	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Application under any other provisions- IBC			INDEX NOT MENTIONED	
2181	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			index not mentioned.	
2182	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			page no 14-25 not clear	
2183	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	COMPANY APPLICATION(IBC)/2715(PB)2019	Sec 60(5)			Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	

2184	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/891(ND)2019	Sec 252 (1)			Advance of Service	
2185	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020	Sec. 230-232 - Second Motion			Pagination Not Done & Index Missing	
2186	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	COMPANY APPLICATION(IBC)/397(PB)2020	Application under any other provisions- IBC			Page No Clear 55,	
2187	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			Pagination Not Done in Index and Documents ALSO	
2188	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232, Sec 234			after 24 page no Pagination not Mention in Index	
2189	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			Incomplete Document	
2190	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	COMPANY PETITION IB (IBC)/1788(ND)2018	IBC under Sec 7			Page Not Clear-203,230-232,240 / One Volume Merge	
2191	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020	19(2)			Index Missing	
2192	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Sec 60(5)			Wrong Document	
2193	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1527(ND)2019	IBC Under Sec 9			Wrong Document	

2194	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753(ND)2019	IBC Under Sec 9			Pages Blur-3,5,7,9,11,13,14,15,16,	
2195	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			Wrong Document	
2196	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020	Application under any other provisions- IBC			Pages Not Clear-8-84	
2197	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272()2020	Sec 252 (3)			Wrong Document	
2198	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			Proof of Service	
2199	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			Reply every pages sign	
2200	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	----Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong Document	
2201	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	----Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong Document	
2202	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	COMPANY PETITION IB (IBC)/170(PB)2018	IBC under Sec 7			Reply every pages sign	
2203	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			Wrong Document	

2204	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Sec 252 (3)			Affidavit Not Upload	
2205	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			Wrong Document	
2206	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019	Rule 153, NCLT 2016			Incomplete Document	
2207	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			Every Pages Not Signature	
2208	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Application under any other provisions- IBC			Wrong Document	
2209	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			Pages Missing-57-129	
2210	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			Wrong Document	
2211	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020	Sec 54(1)			Wrong Document	
2212	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seprate Filling Reply & Affidavit	
2213	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seprate Filling Reply & Affidavit	

2214	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB)2018	IBC under Sec 7			Seprate Filling Reply & Affidavit	
2215	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			Proof of Service	
2216	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	COMPANY PETITION IB (IBC)/447(ND)2017	IBC Under Sec 9			Index Missing	
2217	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			Wrong Document	
2218	0710102012462020/1	M/S AEROXPERT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020	Sec 252 (3)			Wrong Document	
2219	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020	Sec 252 (1)			Wrong Document	
2220	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020	Sec 60(5)			Wrong Document	
2221	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	Sec 60(5)			wrong file	
2222	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	COMPANY PETITION IB (IBC)/667(ND)2019	IBC under Sec 7			Index No Page Numbering	
2223	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			Incomplete Document	

2224	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			Incomplete Document	
2225	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			Wrong Document	
2226	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA	COMPANY APPLICATION(COMPANIES ACT)/312(ND)2020	Rule 11 of NCLT			Wrong E-Filling	
2227	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Application under any other provisions- IBC			Wrong Page Numbering	
2228	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020	Sec 60(5)			Every Pages Not Signature	
2229	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1443(ND)2019	IBC under Sec 7			Wrong Document	
2230	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI	COMPANY APPLICATION(IBC)/1630(PB)2019	Application under any other provisions- IBC			Reply every pages sign	
2231	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.	COMPANY PETITION IB (IBC)/1937(ND)2019	IBC Under Sec 9			Reply every pages sign	
2232	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA	COMPANY PETITION IB (IBC)/372(ND)2019	Sec 60(5)			Wrong Document	
2233	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2435(PB)2019	Sec 30			Proof of Service	

2234	0710102145472019/4	M/S AEROXPERT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019	Sec 252 (3)			Wrong Document	
2235	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019	Sec 252 (3)			Wrong Document	
2236	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD	COMPANY PETITION (COMPANIES ACT)/123(ND)2011	Application under any other provisions			Index missed	
2237	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Sec 252 (3)			Wrong document	
2238	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020	Sec 252 (3)			Annexure every pages sign-6 to 11 /Translated page-8	
2239	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020	Sec 252 (1)			Affidavit & Pagination	
2240	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	COMPANY APPLICATION(IBC)/1411(PB)2020	Sec 60(5)			Page not clear-67,36,39,40,41,100 to 154,166	
2241	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			No Pagination & Translate copy	
2242	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			No Pagination & Translate copy	
2243	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Sec 252 (3)			Affidavit missing /pagination/pages not clear	

2244	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()2020	IBC under Sec 7			Pages not clear-39,41,42,113,114	
2245	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020	Sec 30			Index missed	
2246	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)			Index missed	
2247	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Index missed	
2248	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND)2020	IBC Under Sec 10			Application every pages sign-1 to 4	
2249	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			Application every pages sign-1 to 19	
2250	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Sec 252 (3)			Application filed in Additional document	
2251	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			INdex missed & Page not clear	
2252	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020	Sec 30			INdex missed & Page not clear	
2253	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			Application every pages sign-1 to 23,29 to 171,181 to 274	

2254	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			Pages not clear-93 to 125	
2255	0710102073312020/1	NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3089(ND)2020	Sec 12(2)			Wrong document	
2256	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear- 177,178,240,245 to	
2257	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020	Sec 60(5)			Wrong document uploaded	
2258	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)			Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
2259	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59			signature missing on every pages at bottom of the pages	
2260	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	COMPANY PETITION IB (IBC)/651(ND)2018	IBC Under Sec 9			Document Incomplete	
2261	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9			Wrong Document Uploaded (Application)	
2262	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	COMPANY APPEAL(COMPANIES ACT)/242()2020	Sec 252 (1) - By Government Body			Wrong Document Uploaded (Application)	
2263	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Sec. 58(3)			Incomplete Document	

2264	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
2265	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2747(PB)2019	Application under any other provisions- IBC			Four Pages Missed according to Court Login	
2266	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			Wrong Document	
2267	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE	COMPANY APPLICATION(IBC)/203(PB)2020	Application under any other provisions- IBC			Wrong Document	
2268	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			No Index	
2269	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY APPLICATION(IBC)/478(ND)2020	Application under any other provisions- IBC			Supporting Affidavit Missed	
2270	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020	Sec. 230-232, Sec 234			No Index	
2271	0710102014212020/1	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(ND)2020	Application under any other provisions- IBC			Wrong Document	
2272	0710102014212020/2	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(ND)2020	Application under any other provisions- IBC			Wrong Document	
2273	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			Wrong Document	

2274	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770()2020	IBC Under Sec 9			Wrong Documents	
2275	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)			No Number in Index and no Pagination No sign In annexurres no Roc and Income Tax Advance Service	
2276	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Sec 60(5)			Page 75 to 86,89,90,91 Not Clear	
2277	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB)2019	Application under any other provisions- IBC			wrong Documents	
2278	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			Wrong Document	
2279	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			Wrong Documents	
2280	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE	COMPANY APPLICATION(IBC)/203(PB)2020	Application under any other provisions- IBC			Wrong Documents	
2281	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Page 12,20 Not Clear & No Sign in every Pages	
2282	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Page 19 not clear, No Sign in every Pages	
2283	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB)2018	IBC under Sec 7			Wrong Document	

2284	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
2285	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
2286	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	Sec 252 (1)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
2287	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
2288	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			Wrong Documents	
2289	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			Page 21, 28 to 33 not clear	
2290	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020	Sec 60(5)			Wrong Doucuments	
2291	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Sec 60(5)			Document not uploaded properly	
2292	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	COMPANY APPLICATION(IBC)/492(ND)2020	Application under any other provisions- IBC			Wrong Documents	
2293	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD.	COMPANY PETITION IB (IBC)/887()2020	IBC under Sec 7			Wrong Documents	

2294	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Application under any other provisions- IBC			Main case no. wrong	
2295	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/13(ND)2020	Application under any other provisions- IBC			No Supporting Affidavit	
2296	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			No Sign in reply	
2297	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)2020	Sec. 241(1)			Wrong Document	
2298	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020	Sec 60(5)			No True Copy sign in Annexuress	
2299	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	Sec 60(5)			No Index, No Supporting Affidavit	
2300	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			Wrong Doucument	
2301	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Sec 66(1)			Main Case Wrong	
2302	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Sec 66(1)			Wrong Main Case	
2303	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			No Index, No sign in Written Submission	

2304	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	COMPANY PETITION IB (IBC)/397(PB)2018	IBC under Sec 7			Page No. 27,28,56,57 cut	
2305	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/512(ND)2017	IBC under Sec 7			Document not uploaded properly	
2306	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			Wrong Document	
2307	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7			Wrong Documents	
2308	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion			Page 14 Missed, page 22, 23 Not Clear	
2309	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/549(ND)2020	IBC under Sec 7			Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...	
2310	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020	Application under any other provisions- IBC			65-B Certificate missed	
2311	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	Application under any other provisions			E stamp missed with affidavit	
2312	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	Application under any other provisions			E stamp missed with affidavit	
2313	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020	Application under any other provisions- IBC			wrong e-filing	

2314	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			65- B certificate missed with affidavit	
2315	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			wrong e-filing	
2316	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			wrong efiling	
2317	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			wrong document uploaded	
2318	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020	Sec 60(5)			Proof of service missed	
2319	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			index missed, page numbering missing.	
2320	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/399(ND)2019	Sec 252 (3)			wrong e-filing	
2321	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED	COMPANY PETITION IB (IBC)/1275(PB)2018	IBC under Sec 7			Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy	
2322	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020	Sec 60(5)			Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed	
2323	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020	Sec 60(5)			wrong e-filing	

2324	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			Supporting affidavit missed	
2325	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020	Sec. 230-232, Sec 234			wrong document uploaded	
2326	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1),Sec. 242(4)			sign on reply and proof of service, and true copy and sign missed	
2327	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	COMPANY APPLICATION(IBC)/1208(PB)2020	Sec 60(5)			Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof	
2328	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			wrong efiling	
2329	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268()2020	Sec 252 (3)			wrong efiling	
2330	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
2331	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			wrong e-filing and sign on report every pages and annexure also	
2332	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notorized , Income Tax	
2333	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	

2334	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
2335	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
2336	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
2337	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
2338	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2185(PB)2019	Sec 66(1)			Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
2339	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD	COMPANY PETITION IB (IBC)/3087(ND)2019	IBC under Sec 7			wrong efiling	
2340	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD	COMPANY PETITION IB (IBC)/3074(ND)2019	IBC under Sec 7			Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
2341	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB)2018	IBC under Sec 7			wrong efilling or wrong document uploaded.	
2342	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			wrong efiling	
2343	0710102064702020/8	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			volume break pages 280	

2344	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			Proof of service missed	
2345	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020	Application under any other provisions			wrong efiling	
2346	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020	Sec 60(5)			True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
2347	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	Rule 11 of NCLT, 2016			wrong efiling	
2348	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	Rule 11 of NCLT, 2016			wrong e-file	
2349	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
2350	0710102131302019/1	ANKUR KASHYAP Vs.	COMPANY APPLICATION(IBC)/1326(ND)2019	Rule 154 (1)			wrong file	
2351	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2020	Application under any other provisions- IBC			wrong e-file	
2352	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2020	Application under any other provisions- IBC			wrong e-filing	
2353	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	

2354	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020	Sec. 230-232 - Second Motion			sign missed on the affidavit in the deponant portion.	
2355	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	Sec 252 (1)			Sign on reply, e-stamp paper missed with affidavit, affidavit is not notorized, Income Tax Service missed. 65-B certificate missed with ROC	
2356	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020	Sec 60(5)			no document upload	
2357	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020	Sec 60(5)			page:41 not clear, rejoinder sign missed and true copy sign missed	
2358	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			wrong case type, (as a fresh application filed) and page 9 not clear	
2359	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.	COMPANY PETITION IB (IBC)/2297(ND)2019	IBC under Sec 7			wrong e-filing (prayer 1000rs)	
2360	0710102135032019/2	SAMHITA NEHRU Vs.	COMPANY APPLICATION(IBC)/2000(ND)2019	Application under any other provisions- IBC			true copy sign missed	
2361	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	COMPANY PETITION (COMPANIES ACT)/951(ND)2019	Sec 252 (3)			page:17-53 not clear	
2362	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2020	Application under any other provisions- IBC			page:4-155 not clear	
2363	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2020	Application under any other provisions- IBC			page:4-155 not clear ,file same as above and file pass by mistake	

2364	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020	Sec 60(2)			200rs estam-paper missed	
2365	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020	Application under any other provisions- IBC,19(2)			wrong file (application)	
2366	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289()2020	Sec 252 (3)			Wrong document	
2367	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP	COMPANY PETITION IB (IBC)/1584(ND)2019	IBC Under Sec 9			pages not sign	
2368	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020	Sec 60(5)			document not properly uploaded	
2369	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/883()2020	IBC Under Sec 9			wrong efile (case type change)	
2370	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Application under any other provisions- IBC			reply sign cut page:, 85, 88, 89 not clear etc	
2371	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			reply not sign on every pages and date of file in index missed	
2372	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020	Application under any other provisions- IBC			page:74, 76, translate	
2373	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:47, 49, not clear and supporting affidavit missed	

2374	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED	COMPANY PETITION IB (IBC)/2560(ND)2019	IBC Under Sec 9			document not found	
2375	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3171(ND)2019	IBC Under Sec 9			document not properly upload	
2376	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			wrong e-file	
2377	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			wrong e-file	
2378	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/284()2020	Sec 252 (1)			wrong e-file	
2379	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND)2018	IBC under Sec 7			wrong e-file	
2380	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2019	IBC under Sec 7			wrong e-file	
2381	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			reply sign missed on every page and true copy sign missed	
2382	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020	Sec 425			reply sign missed on every page and true copy sign missed	
2383	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019	Sec. 230-232, Sec 234			document not found	

2384	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Sec 252 (3)			page 10 -13 translate	
2385	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			wrong e-file	
2386	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL	COMPANY APPLICATION (IBC)/1025()2020	Sec 43(1) r/w Sec 44 (1)			affidavit verified date wrong	
2387	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			proof of service missed and true copy sign missed	
2388	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020	Sec 60(5)			page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
2389	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:146, 171, 178, etc page not clear please check these page	
2390	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	Sec. 241(1)			page:146A, 159, 178 etc pages not clear	
2391	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	Sec 60(5)			signature missed on ever pages	
2392	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	Sec 60(5)			signature missed on ever pages	
2393	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	Sec. 230-232 - Second Motion			reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of serivce missed	

2394	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Sec 252 (3)			page 5, 7 translate	
2395	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD	COMPANY PETITION IB (IBC)/496(ND)2018	IBC Under Sec 9			wrong e-file	
2396	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	Sec 60(5)			True copy sign missed	
2397	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020	Application under any other provisions- IBC			Wrong document	
2398	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020	Sec 60(5)			no sign on index/true copy sign missed/ no sign on affidevit	
2399	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/917(ND)2019	IBC Under Sec 9			Wrong Document	
2400	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/384(ND)2020	IBC Under Sec 9			Wrong Filing	
2401	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED	COMPANY PETITION IB (IBC)/1440(ND)2018	IBC under Sec 7			Uncomplete Doc	
2402	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/508(ND)2020	IBC Under Sec 9			Wrong Filing	
2403	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			Wrong Filing	

2404	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	COMPANY PETITION (COMPANIES ACT)/120(ND)2019	Sec. 243(1) (b)			Uncomplete Doc	
2405	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Wrong Filing	
2406	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2975(ND)2019	IBC Under Sec 9			Wrong Filing	
2407	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232 - Second Motion			Paging Not Mention	
2408	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	COMPANY PETITION IB (IBC)/73(ND)2019	Application under any other provisions- IBC			True Copy Sign Missed	
2409	0710102153152019/4	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3106(ND)2019	IBC Under Sec 9			Wrong Filing	
2410	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	COMPANY PETITION IB (IBC)/170(ND)2020	IBC Under Sec 9			Uncomplete Doc	
2411	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	Sec. 241(1),Sec. 242(4)			Uncomplete Doc	
2412	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7			wrong Filing	
2413	0710102091012019/12	SACHIN JAIN Vs. SCIETIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/92(PB)2019	Sec. 241(1)			Uncomplete Doc	

2414	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1685(ND)2019	IBC Under Sec 9			Wrong Filing	
2415	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Wrong Filing	
2416	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Sec 252 (3)			Page 4,5,6 not clear	
2417	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB)2019	Sec 43(1) r/w Sec 44 (1)			Page 22,24,27,35,39,40 to 91,101 not clear	
2418	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB)2019	Sec 43(1) r/w Sec 44 (1)			Page 27,29,35, 38 to 86, 102, 101 not clear	
2419	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			wrong Filing	
2420	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020	Rule 11 of NCLT			sign missed of advocate in index	
2421	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/283(ND)2020	IBC Under Sec 9			reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	
2422	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020	Sec 12(2)			Wrong file application	
2423	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	Application under any other provisions			volume break after 200 pages,Index not proper to file.	

2424	0710102091342019/2	ANAND SONBHADRA Vs.	COMPANY APPLICATION(IBC)/176(ND)2019	Sec 12(2)			Proof of service missed,pg-11-13 not clear and font small	
2425	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.	COMPANY APPLICATION(IBC)/256(ND)2019	Application under any other provisions- IBC			pg-14,15 blur	
2426	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019	Sec 252 (3)			Income tax service missed	
2427	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	Sec. 241(1),Sec. 242(4)			Wrong file application	
2428	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	COMPANY PETITION IB (IBC)/2239(ND)2019	IBC under Sec 7			Wrong file application	
2429	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9			wrong file application	
2430	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			Only 1 volume	
2431	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			Wrong file application	
2432	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			pg-14,15 blur	
2433	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	COMPANY PETITION IB (IBC)/489(PB)2017	IBC under Sec 7			Document not properly uploaded	

2434	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	COMPANY PETITION IB (IBC)/475(ND)2020	IBC under Sec 7			Wrong document type	
2435	0710102017572020/2	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/491(ND)2020	IBC Under Sec 9			true copy sign and stamp missed	
2436	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	Application under any other provisions- IBC			no supporting affidavit	
2437	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Wrong file application	
2438	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
2439	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	COMPANY PETITION IB (IBC)/2516(ND)2019	IBC Under Sec 9			Wrong file application	
2440	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED	COMPANY PETITION IB (IBC)/2752(ND)2019	IBC Under Sec 9			no supporting affidavit	
2441	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2018	IBC Under Sec 9			Only proof of service	
2442	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(ND)2020	Application under any other provisions- IBC			Wrong file application	
2443	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(ND)2020	Application under any other provisions- IBC			Wrong file application	

2444	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1261(PB)2020	Rule 11 of NCLT, 2016			Wrong file application	
2445	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
2446	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Wrong file application	
2447	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	COMPANY PETITION IB (IBC)/1905(ND)2019	IBC under Sec 7			only proof of service	
2448	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2131(PB)2019	IBC Under Sec 9			sign missed on reply	
2449	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			wrong document upload	
2450	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND)2019	IBC Under Sec 9			Wrong e fill	
2451	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND)2018	IBC Under Sec 9			wrong e fill	
2452	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(ND)2020	Sec 60(5)			wrong e fill	
2453	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(IBC)/1387(ND)2020	Application under any other provisions- IBC			wrong e fill	

2454	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/623(ND)2020	IBC Under Sec 9			Incomplete document no index	
2455	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	COMPANY PETITION IB (IBC)/1617(ND)2019	IBC Under Sec 9			Wrong e fill and incomplete documents	
2456	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2025(ND)2019	Application under any other provisions- IBC			Document not in proper no index	
2457	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132(ND)2019	IBC Under Sec 9			wrong e fill	
2458	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.	COMPANY PETITION IB (IBC)/340(ND)2019	IBC Under Sec 9			Only proof of service	
2459	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	COMPANY APPLICATION(IBC)/658(PB)2019	Sec 60(5)			Wrong e fill	
2460	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			wrong e fill	
2461	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.	COMPANY PETITION IB (IBC)/2902(ND)2019	IBC under Sec 7			index missed	
2462	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2018	IBC under Sec 7			proof of service missed	
2463	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	COMPANY PETITION IB (IBC)/321(ND)2020	IBC Under Sec 9			wrong e fill	

2464	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	COMPANY PETITION IB (IBC)/433(ND)2020	IBC Under Sec 9			wrong e fill	
2465	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND)2020	IBC Under Sec 9			Page 81 82 83 not clear	
2466	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			page 102-112 not clear	
2467	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020	Regulation 33			proof of service missed	
2468	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020	Application under any other provisions- IBC			Wrong e fill	
2469	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9			wrong e fill	
2470	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND)2019	IBC Under Sec 9			wrong e fill	
2471	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			161-181,202-207not lear	
2472	0710102011482020/1	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	COMPANY APPLICATION(COMPANIES ACT)/242()2020	Rule 11 of NCLT, 2016			page 34-44,53-62 not clear.	
2473	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	Sec 252 (1) - By Government Body			pg 6 not clear and true copy missed	

2474	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	COMPANY PETITION IB (IBC)/2428(PB)2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
2475	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	COMPANY PETITION IB (IBC)/2454(ND)2019	IBC Under Sec 9			APPLICATION UPLOAD IN ADDESTIONAL	
2476	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019	Sec 252 (1)			pg NUMBERING MISSED	
2477	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019	Application under any other provisions- IBC			PG- 10,12,22,23 NOT CLEARK	
2478	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
2479	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
2480	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
2481	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	COMPANY PETITION IB (IBC)/694(PB)2018	IBC under Sec 7			IRP REPORT FILE IN ADDESTIONAL	
2482	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
2483	0710120007302018/56	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059(ND)2018	IBC Under Sec 9			PG- 24,35,36,38-46 N0T CLEAR	

2484	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/166(ND)2017	Sec. 241(1),Sec. 242(4)			TRUE COPY SING MISSED	
2485	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL	
2486	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDESTIONAL	
2487	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)			PAGES CUT	
2488	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			APPLICATION FILE INADDESTIONAL	
2489	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/401(PB)2020	IBC Under Sec 9			REPLY'S FORMAT WRONG	
2490	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	COMPANY PETITION IB (IBC)/677(PB)2020	IBC Under Sec 9			PAGE 5,6 NOT CLEAR	
2491	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	COMPANY PETITION IB (IBC)/1882(ND)2019	IBC Under Sec 9			APPLICATION FILE IN AS A ADDESTIONAL	
2492	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			APPLICATION FILED AS A ADDESTIONAL	
2493	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	COMPANY PETITION IB (IBC)/3163(ND)2019	IBC under Sec 7			NO DOCS	

2494	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			WRONG EFILE	
2495	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	COMPANY APPLICATION(IBC)/81 (PB)2020	Application under any other provisions- IBC			PG 54-55 NOT CLEAR	
2496	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			WRONG EFILE	
2497	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	COMPANY PETITION IB (IBC)/261(ND)2020	IBC Under Sec 9			WRONG EFILE	
2498	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2019	IBC Under Sec 9			SIGN MISSED	
2499	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/642(ND)2020	IBC Under Sec 9			PG-4MISSED	
2500	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			WRONG EFILE	
2501	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			WRONG EFILE	
2502	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/750(ND)2020	IBC Under Sec 9			index missed	
2503	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/1861(ND)2019	IBC Under Sec 9			sign missed on annexure	

2504	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	Sec 252 (1) - By Government Body			pg 6-7 not clear	
2505	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	COMPANY PETITION IB (IBC)/2866(ND)2019	IBC Under Sec 9			WRONG EFILE	
2506	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Sec 252 (3)			incomplete doc	
2507	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	COMPANY PETITION IB (IBC)/150(ND)2020	IBC Under Sec 9			wrong index	
2508	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1038(PB)2018	IBC under Sec 7			incomplete doc	
2509	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			index missed and pg no 1 not cleatr	
2510	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.	COMPANY PETITION (COMPANIES ACT)/179(ND)2019	Sec. 241(1),Sec. 242(4)			sign missed on every page	
2511	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020	Sec. 230-232 - Second Motion			pg 16 not clear	
2512	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	COMPANY PETITION IB (IBC)/294(ND)2020	IBC Under Sec 9			index missed	
2513	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Sec 252 (1)			Pg Not 1 & Income Tax Service Missing	

2514	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/403(ND)2019	Sec 252 (1)			Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
2515	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2269(ND)2019	IBC Under Sec 9			Wrong File / Application	
2516	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY	COMPANY APPLICATION(IBC)/2100(PB)2019	Sec 60(5)			Wrong File / Report	
2517	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED	COMPANY PETITION IB (IBC)/2592(ND)2019	IBC under Sec 7			wrong file	
2518	0710102158122019/2	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)	COMPANY PETITION (COMPANIES ACT)/947(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Roc & Income Tax Service	
2519	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/75(ND)2020	IBC Under Sec 9			Index Missing/ Reply	
2520	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	COMPANY PETITION IB (IBC)/304(ND)2020	IBC Under Sec 9			Affidavit And Estamp Date Paper Not Match	
2521	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND)2019	IBC Under Sec 9			reply every pages signature missing	
2522	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	Sec 252 (3)			incomplete documents & index missing	
2523	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			Signature Missing In Reply & Page 4 Not Clear	

2524	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND)2020	IBC under Sec 7			Signature Missing in Reply &Main Case No Missing	
2525	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			wrong e-file	
2526	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/566(PB)2020	IBC under Sec 7			wrong document	
2527	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(IBC)/1387(ND)2020	Application under any other provisions- IBC			Index Missing & Pagination Not Done	
2528	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
2529	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()2020	IBC Under Sec 9			Signature Missing In Index	
2530	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	COMPANY PETITION IB (IBC)/630(ND)2020	IBC Under Sec 9			wrong application	
2531	0710102028502020/1	MR. LAVAKESH Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020	22(3)(b)			Page No Clear 1 to 3,6 to 7	
2532	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121(ND)2019	IBC Under Sec 9			Document Not Upload Properly	
2533	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9			Pagination Not Done & Wrong File	

2534	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587(ND)2019	IBC Under Sec 9			Pagination Not Done & Wrong File	
2535	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2322(ND)2019	IBC under Sec 7			wrong File	
2536	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2949(ND)2019	IBC Under Sec 9			14, 15 not clear page	
2537	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	COMPANY PETITION IB (IBC)/3084(ND)2019	IBC Under Sec 9			wrong doc upload	
2538	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/90(ND)2020	IBC Under Sec 9			page numer missing	
2539	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			wrong doc upload	
2540	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			wrong doc upload	
2541	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	Sec. 271-273			service missing	
2542	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020	Sec. 230-232 - Second Motion			document not properly upload	
2543	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9			wrong document upload	

2544	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			document wrong upload	
2545	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			document wrong upload	
2546	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			wrong document upload	
2547	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/302(ND)2017	IBC under Sec 7			wrong document upload	
2548	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36 (PB)2020	Sec 60(5)			wrong doc upload	
2549	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794(ND)2019	IBC Under Sec 9			wrong doc upload	
2550	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Sec 252 (3)			document properly upload	
2551	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018	Sec 252 (1) - By Government Body			Reject (wrong file name)	
2552	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			wrong E-filing (application)	
2553	0710102062592020/1	RAJNISH GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020	Sec 60(5)			wrong E-filing	

2554	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			wrong E-filing	
2555	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND)2019	IBC Under Sec 9			wrong E-filing	
2556	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425			sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
2557	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body			page no. 11-12 missed i.e. proof of service and 65-B Certificate	
2558	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020	Application under any other provisions- IBC			wrong E-filing	
2559	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	COMPANY PETITION IB (IBC)/1096(PB)2019	IBC under Sec 7			Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	
2560	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1573(ND)2019	IBC Under Sec 10			wrong e-filing	
2561	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36 (PB)2020	Sec 60(5)			sign on reply and index not numbered (fill).	
2562	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			proof of service missed, true copy and sign missed	
2563	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Service MISSING/ (Vakalatnama & Memo Parties)	

2564	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong File / Report Filed By Liquidtor	
2565	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020	Sec. 230-232, Sec 234			Wrong File /Joint Petition	
2566	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND)2020	IBC Under Sec 9			Proof of Service / Reply	
2567	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/207(PB)2020	Sec 60(5)			Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	
2568	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			Index Missing & Affidavit Missing & Signature Missing / Short Reply	
2569	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071(ND)2018	IBC under Sec 7			wrong File / Report Filed By irp	
2570	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND)2020	IBC Under Sec 9			Affidavit Missing	
2571	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019	Sub-section (l) of section 230			Pagination Missing IN index	
2572	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Sec 30			Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	
2573	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(PB)2019	19(2)			One Page upload Only / Written Sumission	

2574	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Sec. 230-232, Sec 234			Voume Will Divided After 200 Pages True Copy Signature	
2575	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.	COMPANY APPLICATION(IBC)/955(ND)2020	Rule 11 of NCLT, 2016			True Copy Missing	
2576	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED	COMPANY PETITION IB (IBC)/1526(ND)2019	IBC under Sec 7			True Copy Signature Missing & Volume Will Be Divided After 200 Pages	
2577	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/973(ND)2019	Sec 252 (1)			Wrong Filed& Index missing & Pagination Missing /Urgent Application	
2578	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			Page No Clear 150 To 165 Not Clear File Have Doubt	
2579	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()2020	IBC under Sec 7			court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	
2580	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020	Sec 60(5)			Every Pages Signature Missing / Minutes Of Meeting	
2581	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	
2582	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			wrong File / Report Filed By IRP	
2583	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3116()2020	Rule 11 of NCLT, 2016			wrong File / Report Filed By liquidtor	

2584	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	COMPANY PETITION IB (IBC)/1359(ND)2019	IBC under Sec 7			True Copy Signature Missing in Annexure	
2585	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			wrong File	
2586	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122(ND)2019	IBC under Sec 7			Index Missing	
2587	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND)2018	IBC under Sec 7			Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
2588	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018	Sec. 230-232, Sec 234			Index Missing & Pagination Missing	
2589	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.	COMPANY APPLICATION(IBC)/2782(PB)2019	22(3)(b)			wrong e-file	
2590	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/572(ND)2020	IBC Under Sec 9			reply sign missed on every pages	
2591	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			true copy sign missed	
2592	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			true copy sign missed Same file	
2593	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019	Sec 30			wrong document	

2594	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			document not clear	
2595	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)2020	Sec 241 (2)			wrong efile	
2596	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			wrong File Report Filed By Liquidtor	
2597	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	COMPANY PETITION IB (IBC)/725(ND)2020	IBC under Sec 7			true copy sign missed	
2598	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Sec 60(5)			proof of service missed	
2599	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020	Sec 60(5)			repy , and true copy sign missed	
2600	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	Sec 252 (3)			Document not uploaded proper	
2601	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019	Sec 252 (3) - By Government Body			Page 2 Missed	
2602	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020	Sec 66(1)			Page 116,117 not clear, page 120 Repeat	
2603	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			Main Case Type Wrong	

2604	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			Wrong Document	
2605	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No.	
2606	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No. & No sign on Written Submission	
2607	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020	Sec 60(5)			Wrong Main Case No. & no sign on Written Submission	
2608	0710102082352020/1	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020	Application under any other provisions			page no 43,44,47 not clear	
2609	0710102082352020/2	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020	Application under any other provisions			Page no. 43,47 not clear, no true copy	
2610	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			Documents not uploaded proper	
2611	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(IBC)/2448(PB)2019	Sec 60(5)			Wrong Document	
2612	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/173(ND)2019	Sec. 230-232, Sec 234			Document not uploaded proper	
2613	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7			Advance Service Missed	

2614	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7			Page no. 307 to 312 not clear, No sign in every page of petition	
2615	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	COMPANY PETITION IB (IBC)/1388(ND)2018	IBC Under Sec 9			not sign in reply	
2616	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Wrong Document	
2617	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756(PB)2018	IBC under Sec 7			No Index	
2618	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Proof of service not clear, No sign in reply	
2619	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020	Sec 60(2)			no index	
2620	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020	Sec 66(1)			No Index	
2621	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020	Sec 66(1)			no index	
2622	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020	Sec 60(5)			no sign in reply	
2623	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Sec 60(5)			Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed	

2624	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			Wrong Document	
2625	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			no Sign in written submission	
2626	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2321(ND)2019	IBC under Sec 7			page 95-99,101 not clear	
2627	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/3385(ND)2019	IBC under Sec 7			true copy sign missed	
2628	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/190(ND)2020	IBC under Sec 7			true copy sign missed	
2629	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	Sec 252 (3)			index missing	
2630	0710102032072018/4	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			true copy sign missed	
2631	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			Pg- 4 to 13 / 26 to 29 not clear	
2632	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			true copy missed & Reply With Final Report Also Filed Wrong Filed	
2633	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952(ND)2019	IBC Under Sec 9			wrong file application	

2634	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/424(ND)2020	IBC Under Sec 9			Document Not Clear	
2635	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/482(ND)2020	IBC Under Sec 9			Index Missing	
2636	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093()2020	19(2)			wrong File	
2637	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1644(PB)2018	IBC under Sec 7			Annexes Not Clear (Bank Statement Cut in Light Side)	
2638	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD	COMPANY PETITION IB (IBC)/2440(ND)2019	IBC Under Sec 9			Index Missing	
2639	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	COMPANY PETITION IB (IBC)/162(ND)2020	IBC Under Sec 9			Incomplete Document	
2640	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/479(ND)2019	IBC under Sec 7			wrong File	
2641	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Sec 252 (1)			PG NUMBERING MISSED	
2642	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	COMPANY APPLICATION(IBC)/574(ND)2020	Rule 11 of NCLT, 2016			wrong file	
2643	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739(ND)2019	IBC Under Sec 9			APPLICATION FILED IN ADDITIONAL wrong File	

2644	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/115(ND)2020	Rule 11 of NCLT, 2016			Pagination Missing In Index	
2645	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Sec 252 (1)			Page No 1 Not Clear & Income Tax Service Missing	
2646	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			hard and soft amount cut 93-96 97-109 110-122	
2647	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	COMPANY PETITION IB (IBC)/2028(ND)2019	IBC Under Sec 9			PAGE NUMBERNING MISED AND 2PAGES ARE CUT	
2648	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.	COMPANY APPLICATION(IBC)/856(ND)2019	Sec 30			Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with	
2649	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	COMPANY APPLICATION(IBC)/1289(ND)2019	Sec 60(5)			wrong efiling	
2650	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS	COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015	Application under any other provisions			wrong filing	
2651	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	Application under any other provisions- IBC			wrong efiling	
2652	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020	Application under any other provisions- IBC			wrong efiling	
2653	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	COMPANY APPLICATION(IBC)/872(ND)2019	Sec. 45 (1)			wrong file	

2654	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/42(ND)2020	Sec 252 (3)			wrong efiling	
2655	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong efiling	
2656	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong efiling	
2657	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019	Sec 60(5)			wrong efiling	
2658	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1328(PB)2020	Sec 60(5)			wrong efiling	
2659	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND)2017	IBC Under Sec 10			wrong index,file not according to index.	
2660	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020	Sec 252 (1)			wrong file	
2661	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			wrong file application	
2662	0710102031562020/1	RAKESH KUMAR JAIN Vs.	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020	Application under any other provisions- IBC			wrong file application	
2663	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			wrong documnet	

2664	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Wrong file	
2665	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019	Rule 11 of NCLT			wrong file	
2666	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			STATUS REPORT FILLED IN ADDITIONAL	
2667	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB)2018	IBC under Sec 7			Index Missing and Pagination Missing	
2668	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	Sec 252 (1)			page 6,7 cut	
2669	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019	Sec. 230-232 - Second Motion			PROOF OF SERVICE MISSED	
2670	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/461(PB)2017	IBC under Sec 7			wrong file	
2671	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	Sub-section (l) of section 230			WRONG FILE IA	
2672	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	COMPANY PETITION IB (IBC)/473(ND)2020	IBC Under Sec 9			INDEX MISSING	
2673	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			138,139,146,147,172,180,183,187 NOT VISIBLE	

2674	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index missing	
2675	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1894(ND)2019	IBC under Sec 7			WRONG FILE	
2676	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/103(ND)2016	Application under any other provisions			WRONG DOC	
2677	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2016	Application under any other provisions			WRONG DOC	
2678	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2016	Application under any other provisions			WRONG DOC	
2679	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND)2016	Application under any other provisions			WRONG DOC	
2680	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND)2016	Application under any other provisions			wrong doc	
2681	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND)2016	Application under any other provisions			wrong doc	
2682	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA	COMPANY APPLICATION(IBC)/183(PB)2020	19(2)			INDEX MISSING	
2683	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020	Sec 252 (1)			2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	

2684	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/222(ND)2020	Sec 252 (1)			1,2 PAGE CUT AND PAGE NUMBERING MISSING	
2685	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2686	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020	Sec 252 (3)			ALL PAGES CUT	
2687	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2688	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	Sec 252 (1)			ALL PAGES CUT	
2689	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	Sec 252 (3)			TRUE COPY, PAGINATION AND P[AGES CUT	
2690	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	Sec 252 (3)			PAGINATION NOT MENTION,TRUE COPY MISSED	
2691	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			TRUE COPY MISSED	
2692	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020	Sec. 213			document incomplete	
2693	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED	COMPANY APPLICATION(IBC)/39(ND)2019	Sec 60(5)			page number missing document not proper	

2694	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY	COMPANY APPLICATION(IBC)/1756(PB)2019	Sec 43(1) r/w Sec 44 (1)			Wrong E-Filling	
2695	0710102064702020/5	ARUNAV PANKAJ Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	Sec 60(5)			91-94 135-144 158-163 207-209 not clear page true copy missed	
2696	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	Sec 252 (3)			No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
2697	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268()2020	Sec 252 (3)			wrong e-filing	
2698	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB)2019	Sec 66(1)			65-B Certificate missed and all respondents service missed	
2699	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			19-34,37,46,65-83,102-104 not clear page	
2700	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			Supporting affidavit missed with the documents and proof of service missed.	
2701	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289()2020	Sec 252 (3)			Wrong document	
2702	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020	Sec 252 (3)			e-stamp paper uttar pradesh 100 rupees	
2703	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			pg-30,31,34,54,57,65,67,68,69, 76,77,78, not clear	

2704	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜¨S. (IN THE MATTER OF: M/S R. R. AVIATION PVT.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	
2705	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020	Sec. 230-232, Sec 234			index missing and document properly upload	
2706	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	Sec 241 (2)			SIGN MISSED	
2707	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Sec 60(5)			SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR	
2708	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PG 19-20 NOT CLEAR	
2709	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	COMPANY PETITION IB (IBC)/330(ND)2018	IBC Under Sec 9			Wrong Documents	
2710	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			Documents not uploaded proper	
2711	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			Document not uploaded proper	
2712	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			Document not uploaded proper	
2713	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019	Sec 30			Wrong Documents	

2714	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020	Sec 60(5)			Wrong Document	
2715	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			Wrong Documents	
2716	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020	Sec 60(5)			no Sign in Written Submisson	
2717	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(IBC)/2448(PB)2019	Sec 60(5)			Supporting Affidavit Missed	
2718	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020	Sec 60(5)			affidavit and index is missing	
2719	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/298()2020	Sec 252 (1)			index is missing	
2720	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)			True copy sign missed	
2721	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/377(ND)2020	IBC Under Sec 9			Wrong filing	
2722	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â^¨S. (IN THE MATTER OF: M/S R. R. AVIATION PVT	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/37(ND)2020	Sec. 230-232 - Second Motion			Pag 125 to 128 not clear	
2723	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020	Application under any other provisions- IBC			Only one page wrong document	

2724	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020	Application under any other provisions- IBC			Only one page wrong document	
2725	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9			Wrong file application	
2726	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			Wrong file application	
2727	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			sign on reply,proof of service not clear	
2728	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	
2729	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	Sec 60(5)			PAGE 40,58 NOT CLEAR	
2730	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	Sec. 58(3)			INCOMPLETE DOC	
2731	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3736()2020	Application under any other provisions- IBC			INDEX MISSED	
2732	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	Application under any other provisions- IBC			wrong efile	
2733	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(ND)2020	Sec 60(5)			progress report wrong efile	

2734	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020	Rule 11 of NCLT, 2016			index missed incomplete doc	
2735	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/188(ND)2020	IBC Under Sec 9			index missed	
2736	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/207(PB)2020	Sec 60(5)			sign missed with true copy	
2737	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020	Sec. 230-232, Sec 234			index missed	
2738	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	Sec. 241(1)			true copy sign	
2739	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			wrong e fill	
2740	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020	Application under any other provisions			wrong e fill	
2741	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			WRONG E FILL	
2742	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019	Sec. 230-232, Sec 234			DOC NOT PROPER INDEX	
2743	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			TRUE COPY SIGN MISSED	

2744	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Progress Report-wrong efiling	
2745	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Progress Report-wrong efiling	
2746	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			progress report -wrong e-filing	
2747	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			Brief facts of written submission index is missing	
2748	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			Sign is missing on every page of written submission	
2749	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9			pagination is missing	
2750	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/324(ND)2019	IBC under Sec 7			Index is missing	
2751	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	Application under any other provisions- IBC			Valuation Report have to file as IA, Wrong e-filing	
2752	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020	Rule 11 of NCLT, 2016			True copy and signature is missing	
2753	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2021()2020	Application under any other provisions- IBC			Report have to file as IA, Wrong e-filing	

2754	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020	Application under any other provisions- IBC			wrong e-filing	
2755	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(PB)2019	19(2)			Doc not showing	
2756	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Page 3 not clear	
2757	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/399()2020	Rule 11 of NCLT			Uncomplete doc	
2758	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			Wrong filing	
2759	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	
2760	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020	Sec 252 (3)			Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	
2761	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Page 81,82,84 Cut	
2762	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
2763	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	

2764	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Sec. 213,Sec. 241(1)			Document not uploaded proper	
2765	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020	Sec 60(5)			no Sign in written submission	
2766	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			Page No 83,84,92,93,96,97,98,99 not Clear	
2767	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)			File not uploaded proper	
2768	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			File not uploaded proper	
2769	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Sec 60(5)			Page No. 32,34,36,38,40 in Hindi	
2770	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	Sec 252 (3)			File not upload proper	
2771	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020	Sec 60(5)			Supporting Affidavit Missed	
2772	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			Document not upload proper	
2773	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3545()2020	19(2)			Wrong Document	

2774	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			No sign in annexures	
2775	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020	Sec 252 (1)			TRUE COPY SING MISSED	
2776	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Sec 60(5)			INDEX MISSED UPLOAD PROPERLY	
2777	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)			TRUE COPY SING MISSED	
2778	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	
2779	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			INDEX MISSED	
2780	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(ND)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	
2781	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013(ND)2019	IBC Under Sec 9			PG 20,21,22,24,25 NOT CLEAR	
2782	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			TRUE COPY MISSED & VOLUME BREAK	
2783	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			ALPPLICATION FILE IN ADDESTIONAL	

2784	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			true copy sign missed	
2785	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	COMPANY PETITION (COMPANIES ACT)/107()2020	Sec. 213			wrong file	
2786	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617(ND)2019	IBC Under Sec 9			wrong file	
2787	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020	Sec. 230-232 - Second Motion			different document wrong file	
2788	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7			wrong file	
2789	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/755(PB)2018	IBC under Sec 7			no doc	14-09-2020
2790	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1383(PB)2018	IBC under Sec 7			Sign is missing on written submission	15-09-2020
2791	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Sec 252 (1)			All pages are not clear	15-09-2020
2792	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Wrong e-filing	12-09-2020
2793	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			Index is missing	11-09-2020

2794	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2020	Sec 60(5)			True copy is missing on annexures	03-09-2020
2795	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(ND)2020	Sec 60(5)			Wrong efiling	12-09-2020
2796	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020	Sec 252 (1)			wrong e-filing	15-09-2020
2797	0710102015752019/2	SURINDER KUMAR Vs.	COMPANY APPLICATION(IBC)/148(ND)2019	Application under any other provisions- IBC			True copy is missing on annexures	15-09-2020
2798	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC			File report as an IA, wrong e-filing	10-09-2020
2799	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020	Sec 60(5)			True Copy is missing	15-09-2020
2800	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7			Pagination is missing on index	15-09-2020
2801	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB)2020	IBC under Sec 7			Pagination is missing on index	15-09-2020
2802	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Sec 60(5)			Index is missing	12-09-2020
2803	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Sec 60(5)			NOT FOUND	12-09-2020

2804	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			Index is missing	15-09-2020
2805	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020	19(2)			Application -wrong e-filing	15-09-2020
2806	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sec 60(5)			Sign on every page of Reply	15-09-2020
2807	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020	Sec 60(5)			Sign is missing on every page of reply	15-09-2020
2808	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	COMPANY APPLICATION(IBC)/992(ND)2019	Sec 60(5)			PG-22-28 NOT CLEAR	15-09-2020
2809	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019	Sec 30			true copy sing	15-09-2020
2810	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB)2018	IBC under Sec 7			index missed sing missed client and adv	15-09-2020
2811	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/1(ND)2018	Sec. 241(1),Sec. 242(4)			pg 117 not clear	15-09-2020
2812	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			pg -134-148 cut	12-09-2020
2813	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)			prof of service missed & vol break	12-09-2020

2814	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)			application file in addestional wrong filing	15-09-2020
2815	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			PG-17 ,62,124, NOT CLEAR 352 CUT ,	15-09-2020
2816	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(PB)2019	19(2)			TRUE COPY SING MISSED	11-09-2020
2817	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			PG-6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	15-09-2020
2818	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696(ND)2019	Sec. 58(3),Sec. 59			TRUE COPY SING MISSED	15-09-2020
2819	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	COMPANY APPLICATION(IBC)/2773(PB)2019	Sec 60(2)			TRUE COPY SING MISSED	15-09-2020
2820	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			wrong e-filing	16-09-2020
2821	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			wrong filing	21-09-2020
2822	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	COMPANY PETITION IB (IBC)/908(ND)2020	IBC under Sec 7			TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	17-09-2020
2823	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020	Sec 66(1)			TRUE COPY SING EVERY PAGE	17-09-2020

2824	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3433(ND)2019	IBC Under Sec 9			PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	17-09-2020
2825	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3430(ND)2019	IBC Under Sec 9			PG 51 NOT CLEAR	17-09-2020
2826	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			INDEX MISSED	18-09-2020
2827	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1502(ND)2020	Application under any other provisions- IBC			WRONG EFILE	21-09-2020
2828	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020	Sec 252 (3)			INDEX MISSED	21-09-2020
2829	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020	Sec 60(5)			VOL-2 BREAK	21-09-2020
2830	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			wrong efiling	21-09-2020
2831	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	Sec 60(5)			sign miss0710102068752020/2	21-09-2020
2832	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/2186(ND)2019	IBC under Sec 7			SIGN MISSED	21-09-2020
2833	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2018	IBC Under Sec 9			index missed	21-09-2020

2834	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2018	IBC Under Sec 9			index missed	21-09-2020
2835	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL	INTERLOCUTORY APPLICATION (I.B.C)/1848()2020	Sec 60(5)			Page end signature missing	22-09-2020
2836	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Wrong e-filing	22-09-2020
2837	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE NUMBERING MISSED TRUE COPY SING MISSED	22-09-2020
2838	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2417(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2839	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			INDEX MISSED	22-09-2020
2840	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			PG-45,47-50 NOT CLEAR	16-09-2020
2841	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2968(ND)2019	IBC Under Sec 9			APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2842	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
2843	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	COMPANY APPLICATION(IBC)/2861(PB)2019	Sec 60(5)			AFFIDAVIT VERIFIED DATE MISSED	22-09-2020

2844	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSED	22-09-2020
2845	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020	Sec. 230-232, Sec 234			TRUE COPY SING MISSED	22-09-2020
2846	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	Sec 252 (1)			FILE AS A APPLICATION	22-09-2020
2847	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			INDEX MISSED SERVICE MISSED	22-09-2020
2848	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			NOT UPLOAD PROPERLY	22-09-2020
2849	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			wrong e-fill	22-09-2020
2850	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486(PB)2018	IBC under Sec 7			pg 14-18 not clear	22-09-2020
2851	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/959(ND)2020	IBC under Sec 7			Wrong e-file Document (Application Filed)	24-09-2020
2852	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			No index, true copy sign missed	24-09-2020
2853	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			NO Index , NO Pagination	24-09-2020

2854	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			No documents uploaded	24-09-2020
2855	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020	IBC under Sec 7			True copy sign missed	24-09-2020
2856	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND)2019	IBC Under Sec 9			NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	24-09-2020
2857	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1694(ND)2018	IBC Under Sec 9			page no. 16 to 35 page cut	24-09-2020
2858	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016	Section 420			True Copy Sign is missing in whole documents	24-09-2020
2859	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/795(ND)2020	IBC Under Sec 9			True copy sign missing	24-09-2020
2860	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			True copy sign missed on annexure	24-09-2020
2861	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834(PB)2020	IBC under Sec 7			True Copy sign missing	24-09-2020
2862	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			Index is missing, True copy sign is missing in whole document	24-09-2020
2863	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			Wrong e-filing	24-09-2020

2864	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			page no. 25 to 42 small fonts and data is not cleared	24-09-2020
2865	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			Wrong application filed , small fonts and unreadable data	24-09-2020
2866	0710102081722020/1	KHOOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020	Rule 11 of NCLT			cument not properly upload	24-09-2020
2867	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019	Sec 252 (3)			page no. 18 to 20 translate missing	24-09-2020
2868	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1731(ND)2019	IBC under Sec 7			page no. 25 to 42, small fonts and uncleared data.	24-09-2020
2869	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874(ND)2019	IBC Under Sec 9			Wrong filed application, true copy sign missing	24-09-2020
2870	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)			Wrong filed	24-09-2020
2871	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/3372(ND)2019	IBC under Sec 7			page no. 13 unreadable data, page no. 16 tickets are not cleared	24-09-2020
2872	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			page no. 30, 31. 35,41,48,53,55,56,57,58,59, 60 to 65, 90,99,116,124 data is not cleared,	03-09-2020
2873	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			True Copy Sign Missing	10-09-2020

2874	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			page no. 116 is not clear.	03-09-2020
2875	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB)2018	IBC under Sec 7			True Copy Sign missing in whole documents	03-09-2020
2876	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB)2018	IBC under Sec 7			Wrong filed application	12-09-2020
2877	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			Page no. 3, 4, 5 are missing	01-09-2020
2878	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.	IB/637/PB/2018	Dhir & Dhir Associates			[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
2879	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited	IB/530/ND/2018	M.P SAHAY			[Hard+Soft]-Advance Service	08-Feb-19
2880	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited	Section-9	Subhash Mahangare			E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
2881	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018	Yogesh Goyal			[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19
2882	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD	APPLICATION	CHHANDA DAS			OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR	06-Mar-19
2883	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited	IB/461/2019	Amit Srivastava			[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19

2884	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.	IB/137/ND/2018	Sunder Khatri			[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	15-Mar-19
2885	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.	CP. No.44/2005	Mahesh Agarwal			[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit	28-Mar-19
2886	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018	Himanshu Kapoor			[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	12-Apr-19
2887	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018	Himanshu Kapoor			[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
2888	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018	Himanshu Kapoor			[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19
2889	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC	Section-252	Nitika Goel			Two Volumes Missing	29-Jan-19
2890	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan	IB/1083/PB/2018	Rajpal Singh			Document Not Upload	04-Jun-19
2891	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.	IB/1792/ND/18	Rohit Sharma			[Soft]-Index Not Properly / Document Not Uploaded	20-Jun-19
2892	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.	Section-245/242/447	Mani Bhushan Sinha			[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	16-Jul-19
2893	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.	IB/300/PB/17	S.K Sharma			Document Not Upload	17-Jul-19

2894	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.	IB/401/ND/17	Rakesh Kumar			[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28	31-Jul-19
2895	710102107992019	Great India Creative Pvt Ltd	1st Motion Section-230-232	Ashish Middha			[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	07-Aug-19
2896	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.	IB/1049/ND/19	Adarsh Kumar Tiwari			[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380, etc	29-Aug-19
2897	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.	IB/786/PB/18	Ranjana Roy Gawai			[Hard]-Missing-48	30-Aug-19
2898	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.	Section-9	Suwarn Rajan Chauhan			[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172	05-Sep-19
2899	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.	Section-9	Ayush Sharma			Case Withdrawl By Advocate	16-Jan-19
2900	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.	Section-9	Dr. Sarvam Khare			Jurisdiction Gurugram	12-Sep-19
2901	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.	IB/288/ND/19	Raj Kamal			[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19
2902	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.	Section-9	Siddharth Mittal			Registered Office Gujarat	16-Sep-19
2903	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.	Section-7	PSP Legal			[Hard+Soft]-Pg Not Clear-94,107-111,86-96	17-Sep-19

2904	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.	Section-9	NIL			[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94	17-Sep-19
2905	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/1958/PB/19	Ranajana Roy Gawai			[Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing	18-Sep-19
2906	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB1055/PB/19	Ranajana Roy Gawai			[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing	18-Sep-19
2907	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.	IB/818/PB/19	Mayank Sharma			[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong	19-Sep-19
2908	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.	IB/451/PB/18	Nalini			[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161	18-Sep-19
2909	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.	Section-9	Manish Kumar			Jurisdiction West Bengal	19-Sep-19
2910	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.	IB/1361/2019	Ranajana Roy Gawai			[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94	23-Sep-19
2911	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.	CAA/60/PB/18	Pankaj Jain			Wrong Document	24-Sep-19
2912	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited	IB/76/PB/2018	Videh Vaish			[Hard+Soft]-Original Order	24-Sep-19
2913	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.	IB/1811/ND/19	Sudeep Singh			[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	25-Sep-19

2914	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.	IB/1693/ND/19	UKCA & Partners			[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820	27-Sep-19
2915	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.	IB/547/PB/2018	Priyaranjan Dubey			Document Not Upload	01-Oct-19
2916	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.	IB/904/ND/2019	Rishi Kapoor			[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	03-Oct-19
2917	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.	IB/1226/ND/19	Arun Jain			Document Not Upload	09-Oct-19
2918	710102133022019	R.L Buildtech V/s. Kindle Developers Pvt. Ltd.	IB/470/ND/2017	Naveen Bhardwaj			[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama	14-Oct-19
2919	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.	CP.No.365/ND/19	Pratibha Sinha			Document Not Upload / Pg Not Clear-68,83,138	15-Oct-19
2920	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.	IB/1405/2019	Rachit Aggarwal			[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	03-Oct-19
2921	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors	Section-252	Laxmi gurung			Registred Office Haryana	21-Oct-19
2922	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd	IB/2440/ND/ 2019	Rakesh Kumar			[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	21-Oct-19
2923	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.	CP.No.217/ND/17	Sarevesh Kashyap			[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	22-Oct-19

2924	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.	IB/452/ND/2017	Debashis Nanda			[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	22-Oct-19
2925	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.	IB/2347/2019	PSP Legal			[Hard]-Original Affidavit & E-Stamp Paper	22-Oct-19
2926	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.	IB/134/ND/2019	Rajnish Singh			Document Not Properly Uploaded	23-Oct-19
2927	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.	Section-7	Pawan Kumar Ray			Registered Office Haryana	24-Oct-19
2928	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd	Section-7	Pawan Kumar Ray			Registered Office Haryana	24-Oct-19
2929	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.	IB/329/ND/2019	Rajendra K. Salecha			[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	23-Oct-19
2930	710200415812018/1	Uttrakhand Projects Pvt. Ltd. V/s. ROC	CA.No.288/252/ND/2018	M. Yadunhushana Rao			Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	31-Oct-19
2931	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.	IB/1751/ND/2019	Kapoor & Company			[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191	31-Oct-19
2932	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.	CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava			[Hard+Soft]-Pg Not Clear-15-26,57,67 / proof of service	05-Nov-19
2933	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.	Section 252	Vibhooti Malhotra			[Hard]-All Respondents Services / ROC	05-Nov-19

2934	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha	IB/2218/ND/2019	Vishal Mishra			[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	06-Nov-19
2935	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.	Section-9	Kamlesh Mahajan			[Hard]-Sec-7 Wrong Format	05-Nov-19
2936	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.	IB/588/ND/2019	Ranjana Roy Gawai			[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc...	07-Nov-19
2937	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda	IB/559/ND/2017	Pankaj Bhagat			[Hard+Soft]-Translate-60 / True Copy Sign	06-Nov-19
2938	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India	IB/1140/ND/2018	Madhu Singhania			[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
2939	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.	IB/2297/ND/2019	Singh & Associates			Document Not Upload	14-Nov-19
2940	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.	Section-9	Gautam Singh			Document Not Upload	14-Nov-19
2941	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.	IB/470/ND/2017	Kashi Viswanathan Sivaraman			Wrong Document	18-Nov-19
2942	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.	Section-7	Ananyaa Mazumdar			Jurisdiction Chandigarh	15-Nov-19
2943	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta	IB/373/PB/2018	Sandeep Kumar Gupta			[Soft]-Uncomplete Document / [Hard]-Pagination Not Mention	18-Nov-19

2944	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors	Section-9	Ashish Chauhan & Kushagra Bansal			[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65, 66 Etc	18-Nov-19
2945	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.	IB/165/ND/2019	Vijay Nair			[Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19
2946	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd	Section 7	Adesh Tandon			[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	20-Nov-19
2947	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd	Section-9	Abhay Raj Verma			[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
2948	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.	IB/1374/ND/2018	Vikas Chhabra			Document Not Upload	02-Dec-19
2949	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.	IB/2845/ND/2019	Sudhir Sinha			[Hard+Soft]-Pg Not Clear-33-40	02-Dec-19
2950	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.	Section-9	Sohaib Alam			[Hard+Soft]-Demand Notice Not In Legal Format	29-Nov-19
2951	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.	IB/2148/ND/2019	CS Gupta			[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	02-Dec-19
2952	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.	IB/2405/ND/2019	NIL			Document Not Upload	03-Dec-19
2953	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.	IB/1803/ND/2018	NIL			Document Not Upload	03-Dec-19

2954	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.	IB/112/ND/2018	Anurag Nirbhaya			[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	03-Dec-19
2955	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors	IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar			[Hard+Soft]-Soft Not Upload Etc	04-Dec-19
2956	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd	IB/349/ND/2019	KNM & Partners Law Offices			[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	04-Dec-19
2957	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.	Section Motion (CAA/167/ND/2018)	Anjani Kumar			[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc...	05-Dec-19
2958	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.	IB/1248/PB/2018	Nitin Mishra			[Hard+Soft]-Translate-9	09-Dec-19
2959	710102077912019/1	S.Kapoor V/s. Unitech Ltd.	CP.No.94/73(4)/ND/2019	NIL			Uncomplete Document	06-Dec-19
2960	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/2317/PB/2019	Ranjana Roy Gawai			[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	11-Dec-19
2961	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.	IB/2842/2019	Ranjana Roy Gawai			[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	11-Dec-19
2962	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.	IB/22/ND/2018	Pranav Verma			[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	11-Dec-19
2963	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.	CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma			[Hard+Soft]-Cover Pg Format / Accounting Treatment Certficate-133 / Pg Not Clear-132-133	11-Dec-19

2964	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.	IB/104/PB/2018	Jitender Arora			[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
2965	710102152862019/1	RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.	CA No.1117/2018	Abhishek Garg			[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95	12-Dec-19
2966	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.	Section-9	Abhijeet Gupta			[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
2967	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.	IB/2886/ND/2019	KNM & Partners Law Offices			Original File Missing	12-Dec-19
2968	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati			Document Not Upload / Missing-19	13-Dec-19
2969	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati			[Hard+Soft]-Missing-53-56,65	13-Dec-19
2970	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati			[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
2971	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.	IB/1059/ND/2018	hossain			[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	13-Dec-19
2972	710102157862019	Bajrang Traders V/s. Raipur Power & Steel	Section-9	Tanmay Mishra			[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
2973	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.	IB/315/ND/2019	KNM & Partners Law Offices			[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19

2974	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.	IB/565/ND/2019	KNM & Partners Law Offices			[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	16-Dec-19
2975	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd	IB/470/ND/2017	Kashi Viswanathan Sivaraman			Soft Copy Not Properly	16-Dec-19
2976	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel	IB/2015/ND/2019	Mukesh Kumar Gupta			Document Not Upload	16-Dec-19
2977	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.	IB/2573/ND/2019	Akshat Kumar			[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	17-Dec-19
2978	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.	IB/137/ND/2018	Sanjay Gupta			[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling	18-Dec-19
2979	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.	Section-7	Anup Kumar D Sayare			[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc…	18-Dec-19
2980	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.	CP.No.54/73(4)/ND/2019	Amit Agarwal			Document Not Upload	24-Dec-19
2981	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd	CP/53/73(4)/2019	Amit Aggarwal			[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19
2982	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.	Section-252	Zoheb Hossain			Registered Office Haryana	27-Dec-19
2983	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.	Section-252	Zoheb Hossain			[Hard+Soft]-STK-7 Missing	27-Dec-19

2984	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.	IB/967/PB/2018	Preetika Mishra			Soft Copy Wrong	31-Dec-19
2985	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.	Section-252	Ajit Sharma			[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19
2986	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018	Sajeve Bhushan Deora			[Hard+Soft]-Pg Not Clear-126-131,137-139	31-Dec-19
2987	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.	IB/241/2019	Vikas Garg			Document Not Upload	31-Dec-19
2988	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.	IB/866/PB/2018	Rajender Kumar Girdhar			[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc…..	27-Dec-19
2989	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.	IB/401/ND/2017	Ishita Srivastava			[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	03-Jan-20
2990	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.	IB/330/2018	GP Madaan			[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc….	02-Jan-20
2991	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/ND/2019	Mayuri Nayyar			[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc	06-Jan-20
2992	710102002632020	Preeti Jain V/s. Unitech Ltd.	Section-73	Kunal Soni			Wrong E-Filling	08-Jan-20
2993	710102002682020	Preeti Jain V/s. Unitech Ltd.	Section-73	Kunal Soni			Wrong E-Filling	08-Jan-20

2994	710102002692020	Preeti Jain V/s. Unitech Ltd.	Section-73	Kunal Soni			Wrong E-Filling	08-Jan-20
2995	710102002662020	Preeti Jain V/s. Unitech Ltd.	Section-73	Kunal Soni			Wrong E-Filling	08-Jan-20
2996	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.	IB/1083/PB/2018	Udayraj Patwardhan			[Hard]-Duplicate Set Missing	03-Jan-20
2997	710102002572020	Veekay Polycoats Ltd. V/s. Harayan State Industrial & Infrastructure Development Corporation Ltd.	IB/1291/PB/2018	Vivek Raheja			[Hard+Soft]-Pg Not Clear-75-80 / Translate-17-21,66-71,81-88	08-Jan-20
2998	710102001482020	Balls And Cylpebs Ltd. V/s. BHP Infrastructure Pvt. Ltd.	Section-9	Kr. Mukesh Kumar			[Hard+Soft]-Missing-21,22,24,26,27-36,37	08-Jan-20
2999	710102000982020	Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd.	IB/902/ND/2019	Ashutosh Jain			[Hard+Soft]-Pg Not Clear-17,20	09-Jan-20
3000	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.	IB/475/ND/2018	M Yadubhushan Rao			Wrong Document	09-Jan-20
3001	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.	Section-252	Zoheb Hossain			[Hard+Soft]-Pg Not Clear-25,35,47	09-Jan-20
3002	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.	IB/1316/ND/2019	NIL			[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
3003	710102003772020	Prem Chand Chandna & Ors. V/s. Parsvnath Developers Ltd.	IB/76/ND/2020	KNM & Partners Law Offices			Document Not Upload	10-Jan-20

3004	710102003602020	Anurag Sachdeva V/s. Kashi Viswanathan Sivaraman	IB/470/ND/2017	Sanyam Goel			[Hard+Soft]-Pg Not Clear-38-41,44,46,48,49	09-Jan-20
3005	710102004182020	Daulatram Agarwal V/s. Monnet Ecomaister Enviro Pvt. Ltd.	Section-9	Sanjay Sahi			[Hard+Soft]-Pg Not Clear-24,26-29,36-56 etc…	10-Jan-20
3006	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.	IB/2353/ND/2019	Vineet Arora			Document Not Upload	10-Jan-20
3007	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.	IB/694/PB/2018	Harish Taneja			[Soft]-Pg Numbering Not Mention	10-Jan-20
3008	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd	IB/1662/PB/2018	Pravin Bahadur			[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
3009	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd	IB/2408/ND2019	Ayush Negi			[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	14-Jan-20
3010	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd	IB/2349/PB/2019	M Sruthi P.S Sridhar Raj			[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
3011	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd	IB/1095/ND/2019	J L J Law Offices			[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20
3012	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd	CA(CAA)110 (ND) 2019	B Mishra			[Hard+Soft]- Wrong Document	15-Jan-20
3013	710102007332020	Ram Dev International Ltd.	IB/178/PB/2017	Prabhjit Singh Soni			[Hard+Soft]-Translate-23-27	16-Jan-20

3014	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.	IB/73/PB/2017	Harsh Sinha			Document Not Upload	16-Jan-20
3015	710102008222020	Tathagata Bhattacharya vs World consulting & Research Corporation	IB/1081/2016	Kanti Mohan			(Hard+ Soft-) P,20 MISSED 30-33 NOT CLEAR	17-Jan-20
3016	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd	IB/3045/ND/2019	Sidharth Joshi			(Soft)- Uncomplete Document	17-Jan-20
3017	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc	CA/557/252/2019	Raghvendra k Singh			[Hard+Soft]-Wrong E File	16-Jan-20
3018	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.	IB/625/ND/2017	Anurag Ojha			[Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc….	20-Jan-20
3019	710102008742020	Dish Tv India Ltd V/s. Macro Commerce Pvt Ltd Ors	IB/398/PB/2017	knm&Partners			[Hard+Soft]-Pg Not Clear-33,-41,54, / No Pagination , Last 5 Pages Are Wrong Arrange	20-Jan-20
3020	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.	IB/1292/ND/2019	Rajnish Singh			(Soft)-Pagination Not Mention / Not Properly Document	23-Oct-19
3021	710102005562020	Goyal Industries V/s. Oliver Engineering Pvt. Ltd.	Section-9	Vidhi Agrawal			Soft Copy Not match With Hard File / [Hard+Soft]-Pg Not Clear-61-64	21-Jan-20
3022	710102009532020	Translite Scaffolding Ltd. V/s. DSC Ltd.	Section-9	Gursat Singh			[Hard+Soft]-Pg Not Clear-151,89,40-47,72-78,105-179,181,272	21-Jan-20
3023	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd	IB/1600/ND/2018	Vikky			[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20

3024	710102010192020	American Express Banking Corp V/s. Jambu Knits Pvt. Ltd.	IB/509/PB/2017	Reetesh Kumar Aggarwal			[Hard+Soft]- Pg Not Clear 1-6, 65-69,72,73,43,62,64,82	23-Jan-20
3025	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd	IB/272/PB/2019	Shobhit Chaudhary			[Hard+Soft]-Document Not Uplaod	23-Jan-20
3026	710102010612020	Bhanu Ram Ors V/s. HBN Dairies And Allied Ltd	IB/547/PB/2018	Rohit Sehgal			[Hard+Soft]-Pg Not Clear-231,232,242,243,254,259,262,265, Etc…	23-Jan-20
3027	710102108632019/3	Chakarvoty Enterprsies V/s. Supercity Developers Pvt Ltd Ors	IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal			[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange	23-Jan-20
3028	710102009892020	Prism Johnson Ltd V/s. Compt Construction Pvt Ltd Ors	Section-9	Abhijeet Gupta Assocaites			[Hard+Soft]-Pg Not Clear-20,25,40,42,43,,44 TO 52, 66,75,86 TO 118, 47-51,55-57,59,63,67,77,173,176,88,97 Etc	24-Jan-20
3029	710102010532020	Punjab National Bank V/s. Rathi Ispat Pvt Ltd Ors	IB/558/ND/2019	Raj Kumar Gupta			[Hard+Soft]-Pg Not Clear-3,5,24-26 Soft Not Clear & Pagination Not Mention Etc …	24-Jan-20
3030	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9	Abhijeet Gupta & Assocaites			[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	27-Jan-20
3031	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited	IB/127/NCLT/AHM/2017	NIL			To Be Returned	19-Feb-19
3032	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd	IB/201/PB/2017	Tushar Thareja			[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	15-Feb-19
3033	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd	IB/2680/2019	Shalini Kapoor			[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc	28-Jan-20

3034	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd	IB/89/ND/2019	Mangaljit Mukherjee			[Hard+Soft]-Wrong Document Upolad	26-Aug-19
3035	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd	IB/777/PB/2018	Shankari Mishra			[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	28-Jan-20
3036	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	CP /116/241/242/19	Sanya Lamba			[Hard+Soft]-Original Order Copy Etc	21-Oct-19
3037	0710102143622019/2	Accelerated IT Solutions Pvt Ltd	IB/2912/ND/2019	Avdhesh Bairwa			[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	29-Jan-20
3038	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd	IB/137/ND/2018	Sanjay Gupta			[Hard+Soft]-Pg Not Clear-68-77 Etc	29-Jan-20
3039	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townhsips Pvt Ltd Ors	IB/3086/PB/2019	Legal Options			[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..	30-Jan-20
3040	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover	IB/55/ND/2018	Achal Gupta / Annie Rais			[Hard+Soft]-Document Not Uplaod	03-Feb-20
3041	710102007252020	Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd	CP(CAA)181/ND/2019 2ND Motion	Sanwara Barter			[Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..	04-Feb-20
3042	710102014832020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019	Rajiv Malik			[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
3043	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019	Rajiv Malik			[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20

3044	710102014802020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019	Rajiv Malik			[Hard+Soft]-Document Not Upload Etc ..	04-Feb-20
3045	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd	IB/330/ND/2018	Tandon Law Assocaites			[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	06-Feb-20
3046	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd	IB/455/PB/2017	Karan Gandhi			[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc..	07-Feb-20
3047	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc	Section-252	Nitesh Aggarwal			[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	07-Feb-20
3048	0710102132892019/3	HCL Eagle Ltd	CA(CAA)138(ND)2019	Vaish Assocaites			[Hard+Soft]-Original File Missing Etc ..	21-Nov-19
3049	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd	CA(CAA)164/PB/2019	Sunil Agarwal			[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	10-Feb-20
3050	710102017522020	IFCI V/S. Hi Piont Investment Finance Pvt Ltd	IB/478/PB/2017	Megha Choubey			[Hard+Soft]-Case Type Wrong Etc ..	10-Feb-20
3051	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd	IB/77/PB/2017	Kesar Dass B And Assocaites			[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..	11-Feb-20
3052	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd	Section-230-232 1st Motion	Arani Guha			[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241	11-Feb-20
3053	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd	IB/2731/ND/2019	Rohan Gupta			[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	11-Feb-20

3054	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors	Section-241	G.L Meena			[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc ….	13-Feb-20
3055	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd	IB/1612/ND/2018	Ankur Mittal			[Hard+Soft]-Main Have Objection	07-Feb-20
3056	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors	CP/91/241/242/2019	Prashant Jain			[Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..	13-Feb-20
3057	710102019802020	Union Of India V/s. Loil Oversesa Foods Ltd	Section-272	Munish Garg			[Hard+Soft]-Pg Not Clear-27,201-202,242,243,570,/ esTAMP Paer With Affidavit Date Mismatched Etc ..	13-Feb-20
3058	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	IB/238/ND/2019	Edge Law Partners			[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	13-Feb-20
3059	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	IB/238/ND/2019	Edge Law Partners			[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	13-Feb-20
3060	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd	IB/2185/ND/2019	Pawan Kumar Choudhary			[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	17-Feb-20
3061	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd	IB/3210/ND/2019	Pradeep Gupta			[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147,159-179,181,184,187,213,216,22	17-Feb-20
3062	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd	IB/1525/ND/2019	Nipun Gautam			[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191	17-Feb-20
3063	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc	CP/07/441/ND/2019	Alishan Naqvee			[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc	17-Feb-20

3064	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd	Section-9	Nilesh Deep			[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..	18-Feb-20
3065	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd	Section-9	Rakesh Kumar			[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20
3066	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd	IB/76/PB/2018	Videsh Vaish			[Hard+Soft]-Wrong E File	18-Feb-20
3067	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors	CP/44/2002	Ashim Vachher			[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..	19-Feb-20
3068	0710102133062019/1	Sameeksha Infratecl Pvt Ltd	CP/722/252/2019	Rohit Sharma			[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..	19-Feb-20
3069	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc	Section-252	Ajai Kumar Assocaites			[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	19-Feb-20
3070	710102023542020	Rajeev Srivasta V/s. Pratibha Impex Pvt Ltd Ors	Section-59	M.K Pandey			[Hard+Soft]- Sign On Petition / Welfare Missed / Proof of Service Etc ..	21-Feb-20
3071	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd	IB/1458/PB/2019	Sanyan Jain			[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..	21-Feb-20
3072	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd	IB/1662/ND/2019	Anchit Sharma			[Hard+Soft]-Wrong Doucment Etc ..	20-Feb-20
3073	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd	IB/607/ND/2018	Arvind Kumar			[Hard+Soft]-Estamp Paper Not Show in Soft Etc ..	24-Feb-20

3074	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd	IB/475/OF/2020	Sandeep Bajaj			[Hard+Soft]-Wrong Document	24-Feb-20
3075	0710102105272019/2	Avni Securities Pvt Ltd	CA/CAA/97/ND/2019	Saurabh Kalia			[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..	24-Feb-20
3076	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd	CP/157/241/242/2019	Hrishikesh Baruh			[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20
3077	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd	Section-7	GS Law Attorney			[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc	24-Feb-20
3078	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc	CA/677/252/2019	Kripa Nan Prasad			[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..	25-Feb-20
3079	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd	IB/1718/PB/2018	Tannya Baranwal Gupta			[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	25-Feb-20
3080	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd	CA(CAA)151/ND/2019	Deepak Anand			[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
3081	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors	CP/175/ND/2019	UKCA & Partners			[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20
3082	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd	Section-9	Ravinder Kumar			[Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..	26-Feb-20
3083	710102024772020	Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd	Section-7	Psp Legal			[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-	25-Feb-20

3084	710102023902020	Cloud 9 Projects Pvt Ltd Ors	Section-7	GS Law Attorney			[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..	24-Feb-20
3085	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd	IB/1238/ND/2019	Vinay Kumar Jairath			[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	27-Feb-20
3086	710102025812020	Sameta Metal Pvt Ltd Ors V/s. Win Holt India Pvt Ltd	IB/1782/ND/2019	Pravin P Navandar			[Hard+Soft]-PgNo 4 Missed / Soft Copy Document Not Match With Hard Copy Etc ..	28-Feb-20
3087	710102016102020	Sherwin Williams Coating India Pvt Ltd V/s. Harsh Speciality Coating Pvt Ltd	IB/462/ND/2020	Mayank KSHIRSAGAR			[Hard+Soft]-Pg Not Clear-2,14,12,16,23 Etc ..	24-Feb-20
3088	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9	Vishal Ranjan			[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	28-Feb-20
3089	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc	CA/180/252/2020	Ankit Sharama			[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20
3090	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd	IB/1175/ND/2019	Parteek Kushwaha			[Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..	28-Feb-20
3091	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd	Section-9	Arun S Agarwal			[Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	28-Feb-20
3092	710102027242020	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	IB/116/2019	Brijesh Kumar Tandon			[Hard+Soft]-Pg Not Clear-24,27,36,54,65,70,85,86,103 ,111,118,121,128-130 Etc ..	02-Mar-20
3093	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd	IB/486/PB.2019	Alok Kashik			[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20

3094	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd	IB/519/PB/2017	Mohd Nizam Khan			[Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc ..	28-Feb-20
3095	710102027992020	Deepak Walia Ors V/s Amil Matta	IB/995/ND/2018	Animseh Rastogi			[Hard+Soft]-Soft Not Uplaoded Etc …	03-Mar-20
3096	710102019932020	Manishruti Consultants Pvt Ltd V/s. Roc	Section-252	Dharmendra Sharma			[Hard+Soft]-Pg No Numbering Not Mention in Soft & Page Missing Etc ..	02-Mar-20
3097	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/255/241/242/2018	Rakesh Kumar			[Hard+Soft]-All Respondent Service Missed Etc ..	02-Mar-20
3098	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd	Section-9	Siddharth Nath			[+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..	02-Mar-20
3099	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd	CA/798/252/ND/2019	Laxmi gurung			[Hard+Soft]-Proof of Service Etc ..	02-Mar-20
3100	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/252/241/242/2018	Rakesh Kumar			[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	02-Mar-20
3101	710102149522019	Gupta Sales Corporation V/s. ARM Tech India Ltd	Section-9	Deepesh Gupta			[Hard+Soft]-Pg Not Clear-31-32 / Proof of Service Missed Etc ..	02-Mar-20
3102	710102023402020	Sh Bhagwan Projects Pvt Ltd V/s. IREO Pvt Ltd	Section-9	Mohan Lal Gupta			[Hard+Soft]-Pg Not Clear-125-127,179,191,192,199,200,220,203-206,209-211,216,219,221,232,231,23	03-Mar-20
3103	0710102007572020/2	Rajnikant Nanubhai Kapadi	IB/286/ND/2020	Aniruddha Deshmukh			[Hard+Soft]- Proof of Service Etc ..	03-Mar-20

3104	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruction Pvt Ltd	Section-7	Nikshubha Sethi			[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	04-Mar-20
3105	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd	IB/296/ND/2019	Aditya Nayyar			[Hard+Soft]- Wrong Document Etc .	03-Mar-20
3106	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infgrastrture Developers Pvt Ltd	IB/755/PB/2018	NA			[Hard+Soft]Document Not Upload	04-Mar-20
3107	0710102163592019/1	Attika Gupta V/s. Supertech Ltd	IB/2934/ND/2019	Mareesh Pravir Sahay			[Hard+Soft]-Document Not Upload	03-Mar-20
3108	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc	CA/127252/2019	Harish Damani Associates			[Hard+Soft]-Pg No 3 Missed Etc ..	04-Mar-20
3109	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd	IB/2776/PB/2019	Praveen Kumar Singh			[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	04-Mar-20
3110	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd	IB/486/ND/2020	Ashish			[Hard+Soft]-E Stamp Paper Missed Etc ..	04-Mar-20
3111	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc	CP/727/252/2018	Yadubhushan Rao			[Hard+Soft]-Proof of Service	04-Mar-20
3112	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd	IB/936/PB/2018	Yogesh Kumar			[Hard+Soft]-Pg Not Clear-168-199,200-214,225-235,237-239,241-257,289,299-304,312,313,319-326,343-	04-Mar-20
3113	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd	IB/413/OF/2019	Ritesh Aggarwal			[Hard+Soft]-Pg Not Clear-24-31,35-44,46,53,54,55,56,57,61 Etc ..	05-Mar-20

3114	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd	IB/3059/ND/2019	Manohar Malik			[Hard+Soft]-Document Not Upload Etc ..	05-Mar-20
3115	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd	IB/490/PB/2020	Ocean Law Firm			[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
3116	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd	IB/50/PB/2018	Vikas Mishra			[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20
3117	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd	IB/1589/ND/2019	Gaurav Choudhary			[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	06-Mar-20
3118	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd	Section-9	Dharmik Barot			[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	06-Mar-20
3119	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal	Section-7	Trimph Legal			[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	05-Mar-20
3120	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd	Section-9	Dharmik Barot			[Hard+Soft]-Pg Not Clear-39-50	06-Mar-20
3121	710102029672020	Punjab National Bank V/s. Radico Trading Ltd	Section-7	Jitendra Sharma			[Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc	06-Mar-20
3122	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc	Section-252	Ashutosh Senger			[Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc	05-Mar-20
3123	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd	IB/600/ND/2020	Ocean Law Firm			[Hard+Soft]-Soft Not Upload Etc ..	06-Mar-20

3124	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd	Section-9	Manish Raghav			[Hard+Soft]-Uncomplete Document in Soft Etc ..	11-Mar-20
3125	0710102166692019/1	OBC V/s Piyush Colonisers Ltd	IB/449/PB/2019	Ankit Raj			[Hard+Soft]-Wrong Document Etc ..	11-Mar-20
3126	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd	IB/424/2020	Sachit Kumar Sahijpal			[Hard+Soft]-Soft Not Upload Etc ..	05-Mar-20
3127	710102027142020	Elkem South Asia Pvt Ltd V/s. DCM Engineering Products	Section-9	Gautam Badani			[Hard+Soft]-Soft Not Upload Etc ..	05-Mar-20
3128	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors	IB/452/ND/2018	Nipun Gautam			[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc	06-Mar-20
3129	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcahines Pvt Ltd Ors	Section-9	Tejas Mohan Doshi			[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
3130	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd	IB/48/PB/2017	Anil Kohil			[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc	06-Mar-20
3131	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd	Section-9	Ravi Bansal			[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc	12-Mar-20
3132	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd	Section-9	Santosh Pandey			[Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152	11-Mar-20
3133	0710102107562019/3	Veronica Fashions Pvt Ltd Ors	CA/554/252/2020	Ajit Sharama			[Hard+Soft]-Soft Copy Not Match With Hard File Etc	05-Mar-20

3134	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd	Section-7	Sanjeev Kumar			[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..	12-Mar-20
3135	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd	Section-9	Mimansa Law			[Hard+Soft]-Document Not Upload Etc ..	12-Mar-20
3136	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd	IB/519/2020	R Sundar Ramanathan			[Hard+Soft]-Pg NoT Clear-94-103,304	12-Mar-20
3137	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr	IB/1397/PB/2019	Kanti Mohan Rustagi			[Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..	12-Mar-20
3138	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd	IB/1089/ND/2018	Sandeep Kumar Bhatt			[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-	12-Mar-20
3139	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd	IB/2262/ND2019	Nitesh Kumar Sinha			[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
3140	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors	IB/543/PB/2018	Niti Arora Sachar			[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	13-Mar-20
3141	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd	IB/197/PB/2017	India Law LLP			[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc	13-Mar-20
3142	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd	IB/654/PB/2019	Abhishek Anand			[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..	13-Mar-20
3143	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd	IB/1493/PB/2018	Law Intellect Harish Katyal			[Hard+Soft]-Pg Not Clear-193,142-144,165-169, 201,204,210,278,279 Etc	16-Mar-20

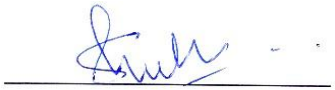
3144	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors	IB/456/2018	Swapnil Gupta			[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc	12-Mar-20
3145	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd	Section-9	Kartickay Mathur			[Hard+Soft]-Pg No-30-33,46 Etc ..	13-Mar-20
3146	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd	Section-9	KSA Law Offices			[Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..	13-Mar-20
3147	710102030942020	A.G Assoacites V/s. Trading Intenational Ltd	Section-9	A.G Assocaites			[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
3148	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd	Section-9	A.G Assocaites			[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
3149	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc	Section-252	Laxmi gurung			[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20
3150	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd	Section-9	KSA Law Offices			[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..	13-Mar-20
3151	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd	Section-9	Tushar Parashar			[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..	13-Mar-20
3152	710102030432020	Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd	Section-7	Sharma			[Hard+Soft]-Pg Not Clear-94-100 Etc	13-Mar-20
3153	710102031412020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc	Section-252	Chetana Law Solutions			[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	16-Mar-20

3154	710102033062020	CTA Apparels Pvt Ltd V/s. Overiew Technologies Pvt Ltd	Section-7	Trimph Legal			[Hard+Soft]-Pg Not Clear-14-21,33-49,49-58,66-73/ Pg No 90 Missed Etc ..	16-Mar-20
3155	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd	Section-230-232 1st Motion	Sameer Gupta			[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,24	16-Mar-20
3156	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/2020	Aniruddha Deshmukh			[Hard+Soft]-Pg No 148,150,172 Translation etc ..	16-Mar-20
3157	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS	IB/3372/OF/2019	Tarun Singhal			[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20
3158	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd	IB/332/OF/2020	Govind Rishi			[Hard+Soft]-Soft Copy Incomplete Etc ..	17-Mar-20
3159	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd	CP /408/ND/2018	Zeba Khair			[Hard+Soft]-Soft Copy Incomplete Etc ..	13-Mar-20
3160	0710102012472020/2	Clarion Township Pvt Ltd	IB/410/2020	Dhruv Mathur			[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	16-Mar-20
3161	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd	IB/2082/ND/2019	Sunil Kumar Agarwal			[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
3162	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors	IB/1443/ND/2019	Sunil Kumar Agarwal			[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
3163	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd	IB/654/PB/2018	u n Singh			[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	16-Mar-20

3164	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd	IB/283/2020	Aniruddha Deshmukh			[Hard+Soft]-document Not Upload Etc ..	05-Mar-20
3165	710102031802020	Edelweiss Asset Reconstruction Company V/s. Adel Lanksmarks Pvt Ltd Ors	IB/1083/ND/2018	Deepak Agarwal			[Hard+Soft]-document Not Upload Etc ..	16-Mar-20
3166	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd	Section-7	Khaitan & Khaitan			[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	16-Mar-20
3167	710102033102020	Bizlife Property Buyers Welfare Assocation V/s. HSL Software Pvt Ltd Anr	Section-7	ASA Legal Services LLP			[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc	16-Mar-20
3168	710102033352020	Win Holt India Pvt Ltd	IB/1782/ND/2019	Rafia Nazir			[Hard+Soft]-document Not Upload Etc ..	17-Mar-20
3169	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.	Section-9	Pardeep			[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	17-03-2020
3170	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.	Section-9	Narinder Singh Azad			[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc…	17-03-2020
3171	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.	Section-9	Shantam			[Hard+Soft]-Pg No Clear-396	17-03-2020
3172	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.	Section-7	Gayatri Verma			[Soft]-Pg Not Clear-88-103	17-03-2020
3173	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.	IB/616/ND/2020	Nikhil Singhvi			[Soft]-document Not Upload Etc ..	17-03-2020

3174	710102032702020	State Bank Of India V/s. Shri Ambica International Food Company Pvt. Ltd.	IB/1342/ND/2018	Ashok Kumar Juneja			[Hard+Soft]-Translate-102	16-03-2020
3175	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.	Section-9	Harshal Kumar			[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	17-03-2020
3176	710102032352020	ERA Infrastructure India Ltd. V/s. ROC	Section-441	Nakul Bharana			[Hard+Soft]-Translate-95,97,96-99	17-03-2020
3177	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC	Section-252	Shashi Bala			[Hard]-Translate-121,122,127 / Soft Copy Not Match etc…	17-03-2020
3178	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.	IB/3171/2019	Aniruddha Deshmukh			[Hard+Soft]-Translate-150,152,174 / Sign On Reply	16-03-2020
3179	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP	Section-60	KNM Partners			[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	16-03-2020
3180	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.	Section-9	Nishi Chaudhary			[Soft]-document Not Upload Etc ..	18-03-2020
3181	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India	Section-7	Abhishek Anand			[Hard+Soft]-Missing-25-27	18-03-2020
3182	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.	IB/615/ND/2020	Pankaj Katia			[Hard+Soft]-Pg Numbering Format Wrong	16-03-2020
3183	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.	IB/3029/ND/2019	Devvart Rana			[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	17-03-2020

3184	710102034082020	Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd.	Section-9	Charu Sachdev			Soft Copy Not Match	18-03-2020
3185	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.	Section-9	Arvind Kumar Shukla			Soft Copy Not Match	18-03-2020
3186	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.	Section-230-232 1st Motion	Suman Kumar Jha			[Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87	18-03-2020
3187	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.	IB/1432/ND/2019	Ajit Yadav			Wrong E-Filling	10-02-2020
3188	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.	Section-9	Ahsan Ahmad			[Soft]-Vakalatnama Missing	18-03-2020
3189	710102034042020	SS Group Pvt. Ltd. V/s. Shiva Asphaltic Products Pvt. Ltd.	Section-9	Charu Sachdev			Soft Copy Not Match	19-03-2020
3190	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425	Swarup			Wrong Document	19-03-2020
3191	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.	Section-425	Swarup			Wrong Document	19-03-2020
3192	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.	IB/1718/2018	R.K Gupta			Wrong E-Filling	18-03-2020
3193	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.	CP.No.398/ND/2019	Ankur Aggarwal			Wrong E-Filling / [Hard]-Original Advance Service / True Copy Sign	06-03-2020

3194	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.	IB/2689/ND/2019	Nishant Awana			Wrong E-Filling	14-02-2020
3195	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.	IB/2689/ND/2019	Nishant Awana			Wrong E-Filling	14-02-2020
							 **Samendra Shukla** **Assistant Registrar**	